

<u>ORGANISATION</u>	<u>NOMINATED/ STANDING COUNSEL</u>	<u>ADDRESS</u>	<u>CONTACT NOS.</u>
<p>ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL DELHI EDUCATION SOCIETY (REGD.)</p> <p>(LETTER DT. 09.06.2016)</p>	<p>MR. EJAZ MAQBOOL (LEGAL COUNSEL)</p>	<p>CHAMBER No. 319, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>CHAMBER OF THE LEGAL ADVISOR REGISTRAR'S OFFICE, JAMIA MILLIA ISLAMIA, NEW DELHI-110025</p> <p>MAQBOOL & COMPANY ADVOCATES, SUPREME COURT OF INDIA, C-13, SECTOR - 20 NOIDA-201301 (INDIA)</p>	<p>PH.: 26981472</p> <p>PH.:+91-120-2558881 +91-120-2530486</p> <p>FAX:+91-120-2552334</p> <p>MOB.:+9198-110-52710</p> <p>E-MAIL: emaqbool@gmail.com emaqbool@yahoo.com</p>
<p>ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE)</p>	<p>1. MR. ANIL SONI 'STANDING COUNSEL'</p> <p>[wef 03.01.2015]</p>	<p>OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052</p>	<p>MOB.: 9312224805</p> <p>EMAIL: anilsoni42@gmail.com</p>
<p>ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS) (LETTER DTD 21.02.2008)</p>	<p>1. MR. MUKUL GUPTA</p>	<p>OFFICE ADDRESS: 236, 2ND FLOOR, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>RESIDENTIAL ADDRESS:- C-118, ASHOK VIHAR, NEW DELHI - 110052</p>	<p>TEL. 23382840 & 23382163</p> <p>27436362,27436838</p>
<p>(LETTER DTD 21.05.2015)</p>	<p>MR. RAJ KUMAR GUPTA</p>	<p>NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA,</p>	

		NEW DELHI	
(LETTER DT.09.12.2017)	<u>PANEL COUNSELS</u> 1.MR.K.P.GAUTAM,ADV [PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]		
	2.MR.VSR KRISHNA,ADV [PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]	OFF: ER-40, GROUND FLOOR, INDERPURI,NEW DELHI-110012 RES: D-55/3B, NARAINA VIHAR, NEW DELHI-110028	MOB:8010804235,9891205519,8700094945 PH: 011-41415522 EMAIL: vsrkrishna.er40@gmail.com
	3.MR.SATVIK VARMA,ADV 4.MR.ATUL KUMAR,ADV 5.DR.HARSH PATHAK,ADV 6.MR.ANAND VARMA,ADV 7.MR.ALDANISH REIN,ADV 8.MR.VIBHORE GARG,ADV		
(LETTER DT. 12.05.2018)	<u>PANEEL COUNSELS</u> 3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV <u>PANEL ADVOCATES</u> 1. SH. ANUJ JAIN, ADVOCATE 2. SH. K.P. GAUTAM, ADVOCATE 3. SH. VSR KRISHNA, ADVOCATE 4. SH. SHENASISH		

	<p>MUKHARJEE, ADVOCATE</p> <p>5. SH. ATUL KUMAR, ADVOCATE</p> <p>6. DR. HARSH PATHAK, ADVOCATE</p> <p>8. DR. VIKRANT NARAYAN VASUDEVA, ADVOCATE</p> <p>10. SH. ANAND VARMA, ADVOCATE</p> <p>11. MS. SONALI MALHOTRA, ADVOCATE</p> <p>12. SH. VIBHOR GARG, ADVOCATE</p> <p>13. SH. AVNEESH GARG, ADVOCATE</p> <p>17. SH. SATYA RANJAN SWAIN, ADVOCATE</p> <p>24. SH. SANJAY KUMAR PATHAK, ADVOCATE</p> <p>[PERIOD EXTENDED FOR A PERIOD FROM 01.06.2022 TO 31.07.2022 VIDE LETTER DATED 30.06.2022]</p>		
APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)	MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL	249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI	23686241, 23747585 23747161
AIRPORTS AUTHORITY OF INDIA	MR. DIGVIJAY RAI 'STANDING COUNSEL' [AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]	477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003. <u>OFFICE AT :</u>	MOB.: 9873103599 PH. (OFFICE) : 011-41040522

		A-190, DEFENCE COLONY, NEW DELHI-110024	e-mail: digvijayrai@rediffmail.com
(LETTER DT. 24.08.2016) (LETTER DT. 22.02.2018)	MR. ANIL KUMAR KATHURIA 'STANDING COUNSEL (TAX)'	B-3/108, PASCHIM VIHAR NEW DELHI - 110063	MOB.: 9811426851,9810131454 EMAIL: advocateanilkathuria@gmail.com
AIR INDIA LTD.	M/S SURI & CO., ADVOCATES	12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI - 110003	PH : 24646776, 24646886
	M/S BHASIN & CO., ADVOCATE	10TH FLOOR, 10, HAILEY ROAD, NEW DELH - 110 001	23315024, 23322601, 23326968
----- AIR INDIA LTD. [LETTER DTD.09.07.2014]	M/s MV KINI, LAW FIRM (WEF 01.07.2014 FOR 3-YRS)	KINI HOUSE, 6/39, JUNG PURA-'B' NEW DELHI-110014	TEL.: 011- 24371038/1039/1040 FAX:+91 11 24379484 E-MAIL: delhi@mvkini.com
AIR INDIA LTD. [LETTER DTD 23.09.2020]	M/S DSK LEGAL,	G-29, BASEMENT, LAJPAT NAGAR-III NEW DELHI-110024	CONTACT PERSON- MR. KRISHAN, CLERK, DSK LEGAL (MOBILE - 9871452750, EMAIL - krishanita1981@gmail.com ALTERNATIVE CONTACT PERSON- MR. SAMIR MALIK, ASSOCIATE PARTNER, DSK LEGAL (MOBILE 9871737960, EMAIL- samir.malik@dsklegal.co

			<u>m</u>)
ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA	<u>SENIOR ADVOCATES</u> 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA (ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA (ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE) 7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022		
ARMY COLLEGE OF MEDICAL SCIENCES (ACMS) & ARMY WELFARE EDUCATION SOCIETY (AWES)	MR. DIPAK KUMAR JENA "NOMINATED COUNSEL"	D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091	PHONE :011-22744025,26 PHONE FAX-011-22744025 MOBILE:9810078350, 9868878350 E-MAIL: dkjlegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE (MNI) ,AZADPUR, DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN 'STANDING COUNSEL'	ROOM NO. 302, 3 RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001	TEL.: 011-23710227 MOB.: 9810012586

	<p>----- MR. RAJESH KUMAR GAUTAM `STANDING COUNSEL` (Letter DTD. 13.07.2017) -----</p> <p>M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH -----</p> <p>MS. REEMA KHORANA, ADV `STANDING COUNSEL` (Letter DT. 03.12.2018) -----</p>	<p>----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 -----</p> <p>C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI. -----</p> <p>OFFICE: E 89, BASEMENT, MASJIT MOTH, GREATER KAILASH-III, NEW DELHI-110048 -----</p> <p>CHAMBER: CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI -----</p>	<p>----- TEL.: 011-49404616 49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net -----</p> <p>TEL.: 011-65259344 MOB.: 9871055118 9971055118 -----</p> <p>TEL: 011-40644210 MOB: 9811135752, 9811229397 -----</p> <p>TEL: 011-23387866 -----</p>
ADITYA BIRLA FINANCE LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
AKHIL BHARATIYA PRAKRITIK CHIKITSA PARISHAD [AUTONOMOUS BODY] [FORMERLY ALL INDIA NATURE CARE FOUNDATION]	MR. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9810053768 EMAIL: rjndr.rawat@gmail.com
	MR. MANISH KUMAR, ADVOCATE, ADDL STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9910580816 EMAIL: manishkumaradvv6@gmail.com
	MS. VANDANA SACHDEVA, ADVOCATE, PANEL COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI, AT NEW DELHI	MOBILE: 9354800868

<p>ALTICO CAPITAL INDIA PRIVATE LIMITED LETTER DT. 25.10.2017</p>	<p>MS. DIYA KAPUR LAW CHAMBERS OF KAPUR & TREHAN</p>	<p>A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024</p>	<p>E-MAIL: diya.kapur@lawchambers.in PH: 011-40546138</p>
<p>ANDHRA BANK LETTER DT. 10.01.2018</p>	<p><u>NOMINATED COUNSELS</u> 1. MR. R P VATS (M/S VATS GUPTA & COMPANY) ----- 2. MR. P B A SRINIVASAN (M/S SRI & ASSOCIATES) ----- 3. MR. KRISHAN NARANG (M/S NARANG ASSOCIATES) ----- 4. MR. BALRAJ DEWAN ----- 5. MR. SANTOSH KUMAR ROUT, ADV [STANDING COUNSEL] [FOR THE PERIOD UPTO 11.09.2019] (LETTER DT. 07.02.2019)</p>	<p>SUITE NO.1, 19, PARK AREA, NEW DELHI-110005 ----- B-1/6, LGF HAUZ KHAS, NEW DELHI-110016 ----- D-28, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014 ----- CHAMBER NO. 108, C K DAPTHARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-01 ----- CHAMBER No. 175, NEW CHAMBER BLOCK, -II, HIGH COURT BUILDING</p>	<p>----- MOB: 9990432878</p>
<p>ARCHAEOLOGICAL SURVEY OF INDIA, GOVERNMENT OF INDIA</p>	<p>DR. SUBHASH CHANDER GUPTA, ADVOCATE SENIOR STANDING COUNSEL ENROLMENT NUMBER D-192/1985 (BAR COUNCIL OF DELHI) "LETTER DATED 02.11.2021"</p>	<p>518, MOUNT KAILASH TOWER-3, EAST OF KAILASH, NEW DELHI-110065</p>	<p>EMAIL: MSUBHASHG@GMAIL.COM MOBILE: 9810689321</p>
<p>BANK OF BARODA</p>	<p>MR. ARUN AGARWAL</p>	<p>159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003</p>	<p>MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL:</p>

		advarun36@gmail.com
MR. SANTOSH KUMAR ROUT, ADVOCATE (STANDING COUNSEL)	OFF ADDRESS: K-17, BASEMENT GREEN PARK EXTENSION NEW DELHI-110001 CHAMBER ADDRESS: CHAMBER NO.175, NEW CHAMBER BLOCK, HIGH COURT BUILDING DEHI HIGH COURT,NEW DELHI	MOB: 9990432878 OFF: 011-41005675
LETTER DATED 11.08.2021		
KUSH SHARMA,ADV MANAGING PARTNER "STANDING COUNSEL"	<u>KSA LAW OFFICES LLP</u> CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 OFFICE: A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042 CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI,NEW DELHI-110085	PH:- 9311399002 PH:- 011-23387385 PH:- 011-79663677
MR. BRIJESH KUMAR TAMBER, ADVOCATE "STANDING COUNSEL"	CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI OFFICE ADDRESS: C-10 BASEMENT, NIZAMUDIN (WEST) NEW DELHI-110013	TEL: 011-41030212-215 MOB: 9811829656 9891125411
"LETTER DTD: 07.10.2020"		
MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL	CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN,	OFFICE: 011-41001606 MOBILE: 9868100876 9911873774 EMAIL: praveena1807@hotmail.co
LETTER DATED 08.09.2022		

		NEW DELHI OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	m
BANK OF MAHARASHTRA	MR. V.K. GUPTA (LETTER DT. 04.05.2016)	143,LAWYERS CHAMBER,DELHI HIGH COURT, NEW DELHI-110003.	MOBILE:9582206578, OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
	MR. SANTOSH KUMAR ROUT,ADV (STANDING COUNSEL) [FOR PERIOD 01.11.2019 TO 30.10.2020)	CHAMBER NO. 175, BLOCK II NEW CHAMBER BLOCK HIGH COUR BUILDING	MOB:9990432878 9313104735 EMAIL: advskrout@yahoo.com
BHARAT PETROLEUM CORPORATION LTD "OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS COURT: Z legalinfo@bharatpetroleum.in <u>VIDE LETTER DATED 09.03.2021</u>	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX,ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26322240-44 e-mail: koura_co@bol.net.in kouraco@vsnl.net
BHARAT SANCHAR NIGAM LTD. (BSNL)	1. MR. SAMEER AGARWAL	CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001 RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303	TELEPHONE NO. (O) - 23388889 MOBILE - 9873405405 9810047285 EMAIL: sameer.lawyer@gmail.com

BSES RAJDHANI POWER LIMITED BSES YAMUNA POWER LIMITED			
BSES, YAMUNA POWER LTD.	MR. KRISHNENDU DATTA	D-34, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	
BSES RAJDHANI (LETTER DTD. 13.2.08)	ALAG & ASSOCCOATES, ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"	1. CHAMBER NO. 493, LAWYERS CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003 2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024	PH. 23073810, 65653534 PH. 46594879
BULANDSHAHR & KHURJA DEVELOPMENT AUTHORITY, BULANDSHAHR	MS. VEERA KAUL SINGH, ADVOCATE VIDE LETTER DATED 16.09.2022		
BSES RAJDHANI POWER LTD.	MR. SUNIL FERNANDES "LETTER DATED: 02.07.2020"	A-178, LGF, DEFENCE COLONY, NEW DELHI-110024	TEL: 011-41084945 41043573 MOB.: 9891639491 FAX: 011-46702466 E-MAIL: sunilf.adv@gmail.com
BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016)	1. MR. PREETPAL SINGH ----- 2. MR. RAJESH YADAV ----- 3. MR. UMESH JOSHI ADVOCATE	118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003 ----- C-253, FIRST FLOOR DEFENCE COLONY, NEW DELHI-110024 ----- HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053	MOB.: 9958555055 ----- MOB.: 9811006760 ----- PH.: 22918636 MOB.: 09910568669 9968298636 EMAIL: advumeshjoshi@gmail.com

<p>-----</p> <p>[LETTER DTD. 20.06.2015]</p> <p>(LETTER DTD. 07.12.2016)</p>	<p>-----</p> <p>4. MRS. SAMTA P. MISHRA</p> <p>-----</p> <p>5. MR. HARSH SHARMA</p> <p>-----</p> <p>6. MR. VIBHU SHANKER MISHRA</p> <p>-----</p> <p>7. MS. ANJUL DWIVEDI</p> <p>-----</p>	<p>-----</p> <p>PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA</p> <p>-----</p> <p>PROSOLL LAW INC. OFFICE-2308 (L.G.F.) HUDSON LANE, DELHI-9</p> <p>-----</p> <p>MB 180, IST FLOOR, SHAKARPUR, DELHI-110092</p> <p>CHAMBER NO. 322, NEW LAWYERS CHAMBER, MC SETALVAD CHAMBER BLOCK, SUPREME COURT</p> <p>-----</p> <p>BLOCK A4, FLAT NO. 001, KRISHNA APRA GARDEN, NEAR SHIPRA MALL, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH</p> <p>-----</p>	<p>-----</p> <p>MOB.: 9868006919</p> <p>-----</p> <p>MOB: 9968293810, 9810064070</p> <p>-----</p> <p>MOB: 9868085319</p> <p>EMAIL: vsmishraadvocate@gmail.com</p> <p>-----</p> <p>MOB: 8586961002</p> <p>EMAIL: anjuldwivedi25@yahoo.co.in</p> <p>-----</p>
<p>-----</p> <p>(LETTER DTD. 07.12.2016)</p>	<p>-----</p> <p>8. MR. MAHAVIR SINGH</p> <p>-----</p> <p>9. MR. VIKRANT PACHNANDA</p> <p>-----</p> <p>MR. RAM SANKAR 'PANEL ADVOCATE'</p>	<p>-----</p> <p>137-A, PATIALA HOUSE COURTS, NEW DELHI-110017</p> <p>-----</p> <p>BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023</p> <p>-----</p> <p>RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI- 110014</p>	<p>-----</p> <p>MOB: 9717226767 9312388208</p> <p>EMAIL: advovigh@gmail.com</p> <p>-----</p> <p>MOB: 9871138313</p> <p>EMAIL: vikrant.pachnanda@gmail.com</p> <p>-----</p> <p>MOB.: 9873251588 TEL.: 011 24378100</p>

	(LETTER DTD. 11.08.2017)		EMAIL: apexcourt@lawyer.com
	----- MR. SHIVANG DUBEY, ADVOCATE (PANEL ADVOCATE) LETTER DT. 16.12.2017	----- 189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065	----- MOB.: 9893014398 EMAIL: shivangdubey@hotmail.com
BHARAT HEAVY ELECTRICALS LTD.	1. MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH.: 26274477, 26278822; MOB.: 9810555855 FAX 2628 9978 email: sethjc2008@gmail.com
(LETTER DTD. 20.07.12)	----- 2. MR. A.K. ROY	----- OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91 RES.: 98-B, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91	----- PH. (R): 22788684; MOB.: 9811678928 email: advocate_akroy@yahoo.com
	----- 3. MR. SAURAV AGRAWAL	----- RES. CUM OFF.: B/9, KAILASH COLONY, NEW DELHI-48	----- PH.: 29235000, 29233443; MOB.: 9312832442 email: sauravadv@gmail.com
(LETTER DTD. 05.10.2016)	----- 4. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER	----- OFF.: 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001	----- PH.: 011-41515454 MOB.: 9811022261 FAX: 011-41515318 EMAIL: delhi@khaitanco.com; atul.s.mathur@khaitanco.com ;
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016	PH: 26180091, 26180093 TELEFAX: 26173155
		94, LAWYERS CHAMBER (OLD BLOCK) SUPREME COURT OF INDIA, NEW DELHI-110001	PH: 20904036

BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)			
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	PH: 23381487 26322240-44 Fax; (91 11)26321544 e-mail: kaoura_co@bol.net.in n lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE (O) : 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES,ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BHARAT SANCHAR NIGAM LTD. [LETTER DTD. 16.07.2014]	MS. MANEESHA DHIR [STANDING COUNSEL] (FOR ALL CASES RELATING TO REGULATORY MATTERS FOR 2-YEARS WEF 20.10.2013)	D-55, DEFENCE COLONY, NEW DELHI-110024	MOB.: 09810113325, FAX:011-42410091
BANK OF INDIA [LETTER DTD.10.09.2014]	M/S JAGAT ARORA & ASSO.	CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI <u>OFF.:</u> HOUSE No.132, SECTOR-15A, NOIDA (U.P.)	PH.:011-23386433 MOB.:9810176964 PH.:95120-2511628, 95120-2512158 EMAIL: rajat132noida@yahoo

[LETTER DTD.01.06.2016]

1. MR. VIPIN JAI

CHAMBER No. 437, PATIALA COURTS
NEW LAWYERS CHAMBERS, NEW DELHI-
110001

OFF.: S-394, GREATER KAILASH-I,
NEW DELHI-48

RESIDENCE CUM OFFICE: B-15/3,
LEIAH APARTMENTS, VASUNDHRA
ENCLAVE, DELHI-96

[.co.in](#)

PH.: 9873715747

9811057423

23072085

E-MAIL:
vipinjai@yahoo.co.in

2. MR. P.K. MULLICK

CHAMBER No. 10, OLD LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI-110001

RESIDENCE : SECTOR-5, HOUSE No.
98, RACHNA, VAISHALI, GHAZIABAD,
U.P.-201010

PH.:9810144495

9818291919

23384150

E-MAIL:
pkmullick@gmail.com

3. MR. ASHISH RANA

CHAMBER No. 113, LAWYERS
CHAMBERS, DELHI HIGH COURT, NEW
DELHI

OFF. C-41, 2ND FLOOR, SECTOR-2,
NOIDA-201301

PH.: 9971882200

0120-4113370

E-MAIL:
[ashish.rana@abslega
l.co.in](mailto:ashish.rana@abslegall.co.in)

4. MR. V. SESHAGIRI

A-004, MAURYA APARTMENTS, 95-
I.P. EXTENSION, PATPARGANJ

PH.: 9810323738

40640111

LETTER DT. 06.12.2017

5. MR.S.K.GHANDHI,
ADVOCATE

CHAMBER NO. 253, LAWYERS CHAMBER
DELHI HIGH COURT, NEW DELHI-
110003

OFFICE AT: B-3/12, VASANT VIHAR,
NEW DELHI-110057

E-MAIL:
Seshagiri@nsachambers.com

MOB:
9810122555,23384833
EMAIL: SUNILKRGANDHI@YAHOO.CO.IN

6. MR. SANTOSH K. ROUT,
ADVOCATE

CHAMBER NO. 175, BLOCK-2,
LAWYERS CHAMBER BLOCK, DELHI
HIGH COURT,NEW DELHI-110003

MOB: 9990432878,
41005675
EMAIL:
ADVSKROUT@YAHOO.COM

7.MR. ADITYA KUMAR,
ADVOCATE

OFFICE AT: F-12A, LGF, KAILASH
COLONY, NEW DEHLI-110048

MOB:9871921111
EMAIL:
ADITYAKUMARADV@GMAIL.COM

SH. SAJU JAKOB,ADVOCATE
EMROLMENT ID-D-/1989

CHAMBER 47, SUPREME COURT,
NEW DELHI-110001

MOBILE: 9873790479
EMAIL:
SAJUJAKOB@GMAIL.COM
ADVSAJUJAKOB@LILYTHOMAS.ORG

STANDING COUNSEL

178, ENGINEERS' ESTATE,
PATPARGANJ, IP EXTENSION.
NEW DELHI-110092

LETTER DATED 21.05.2020

MS. RICHA KAPOOR,ADVOCATE
D/725/1992

D-168, LAJPAT NAGAR-1,
DELHI-24 407,
LAWYERS CHAMBER, BLOCK-1,
HIGH COURT OF DELHI
NEW DELHI-110003

MOB: 9810400407
EMAIL:
OFFICE@MARKLEGAL.CO.IN

NOMINATED COUNSEL

LETTER DATED 21.05.2020

<p>BRIDGE AND ROOF CO. (INDIA) LTD. (A GOVERNMENT OF INDIA ENTERPRISE)</p>	<p>MR. A.P. DHAMIJA</p>	<p>CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI-110001.</p>	<p>MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com</p>
<p>ADDITIONAL SOLICITOR GENERAL (ASG) OF INDIA IN THE HIGH COURT OF DELHI [NOTFN. DTD. 22.07.2014]</p>	<p>MR. SANJAY JAIN [ADDITIONAL SOLICITOR GENERAL (ASG)] [FOR 3-YEARS]</p>	<p>488, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>PH.: 011-23381821, 23382165 MOB.: 9810076012, 8860076012 Email: sanjayjain.chamber@gmail.com</p>
	<p>MR. CHETAN SHARMA, SENIOR ADVOCATE, [ADDITIONAL SOLICITOR GENERAL OF INDIA] FOR A PERIOD OF 03 YEARS FROM THE DATE OF ASSUMPTION OF CHARGE (W.E.F. 01.07.2020) OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER NOTFN. DTD: 30TH JUNE, 2020</p>		
<p>CENTRAL GOVERNMENT STANDING COUNSELS (CGSCs)</p>	<p>1. MR. ANIL SONI</p>	<p>C/o EG. COMMUNICATIONS 5, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9312224805, 011-27429287</p>

[ORDERS DTD. 30.12.2019]

(EXTEND BEYOND THE DATE OF EXPIRY OF THEIR PRESENT TERMS i.e., 31.12.2019 UNTIL FURTHER ORDERS OR TILL A NEW PANEL IN THIS REGARD IS FANALIZED BY THIS DEPARTMENT)

2. MR. AJAY DIGPAUL

LAWYERS CHAMBER NO.138-139,
PATIALA HOUSE COURT,
NEW DELHI-110001

MOB.: 9811157265,011-23382949

3. SHRI RIPU DAMAN SINGH BHARDWAJ

B-45, RETREAT APARTMENTS, 20,
I.P.EXTENSION, PATPARGANJ,
DELHI-110093

MOB.: 9818030700,,011-23942811

4. MRS. SUPARNA SRIVASTAVA

B-267, GREATER KAILASH-I,
NEW DELHI-110048

MOB.: 9810235164,
011-29230764

5. MR. VIVEK GOYAL

E-317, GREATER KAILASH-I,
DELHI-110048

MOB.: 9810373320,
011-41630745

6. MR. ARUN BHARDWAJ

I-8, L.G.F., JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810109681,
011-24310708

7.

8. MR. ABHAY PRAKASH SAHAY

RESIDENCE: T-3,602, SUPREME
TOWERS, PLOT NOS. GH.04 & 05,
SECTOR-99, NOIDA -201304 (U.P.)

PH.: 0120-2559458

OFFICE: T-2,1302, SUPREME

PH.: 0120-4143271

(LETTER DT. 02.05.2017)	TOWERS, PLOT NOS. GH.04 & 05, SECTOR-99, NOIDA -201304 (U.P.) CHAMBER: 462, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503	PH.: 011-23384670 MOB.: 9810437458, 9213430885 e-MAIL: abhaycgsc@gmail.com
9. MR. ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI	MOB.: 9811418995, 011-43515752
10. MR. KIRTIMAN SINGH	4-23 B, JUNG PURA B, LGF, NEW DELHI-110014	MOB.: 9811700872, 011-24370872
11. MR. MANISH MOHAN	28, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB.: 9999910115, 011-43050877
12. MR. DEV PRAKASH BHARDWAJ	A-64, LGF, NIZAMUDDIN EAST, NEW DELHI-110013	MOB.: 9810118825, 011-41613434
13. MR. MONIKA ARORA		MOB.: 9810246300
14. MR. RAJESH KUMAR GOGNA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	

15. MR. BHAGVAN SWARUP SHUKLA	8, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 991122225, 011-23718929
16. MR. VIKRAM JETLY	AGARWAL LAW ASSOCIATES, 34-BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091	MOB.: 9910483635, 011-233554330
17. AMIT MAHAJAN	A-403, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811157321 TEL.: 011- 24336724; 24330587
18.		
19. JASMEET SINGH	5, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOB.: 9810079901 TEL.: 011-23381444
20. MRS. BHARTHI RAJU	M-62, GREATER KAILASH-I, NEW DELHI-110048	TEL.: 01141633423; 292346 96
		MOB: 9868895906 EMAIL: bharathi1003@gmail.com

	<p>21. MS. SHIVA LAKSHMI</p>	<p>CH. 216, NEW LAWYER CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-1. CH: 446, DELHI HIGH COURT NEW DELHI-3.</p>	<p>MOB: 9818054806</p> <p>OFF: 011-41066090</p> <p>EMAIL: singh.shivalakshmi@gmail.com</p>
	<p>22. MR. RAVI PRAKASH</p>	<p>CH. 446, DELHI HIGH COURT NEW DELHI</p>	<p>MOB: 9810529222</p>
	<p>23.MR. GAURANG KANTH</p>	<p>C-70, NIZAMUDDIN EAST, NEW DELHI-110013</p> <p>56, NEW DELUXE APARTMENTS, SECTOR 9, ROHINI, DELHI -110085</p>	<p>MOB.: 9810810005 PH.:011-24359593/94/97</p> <p>EMAIL: gaurang@kanthcorp.com</p>
	<p>24. MR. RAKESH KUMAR</p>	<p>A-9, NIZAMUDIN EAST, NEW DELHI-13</p> <p>----- 254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25</p>	<p>MOB.: 9810635888</p>
<p>CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India)</p>	<p>MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]</p>	<p>S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048</p>	<p>M-9810186857 OFFICE: 011-29239717</p>

<p>(LETTER DATED 25.04.2018)</p>	<p>MS. AAKANKSHA KAUL, ADV STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 26.05.2022"</p>	<p>154 LAWYERS' CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>TOWER 5, 601 COMMONWEALTH GAMES VILLAGE, NEW DELHI-110092</p>	<p>EMAIL: aakankshakaul154@gmail.com</p> <p>MOBILE: 9818131566</p>
<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>BAJAJ FINANCE LIMITED</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-1, NEW DELHI-110048</p>	<p>PHONE: 9811250543, 011-26211488</p>

<p>BACHHRAJ & COMPANY PRIVATE LIMITED</p> <p>(letter dt. 18/10/2017)</p>	<p>MS. BINDU SAXENA, ADVOCATE</p> <p>MR. SHAILENDRA SWARUP, ADVOCATE</p> <p>(PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)</p>	<p>M/S SWARUP & ASSOCIATES, 6TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048</p>	<p>MOB: 9810019293 E-MAIL: bsaxena@swarupco.com</p> <p>MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM</p> <p>TEL: 91 (11) 29221435, 29225875, 29227534/35 FAX: 91 (11) 29228625, 29212904 E-MAIL: swarupco@swarupco.com</p>
<p>C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)</p>	<p>MR. J.C. SETH</p>	<p>C-451, CHITRANJAN PARK, NEW DELHI-110019</p>	<p>PHONE 26274477, 26278822</p>
<p>CANARA BANK</p> <p>(LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)</p>	<p>1.</p> <p>-----</p> <p>2. MR. PRADEEP K. BALAKRISHNAN</p> <p>-----</p> <p>3. MR. RAJESH GAUTAM</p> <p>(LETTER DTD. 14.07.2017)</p>	<p>-----</p> <p>C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048</p>	<p>-----</p> <p>TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com</p> <p>-----</p> <p>TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net</p>

	----- 4. MR. KARAN KHANNA -----	----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 -----	----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com -----
(LETTER RECD. ON 11.01.2017)	----- 5. MR. DEEPAK JAIN -----	----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 -----	----- MOB.: 9910505313 -----
(LETTER DATED 18.07.2018)	----- 6. MR. SANTOSH KUMAR ROUT,ADV [W.E.F.02.07.2018] -----	----- CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT -----	----- MOB: 9990432878 EMAIL: advskrout@yahoo.com -----
CENTRAL BOARD OF SECONDARY EDUCATION	MR. ATUL KUMAR (LETTER DT. 04.02.2017)	CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	MOB. 9818683833 EMAIL: atulkumar.adv@gmail.com
	MR. ASHOK KUMAR (LETTER DT. 04.02.2017)	J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015	MOB.:9810011826 EMAIL: ashok1166@yahoo.com
	SHRI M A NIYAZI, ADVOCATE COUNSEL "LETTER DATED 28.10.2021"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF,JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING	MR. K.K. TYAGI	316, LAWYER'S CHAMBER,	TEL: 23070296

CORPORATION		C.K. DAPHTARY BLOCK, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB.: 9811157131 EMAIL: ktscoffice142@gmail.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
	MR. GAURANG KANTH, ADV., 'STANDING COUNSEL' (FOR A PERIOD OF TWO YEAR W.E.F. 25.02.2019)	OFFICE: A-9, NIZAMUDDIN EAST, NEW DELHI-110013, INDIA	PH. (91)11-24359593 24359594/24359597 FAX: (91)-41825223 EMAIL: info@kanthcorp.com
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH ALAKH KUMAR	CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016	PH. 23387072 TEL. 9811063763 PHONE: 26564516, 26511625
	2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014	TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL' [FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]	OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003	PH: 24359593, 24359594, 24359597 E-MAIL: info@kanthandassociates.com
	2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]	103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002	

<p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p>	<p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p>	
<p>4. MR. SANJAY BANSAL [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p>	
<p>5. MR. KRISHNAYAN SEN [PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	
<p>6. GAURANG KANTH, ADVOCATE EMPANELLED COUNSEL "FOR A PERIOD FROM 05.03.2020 TO 28.02.2021" "FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021" <u>LETTER DATED 05.03.2020</u></p>	<p>A-9, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>PH: 24359593 24359594 24359597 FAX: 41825223 EMAIL: info@kanthcorp.com</p>
<p>7. RAJESH RANJAN PARTNER, INTELLECTIVE LAW OFFICES EMPANELLED COUNSEL "FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p>	<p>A-74, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>PH: 43747474 FAX: 43747475 EMAIL: rastogiranjan@gmail.com</p>

LETTER DATED 05.03.2020

<p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>		
<p>8. KARAN GAUR, ADVOCATE EMPANELLED COUNSEL</p> <p>"FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p> <p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>	<p>B4/140, SAFDARJUNG ENCLAVE, NEW DELHI 110029</p>	<p>PH: 9876100086 EMAIL: karangaur@gmail.com</p>
<p>9. DR. S.S. HOODA ADVOCATE ON RECORD EMPANELLED COUNSEL</p> <p>"FOR A PERIOD FROM 05.03.2020 TO 28.02.2021"</p> <p>"FOR A PERIOD FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 27.01.2021"</p> <p><u>LETTER DATED 05.03.2020</u></p>	<p>B-40, L.G.F. SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>Ph: 9868280166 EMAIL: sshooda65@gmail.com</p>
<p>MR. SHANTANU SAGAR, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED</p>	<p>ADDRESS: 5, BABAR LANE, BENGALI MARKET, NEW DELHI</p>	<p>PHONE NO.: 9999414000 40106942 23714727 EMAIL: shantanusagar@gmail.com</p>

	11.03.2021		
	<p>MRS. BHASWATI ANUKAMPA, ADVOCATE</p> <p>EMPANEL COUNSEL FOR A PERIOD OF ONE YEAR FROM 01.03.2021 TO 28.02.2022 VIDE LETTER DATED 11.03.2021</p>	<p>ADDRESS: PLOT NO. 368, FLAT NO 19(1ST FLOOR), CHIRAG DELHI, NEW DELHI-110017</p>	<p>PHONE NO.: 8750031510 7678614044</p> <p>EMAIL: anukampaadv@gmail.com</p>
	<p>MR. A.K. TIWARI, ADVOCATE, SUPREME COURT OF INDIA</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED 07.06.2021"</p>	<p>ADDRESS: 1B, SECTOR 15-A, NOIDA- 201201 (INDIA)</p>	<p>PH:- 91-98-11105581 FAX: 91-0120-4222075</p> <p>EMAIL: tewari.arvind@gmail.com</p>
	<p>MR. VINOD DIWAKAR, ADVOCATE</p> <p><u>'AS SENIOR COUNSEL' LETTER DATED 30.06.2021"</u></p> <p>"FOR THE PERIOD OF ONE YEAR W.E.F. 07.06.2021 VIDE LETTER DATED 07.06.2021"</p>	<p>ADDRESS: 3, BIRBAL ROAD, JANGPURA EXTENSION, NEW DELHI-110014</p>	
<p>COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA</p>	<p>MR. NEERAJ, ADVOCATE</p> <p>DATE/YEAR OF EMPANELMENT</p>	<p>ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021</p>	<p>EMAIL: neerajindia@hotmail.com</p>

EMAIL:
gmlegal.cil@coalindia.in

LETTER DATED 07.07.2021

30.12.2020		
MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105, BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com
MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTEL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com
M/S SINGHANIA & PARTNERS,	ADDRESS:	EMAIL:

ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	P-24, GREEN PARK EXTENSION NEW DLHI-110016	rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75 (LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2 ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in
MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com
CENTRAL ADOPTION RESOURCE	MR. V.N. RAGHUPATI 12, NEW LAWYERS CHAMBER	

AGENCY		SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018)	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.co m
NATIONAL COMMISSION FOR HOMOEOPATHY (NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA [CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL" "FOR THE YEAR 2021" LETTER DATED: 01.02.2021	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813 011-26277710

<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>-</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p> <p>EMAIL ID: dlacbidhc@gmail.com</p>	<p>(iii)MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: tatinibasudhv@gmail.com</p>
	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018)</p> <p>2. MRS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF ONE YEAR W.E.F. 17.05.2018 OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)- (LETTER DTD. 05.04.2019)</p>		

[EXTENSION OF TENURE FOR A PERIOD OF 7 MONTHS i.e. 16.05.2019 TILL 31.12.2019 AS RETAINER COUNSEL OF CBI]

"LETTER DATED 27.08.2019"

3. MR. NARENDRA MAAN
(CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014, TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)- [LETTER DTD. 06.07.2017]

MR. SANJEEV BHANDARI
(CBI RETAINER COUNSEL, TERM EXTENDED UPTO 30.06.2017 OR TILL FURTHER ORDERS)- [LETTER DTD. 06.07.2017]

(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)

MR. AJAY KUMAR GUPTA
(CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)

(LETTER/NOTIFICATION
DT.18.07.2018)

MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. NIKHIL GOEL, ADVOCATE

MR. RIPUDAMAN SINGH
BHARDWAJ, ADVOCATE

MR. ANUPAM S. SHARMA,
ADVOCATE

(ENGAGED AS CBI RETAINER
COUNSEL, TO CONDUCT DSPE
CASES, FOR A PERIOD OF
THREE YEARS FROM THE DATE
OF APPOINTMENT OR DISPOSAL
OF THE CASES, WHICHEVER IS
EARLIER)

[EXTENSION OF TENURE AS
RETAINER COUNSEL OF CBI IN
DELHI HIGH COURT BEYOND
15.06.2019 TILL
31.12.2019.]

"LETTER DATED: 04.09.2019"

[EXTENSION OF TENURE OF
SHRI ANUPAM S.SHARMA AND
SHRI RIPUDAMAN SINGH
BHARDWAJ, RETAINER
CONSELS, UPTO 30.06.2020]

LETTER DATED 19.05.2020

1. MR. ANIL GROVER, ADV
2. MR. RAJESH KUMAR, ADV
3. MR. PRASANTA VERMA, ADV

[EXTENDED FOR A FURTHER
PERIOD OF THREE YEARS
W.E.F. 12.09.2021 TO

	<p>11.09.2024]</p> <p>4. MR. MRIDUL JAIN,ADV</p> <p>[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024]</p> <p>(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.</p> <p>VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022</p> <p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022</p> <p>MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN,ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE</p>		

PROSECUTION, APPEALS,
REVISIONS AND OTHER
MATTERS ARISING OUT OF THE
CASES INVESTIGATED BY THE
DELHI SPECIAL POLICE
ESTABLISHMENT (CENTRAL
BUREAU OF INVESTIGATION),
BEFORE THE HIGH COURT OF
DELHI AND FOR MATTERS
CONNECTED THEREWITH OR
INCIDENTAL THERETO, FOR A
PERIOD OF THREE YEARS FROM
THE DATE OF THEIR
APPOINTMENT OR UNTIL
FURTHER ORDERS, WHICHEVER
IS EARLIER.

VIDE NOTIFICATION [F.NO.
225/21/2021-AVD.II]
DATED 13.04.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL
PUBLIC PROSECUTORES FOR
CONDUCTING THE PROSECUTION
OF CBI CASE RC-
13(E)/2017/CBI/EOU-IV/EO-
II/NEW DELHI, INSTITUTED
BY THE DELHI SPECIAL
POLICE
ESTABLISHMENT (CENTRAL
BUREAU OF INVESTIGATION),
IN THE TRIAL COURT,
APPEALS, REVISIONS AND
OTHER MATTERS ARISING OUT
OF THIS CASE IN ANY
APPELLATE OR REVISIONAL
COURTS ESTABLISHED BY LAW,
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF HIS
APPOINTMENT OR TILL

	DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
	<p>VIDE NOTIFICATION NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC- 221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION),</p>		

	<p>IN THE COURT OF SPECIAL JUDGE FOR PREVENTION OF CORRUPTION ACT (CBI-14), ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI AND ALSO FOR APPEALS, REVISIONS AND/OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE COURT OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH (LETTER DT. 27.06.2016)</p> <p>(LETTER DT. 29.06.2016) (ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)</p>	<p>MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p> <hr/> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p> <hr/> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007</p> <hr/> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p>	

OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE COMMUNICATION AND
INFORMATION RESOURCES,
(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRA-
TION/ADMINISTRATIVE
OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE, TECHNOLOGY AND
DEVELOPMENT STUDIES,
(NISTADS) Dr. KS KRISHNAN
MARG, PUSA GATE, NEW DELHI
110012.

CONTROLLER OF ADMINISTRA-
TION/ADMINISTRATIVE
OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION
PROTECTION UNIT (IPU) 14,
SATSANG VIHAR MARG,
SPECIAL INSTITUTIONAL
AREA, 3RD FLOOR, CSIR-
NISCAIR BUILDING, NEW
DELHI-110067

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,
LIBRARY AVENUE, PUSA, NEW
DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, ENGINEERING
SERVICES DIVISIONS (ESD)

	<p>CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <hr/> <p>DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <hr/> <p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <hr/> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001</p>	<p>COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025</p>		
<p>"LETTER DATED 07.10.2021"</p> <p>"THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."</p>	<p>COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY</p> <ol style="list-style-type: none"> 1. UNIVERSITY (NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025 		
	<p>COA/AO CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG,</p>		

NEW DELHI-110012		
COA/AO CSIR-NATIONAL PHYSICAL LABORATORY, DR. K. S. KRISHNAN MARG, NEW DELHI-110012		
COA/AO CSIR-HUMAN RESOURCE DEVELOPMENT CENTRE, (HRDC) SECTOR-19, CENTRAL GOVERNMENT ENCLAVE, KAMLA NEHRU NAGAR GHAZIABAD-201002 (U.P.)		
HEAD, INNOVATION PROTECTION UNIT (IPU) 14, 14, SATSANG VIHAR MARG, BLOCK A, QUTUB INSTITUTIONAL AREA, NEW DELHI, DELHI 110016		
DEPUTY SECRETARY/ UNDER SECRETARY CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
DEPUTY SECRETARY/ UNDER SECRETARY ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX LIBRARY AVENUE, PUSA, NEW DELHI-110012		
DEPUTY SECRETARY/ UNDER SECRETARY		

	RECRUITMENT & ASSESSMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)	MR. SUNDER KHATRI, ADV	GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI-110001	TEL: 011-43520440, 43570827 EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com
CENTRAL SEAT ALLOCATION BOARD (CSAB) / MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY ALLAHABAD, PRAYAGRAJ FOR THE YEAR 2020-2021	SH. ARJUN MITRA, ADVOCATE	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: 9810412737 E-MAIL: ajmitra@gmail.com
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
FULLERTON INDIA CREDIT COMPANY	SAGAR & SAGAR,	CHAMBER NO. 210, BLOCK-III,	MOBILE: 9811016162

LIMITED	SANJEEV SAGAR, ADVOCATE "NOMINATED COUNSEL" "LETTER DATED 15.03.2022"	DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU, HARISH CHANDRA MARG, NEW DELHI-110092	PH.: 91-11-22375422, 47543981, EMAIL: sagarandsagar@live.com , sanjivsagar@gmail.com , info@sagarandsagar.in WEB: www.sagarandsagar.in
M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SUSHANT BALI, ADVOCATE STANDING COUNSEL "LETTER DATED 29.10.2021"	CHAMBER NO. 378, BLOCK-II, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: +91-8447242406 E-MAIL: SUSHANTBALI.ADVOCATE@GMAIL.COM
DEPARTMENT OF REVENUE INCLUDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS (I&G) , NEW CUSTOMS HOUSE NEAR IGI AIRPORT,	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957

NEW DELHI-37			
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE	SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	Ph. 9810419742

COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD			
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL LETTER DATED 01.10.2020	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389 EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)
	MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL VIDE ORDER DATED 27.09.2021	M-1, 3 RD FLOOR, GREATER KAILASH-I NEW DELHI-110048	MOBILE: 9810369180 EMAIL: sushilananarang@gmail.com
	<u>SENIOR STANDING COUNSEL</u> 1. MR. PIYUSH BERIWAL,ADV 2. MS. SONU BHATNAGAR,ADV 3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI,ADV <u>JUNIOR STANDING COUNSEL</u>		<u>DETAILS OF MS. SONU BHATNAGAR,ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: bhatnagarsonu@gmail.com sonubhatnagaroffice@gmail.com

	<p>1. MR. CHRITARTH PALLI,ADV</p> <p>FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL</p>		<p><u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: atultripathiadv@gmail.com ADDRESS: O-11/B, JUNG PURA EXT. NEW DELHI-110014</p>
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN 	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX,</p>			<p>EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS:</p>

<p>DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p>			<p>Delhinorth-legal@gov.in VIDE LETTER DATED 21.12.2021</p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: gstdelhieast.legal@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2ND & 3RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legal.cgstdelhisourth@gov.in</p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4TH & 5TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legalstdelhi3@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: delhinorth-legal@gov.in</p>
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	

<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3. (I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p>	<p>I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u> 4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u> 5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS</p> <p>[UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228</p> <p>Email: girija.stanford@stanfordatorney@yahoo.com</p>
<p>CONSORTIUM FOR EDUCATIONAL COMMUNICATION</p>	<p>MR. AMITESH KUMAR, ADVOCATE</p>	<p>196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>CONTAINER CORPORATION OF INDIA LTD. (CONCOR)</p>	<p>MR. RAJINDER DHAWAN & ASSOC. f</p> <p>----- - MS. AYUSHI KIRAN</p>	<p>260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1</p> <p>----- B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4,</p>	<p>PH: 23388494 MOBILE: 9810027994</p> <p>PH: 23322584</p> <p>----- MOB.: 7838824766 EMAIL:</p>

	<p>(LETTER DT. 22.02.16)</p> <p>(FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	SECTOR-62, NOIDA-201309	ayushi@alumni.virginia.edu
CENTRAL BANK OF INDIA	<p>MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	A-94 (BASEMENT), NEETI BAGH, NEW DELHI-110049	<p>MOBILE: 9811634530</p> <p>EMAIL: tusharsingh145@gmail.com ilc.tusharsingh@gmail.com</p>
	<p>MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014	<p>MOBILE: 9811045354</p> <p>EMAIL: rajeshranchi@gmail.com</p>
	<p>MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	HOUSE NO. 80A, SECTOR A, PUSHP VIHAR, SOUTH DELHI-110017	<p>MOBILE: 9971105049</p> <p>EMAIL: advskrout@yahoo.com</p>
	<p>MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBHA ROAD, NEW DELHI-110001	<p>MOBILE: 9910376565</p> <p>EMAIL: advocateekta1@gmail.com</p>
	<p>MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL</p>	ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001	<p>MOBILE: 9310116418</p> <p>EMAIL: Himanshu3161@yahoo.com</p>

	<p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>		
	<p>MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001</p>	<p>PHONE: 011-23388251 9810594551 EMAIL: dwivedirr@gmail.com</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.: +91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p> <p>ateev_mathur@sngpar tners.in</p>
<p>CAPRI GLOBAL CAPITAL LIMITED (LETTER DTD. 25.08.2017)</p>	<p>SHOBIT JAIN D/1032/2004</p> <p>-----</p>	<p>E-342, LGF, EAST OF KAILASH NEW DELHI-110065</p> <p>-----</p>	<p>MOB.: 09818668068 OFF: 011 26230371</p> <p>-----</p>

	MR. ANUPAM SINGH	N-2, 3 rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049	MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com
CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES "STANDING COUNCEL" LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822 EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com
CENTRAL WAQF COUNCIL (MINISTRTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL' (FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016 CHAMBER: 438, LAWYERS CHAMBER(BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI	LANDLINE: 011-41407822-23 MOB: 8010656935,9810017822 EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR	ADDRESS: LEGAL CELL,ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II,	-----

	"NOMINATED COUNSEL"	DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO "LETTER DATED 18.05.2020" ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257,LAWYERS CHAMBER,HIGHCOURT OF DELHI ,NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 -----
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207,LAWYERS CHAMBERS,HIGH COURT OF DELHI,NEW DELHI OFFICE: LINK LEGAL,109.GOLF APARTMENTS,SUJAN SINGH, PARK,MAHARISHI RAMANNA MARG,NEW DELHI-110003	PHONE: 91(011)4610080-82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083
DELHI DEVELOPMENT AUTHORITY (DDA) OFFICE OF DDA(AT DHC) : CHAMBER No.425 & 426	1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL 2. MR. ARUN BIRBAL, STANDING COUNSEL	C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE M-5, JUNG PURA EXTENSION (I ST FLOOR), NEW DELHI	PH:9811071260 EMAIL: Pant arjun@rediffmail.com PH: 9810029802 EMAIL: arunbirbal@yahoo.com

<p>LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>CONTACT : 011-23389451 011-23070466</p> <p>E-MAIL ID OF DDA FOR FRESH MATTERS</p> <p>ddachamberhc@yahoo.com</p> <p>CONTACT DETAILS OF DDA OFFICIALS:</p> <p>1. DR. RAHUL CHHOKER SENIOR LAW OFFICER</p> <p>2. MR. AMIT KRISHNA LEGAL ASSISTANT</p> <p>"LETTER DATED 06.08.2021"</p> <p>"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"</p>	<p>3. MS. SHOBHANA TAKIAR, STANDING COUNSEL</p> <p>4. MS. MRINALINI SEN GUPTA STANDING COUNSEL</p> <p>5. MS. PRABHSAHAY KAUR, STANDING COUNSEL</p> <p>6. MR. ASHIM VACHHER, STANDING COUNSEL</p> <p>7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL</p> <p>8. MR. SANJAY KATYAL, STANDING COUNSEL</p> <p>9.MR. R.K. DHAWAN, ADVOCATE STANDING COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 31.03.2022</p>	<p>B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI</p> <p>208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG</p> <p>CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI</p> <p>135, 2ND FLOOR, UDAY PARK, NEW DELHI-110049</p> <p>SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 609, LAWYERS' BLOCK-III DELHI HIGH COURT NEW DELHI-110003</p> <p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p> <p>CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI</p>	<p>Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in</p> <p>PH:9873367274 EMAIL: mrinalinisgupta@gmail.com</p> <p>PH:9810158581 EMAIL: sahayk@gmail.com</p> <p>PH: 9811023217 EMAIL: ashimvachher@gmail.com</p> <p>PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in</p> <p>MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com</p> <p>EMAIL: Rkdhawan9@gmail.com MOBILE: 9899775330</p>
<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p> <p>DELHI MINORITIES COMMISSION (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p> <p>MR. SIDDHARTH, ADVOCATE "EMPANELLED COUNSEL"</p>		<p>MOBILE: 9599138139 E-MAIL:- siddharth.kumar23@gmail.com</p>

DELHI POLICE PUBLIC SCHOOLS & POLICE FOUNDATION FOR EDUCATION	MR. MANISH GUPTA, ADV "STANDING COUNSEL" LETTER DATED 16.12.2020 "EXTEND FOR THE PERIOD OF 11 MONTHS W.E.F 29.09.2021 TO 28.08.2022, VIDE LETTER DATED 07.10.2021"	ADDRESS: B-8/24, LOWER GROUND FLOOR, VASANT VIHAR, NEW DELHI-110057	MOBILE: 9811402142 EMAIL: manish_g30@yahoo.com
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT, NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092	PH. 22444301, 22010642 MOBILE; 9810269115
	2. MR. SANJEEV MAHAJAN (EN ROLL NO. D22901/1999) "STANDING COUNSEL" <u>"LETTER DATED 31.08.2021"</u>	ADDRESS: B-59 (LGF) , FRIENDS COLONY (WEST) NEW DELHI-110065	CONTACT NO. +91.11.43562875 MOBILE NO. 9811156437
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
	MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 17.02.2021"	C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION, ARUN JAITLEY STADIUM FEROZE SHAH KOTLA GROUNDS NEW DELHI	EMAIL: scalawdel@gmail.com MOBILE: 8800152500 7835091453
DELHI TECHNOLOGICAL UNIVERSITY (DTU)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	

(FORMERLY DELHI COLLEGE OF ENGINEERING)	2] MS. AVNISH AHLAWAT	2]CHAMBER NO. 243,LAWYERS CHAMBERS, DELHI HIGH COURT,NEW DELHI OFF. A-33, DEFENCE COLONY,NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
	3]MR. ALDANISH REIN, ADVOCATE [FOR A PERIOD OF TWO YEARS W.E.F. 30.08.2018]	O/1A, JUNG PURA EXTENSION, NEW DELHI-110014	
DELHI JAL BOARD	1. MS. SANGEETA BHARTI,ADV "STANDING COUNSEL" "LETTER DATED 16.02.2021"	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com
	2.MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL.STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154, (SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT	243,LAWYERS CHAMBER, DELHI HIGH COURT,N.DELHI-110003 OFF: A-33,DEFENCE COLONY NEWDELHI-110024 RES: A-855-F,SUSANT LOK	PH: 23384517 FAX: 011- 23382820 PH: 51012214,51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712

PHASE-I, GURGAON, HARYANA

avnishahlawat@yahoo.com

2. MR. SUMEET PUSHKARNA

2] 346-A, LAWYERS CHAMBER,
DELHI HIGH COURT,
N. DELHI-110003

PH: 91-11-285535908
MOBILE:
9811042847 (SELF)
20605251 (OFF)
EMAIL: pushkarnas

RES: F-254, VIKAS PURI,
NEW DELHI-18
OFFICE;

3. MR. AJAY VERMA

3] I-22 (LGF),
JANGPURA EXTENSION,
NEW DELHI-110014

PH: (11) 24323307
Mob.: 9811032001
EMAIL:
avermadelhi@gmail.com
ajverma@ndf.vsnl.net.in

RES: B-32, SECTOR 14,
NOIDA-201301

FAX (11) 24322743
TEL:
95120) 2512387, 2512390.
OUT SIDE DELHI
(120) 2512387, 2512390

4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-110001

MOB. NO. : 9868250806
PH. NO. : 011-22231198

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34, VIDHI APARTMENT,
PLOT NO. 116, I.P. EXTN.
PATPARGANJ, DELHI -92

5. MR. NAUSHAD AHMED KHAN
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
436, LAWYERS CHAMBERS, DELHI
HIGH COURT, NEW DELHI

MOB. NO.: 9868111799
PH. NO.: 011-23073821
FAX NO.: 011-42486199

	<p>-----</p> <p>6. MR. MANISH VASHISHT (LETTER DT. 04/05.12.2018)</p>	<p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p> <p>-----</p> <p>CHAMBER ADDRESS: LAWYER'S CHAMBER 146, BLOCK NO.1, HIGH COURT OF DELHI, NEW DELHI</p> <p>OFFICE ADDRESS: B-27, 2ND FLOOR, DEFENSE COLONY, NEW DELHI-110024.</p> <p>RESIDENCE ADDRESS: H.NO. 61, SECTOR-15, PART-1, GURGAON, HARYANA</p>	<p>CHAMBER: PH: 011-23388127 MOB: +91-9811175180</p> <p>OFFICE: PH: 011-49872103 011-49872104</p> <p>RESIDENCE: PH: 0124-4030990 PH: 0124-2222247</p>
	<p>MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 19.03.2021</p>	<p>CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE ADDRESS: A-415, LGF DEFENCE COLONY, NEW DELHI</p> <p>RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI</p>	<p>MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com</p>
	<p>MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 12.07.2021</p>	<p>CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS:</p> <p>251, LAWYERS' CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811062591 01123389365</p> <p>EMAIL: rikkgupta@gmail.com</p>
<p>DELHI POWER COMPANY LTD.</p>	<p>D. MS. AVNISH AHLWAT</p>	<p>1] 243, LAWYERS CHAMBER,</p>	

(LETTER DTD. 15.11.2006)		DELHI HIGH COURT, NEW DELHI-110003	
	D. SH. S.K. DUBEY	RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	3. SH. SUMEET PUSHKARNA	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
		3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI- 110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI	PH. NO. 23389122, 23389454
		3, GULMOHAR ENCLAVE, NEW DELHI-49	PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003	PH: 23384122 MOB: 9811282222
	MS. VASUDHA BAJAJ,ADVOCATE NOMINATED COUNSEL	OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	(O) 011- 26965000/41656588
		ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in

	<p>VIDE LETTER DATED 25.10.2021</p> <p>MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p> <p>MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL</p> <p>VIDE LETTER DATED 25.10.2021</p>	<p>ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003</p> <p>ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049</p>	<p>vasudhabajaj@gmail.com</p> <p>PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com</p> <p>PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33, DEFENCE COLONY NEW DELHI-110024</p> <p>RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA</p>	<p>PH: 23384517 FAX: 011-23382820</p> <p>PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214, 4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>
<p>DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD</p>	<p>MS. ANUSUYA SALWAN</p>	<p>342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>2338 8501 2581 4176 MOBILE: 9811225368</p>

		RES: 47, PUSA ROAD, NEW DELHI	
DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC)	MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL	47, PUSA ROAD, NEW DELHI-110005 CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9811225368 E-MAIL: anusalwan@gmail.com
LETTER DATED 19.08.2020 (FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)	SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL	F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019 CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI	MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com
	MRS. FIRDOUSE QUTB WANI, ADVOCATE ADDITIONAL STANDING COUNSEL	LGF, E-102, KALKAJI, NEW DELHI-110019	MOB: 9718043116 E-MAIL: Firdousewani.lawz@gmail.com
DELHI POLLUTION CONTROL COMMITTEE	D. MR. BIRJA MAHAPATRA	CHAMBER NO. 12 LAYWERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003	MOB.: 981093526
LETTER DTD. 15.05.2012	D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL" LETTER DATED : 01.10.2019	08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001	MOB: 9311010090
DENA BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in
	MR. ARUN AGGARWAL	159, LAWYERS' CHAMBER BLOCK-I,	

(LETTER DT. 25.11.2016)		DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM
DIRECTORATE OF REVENUE INTELLIGENCE (HQ) , DRUM SHAPE BUILDING, I.P. ESTATE, NEW DELHI FAX: 23370954 TEL: 23378629 23379871 EMAIL: DRIHQRS@NIC.IN	SENIOR STANDING COUNSEL		
F.NO. 278A/07/2019-LEGAL (PT.III) DATED 01.10.2020 (COPY ENCLOSED)		MR. ANIRUDH DESHMUKH MR. AJIT SHARMA MR. RAVI PRAKASH MR. CHANDRA PRAKASH MR. ADITYA SINGLA MS PRERNA PRIYADARSHINI	NO. 11, IST FLOOR, BLOCK I, JANGPURA EXTENSION, NEW DELHI-110029 320, 3 RD FLOOR C.K DAPHTARY LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 110001 I-4C,TAJ APARTMENTS, RAO TULA RAM MARG, SECTOR 12,R.K. PURAM, NEW DELHI-110022 20A, LAWYERS' CHAMBERS, R.K. GARG BLOCK SUPREME COURT OF INDIA NEW DELHI 110001 201, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI 110003 OFFICE: P10 (LGF) SOUTH EXTENSION PART II, NEW DELHI 110049 239, SECTOR 15A, NOIDA-201301 MOB: 9971633944 PHONE:011-46075388 EMAIL: ANIRUDDHA@SMARTH.IN MOBILE:9910940004 TEL: 011-23386175 EMAIL: SHARMA.AJIT@GMAIL.COM MOB: 9810529222 EMAIL: RAVIPRAKASH1066@GMAIL.COM MOB: 9810834624 PHONE: 01123386914/5275 EMAIL: CPADV79@GMAIL.COM MOB: 9818601006 PHONE: 01141654163 EMAIL: ASINGLASSC@GMAIL.COM ADITYASINGLA@HOTMAIL.COM MOB: 9999196091 PHONE: 01204105406

		EMAIL: PRERNAPRIYADARSHINI20@GMAIL.COM
MR. SATISH KUMAR	LAW OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE NEW DELHI-110001	MOB: 9810419742 PHONE: 011-43074413 EMAIL: SATISHLAW@YAHOO.COM
MR. ANURAG OJHA	CHAMBERS ADDRESS- 346A, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 605, LAWYERS CHAMBER, PATIALA HOUSE COURT, INDIA GATE NEW DELHI-110001 OFFICE ADDRESS- C-39, LGF, NEHRU ENCLAVE, KALKAJI NEW DELHI-19	MOB: 8860069704 PHONE: 011-35694374 EMAIL: ANURAGDULAW@GMAIL.COM
MR. HARPREET SINGH	G-125, PREET VIHAR NEW DELHI-110092	MOB:9811253531/ 971715310/ 9999790191 EMAIL: HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM HARPREETARORAADV@GMAIL.COM
MR. KUNAL SHARMA	D-2, LGF, LAJPAT NAGAR-3, NEW DELHI-110024	MOB: 9910200911 PHONE: 011-43094083 011-43526614 EMAIL: KUNALSHARMALAWYER@GMAIL.COM
MR. VARUN MISHRA	K-16, LGF JANGPURA EXTENSION	MOB: 9953325221 PH: 011-35600082

		DELHI 110014	EMAIL: VARUNMISHRACHAMBERS@GMAIL.COM
	<u>JR. STANDING COUNSEL</u>		
	MR. ADITYA SHEKHAR	41, LAWYERS' CHAMBERS SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 7004792188 7042320052 9968551992 EMAIL: SHEKHAR.ADITYA@GMAIL.COM
	MR. SAMIKSHA GODIYAL	C-25, LOWER GROUND FLOOR, NIZAMUDDIN EAST NEW DELHI-110013	MOB: 9910005408 EMAIL: SAMIKSHA.GODIYAL187@GMAIL.COM
	MS NEHA MALIK	B-60, PANDARA ROAD, NEW DELHI-110003	MOB: 9911599234 EMAIL: NEHAMALIK.LAW@GMAIL.COM
SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)	SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7 TH FLOOR, D-BLOCK, I.P. BHAWAN I.P. ESTATE NEW DELHI		
INTELLIGENCE OFFICER DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT	INTELLIGENCE OFFICER, DRI- DELHI ZONAL UNIT B-3 & 4, 6 TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		

DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. SALEEM AHMED, 'NOMINATED/SENIOR STANDING COUNSEL' (LETTER DT. 10.01.2019) MR. WAJEEH SHAFIQ	A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001	TEL: OFF.:011-41054182 MOB.:9811079721 MOB.: 9953756236

	<p>‘NOMINATED STANDING COUNSEL’</p> <p>(LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) (LETTER DT. 14.01.2019) (LETER DATED 17.08.2021)</p>	<p>FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012</p>	<p>EMAIL: wajeesh.shafiq@gmail.com wajeesh@wajeeshshafiq.in</p>
	<p>MR. ALY MIRZA</p> <p>‘NOMINATED/ADDITIONAL STANDING COUNSEL’</p> <p>(LETTER DT. 17.05.2016)</p>	<p>G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>MOB: 9899720944</p>
DELHI URBAN ART COMMISSION	<p>MR. ROBIN RATNAKAR DAVID “PANEL COUNSEL”</p>	<p>202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001</p>	<p>TEL.: 43511111 MOB.: 9810250404</p>
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	<p>1. MR. MAHESH KUMAR SHARMA</p> <p>-----</p> <p>2. MR. ANCHIT SHARMA</p> <p>-----</p> <p>(LETTER DATED 28.11.2018)</p> <p>3. MR. TARVEEN SINGH NANDA</p>	<p>SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075</p> <p>-----</p> <p>1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057</p> <p>-----</p> <p>LEGAL CELL, DELHI CANTONMENT BOARD, DELHI CANTT., DELHI-110010</p>	<p>MOB: 9990814902, 9711431818</p> <p>-----</p> <p>PH: 011 49071207 MOB: 9650208207</p> <p>-----</p> <p>MOB: 9555551536</p>
DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA	<p>MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p>		<p>MOBILE: 9999711099</p>
EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES dl.hc-ed@gov.in	<p>MR. ANUPAM SHARMA,ADV RETAINER COUNSEL</p> <p>LETTER DATED 13.05.2022</p>		<p>MOBILE:9810009734</p>
	<p>MR. PV YOGESHWARAN,ADV</p>		<p>MOBILE:9810622382</p>

ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS MR. B NAVEEN KUMAR, DEPUTY LEGAL ADVISOR CENTRAL REGION OFFICE, DIRECTORATE OF ENFORCEMENT ROOM NO. 309, C BLOCK, PRAVARTAN BHAWAN, 11 A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011	RETAINER COUNSEL LETTER DATED 13.05.2022			
	MR. ANURAG AHLUWALIA,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9811418995	
	MR. RAJAT NAIR,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9953105156	
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003		
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768	
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- -	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024 ----- -	MOB.: 9560052229 ----- MOB.: 9891286119 ----- MOB.: 9811338696 ----- MOB.: 9811088212 ----- -	
	2. MR. VIKAS SHOKEEN D-1276/2000 ----- -			
	3. MR. NEERAJ KUMAR D-770/2007 ----- -			
	4. MR. RISHI SETHI D-2701/1999 ----- -			
	5. MR. AJAY KOHLI, ADVOCATE		A-59A, 1 ST FLOOR,LAJPAT NAGAR-II NEW DELHI-110024	MOB.: 9910087765 9910040471 PH.: 011-29842365,011- 29842464,011-29842465
LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM				

	6. MR. S.S.SOBTI, ADVOCATE		
DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)	SHAILENDRA & ASSOCIATES, LAW FIRM	S-195, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048	PH.: 011-40573229, 40545678, 40573229 E-MAIL: shailendraassociates@shailendra.net.in
DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR), GOVERNMENT OF NCT OF DELHI	1. MR. A.K. SINGH (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK NO. 3, HIGH COURT OF DELHI, DELHI-110003	PH: 011-41517160 MOB: 9350563720 E-MAIL: aksinghadv1@gmail.com
	2. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416, LGF, DEFENCE COLONY, NEW DELHI	MOB: 9871588144 E-MAIL: prateek@pkcchambers.com
	3. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022	CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com
	4. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022	FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014	MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com
	5. MR. R.H.A. SIKANDER (STANDING COUNSEL) LETTER DATED 31.05.2022	C-66, 2 nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013	MOB: 9810471891 EMAIL: sikander@rhasikander.com
	6. MS. TINA GARG, (STANDING COUNSEL)	SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE,	MOB: 9356401000 EMAIL: Tinagarg15@gmail.com

	LETTER DATED 31.05.2022	NEW DELHI-110029	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI [NOTIFICATION DT. 09.01.2018]	<u>GOVERNMENT</u> <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u> 1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI <u>"LETTER DATED 04.03.2022"</u>	MR. SANTOSH KUMAR TRIPATHI, ADVOCATE STANDING COUNSEL (CIVIL)		
	MR. SAMEER VASHISHT, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
	MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
	MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
	MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
	MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
	MR. ANUPAM SRIVASTAVA, ADVOCATE		

ADDL. STANDING COUNSEL (CIVIL)		
MR. SHADAN FARASAT, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. JAWAHAR RAJA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. PRASHANT MANCHANDA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. HETU ARORA SETHI ADDL. STANDING COUNSEL (CIVIL)		
MS. MEHAK NAKRA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. UDIT MALIK, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MOHD IRSAD, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MS. AVNI SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. SHIVEN VARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. SHIKHA SINGHAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SHAAN MOHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DIVYAM NANDRAJOG, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. MANASHWY JHA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MANISH BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AJAY KUMAR MISHRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASHU ARORA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. PAVITRA KAUR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. PUNEET KHURANA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. URVI MOHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DEEPAK SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. ANUBHAV GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NEERAJ BANSAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ACHAL GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHIMANYU, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. PRAMOD KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. KG GOPALAKRISHANAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DHANANJAYA MISHRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. KANWAR UDAI BHAN SINGH SEHRAWAT, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AMIT GROVER, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NIPUN KATYAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV GARG, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SANDEEP DEVASHISH DAS, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DINESH MALIK, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. RACHITA GARG, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NITIN KUMAR , ADVOCATE		

PANEL COUNSEL (CIVIL)		
MR. VIKAS SHOKEEN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ANURAG NASIAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. VAISHALI GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. RAJESH KUMAR AGNIHOTRI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. RITU SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DHRUV ROHATGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MD SHUAIB KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. NISHANK TYAGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. LALLTAKSH JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHISHEK AGGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. RIPIN SOOD, ADVOCATE		

	PANEL COUNSEL (CIVIL)		
	MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. TUSHAR ANAND, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MS. AAKANKSHA SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL (CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI	MR. SANJAY LAO, STANDING COUNSEL (CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
	MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL (CRIMINAL)		

"LETTER DATED 18.07.2022"

MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMIT AHLAWAT, ADDITIONAL PUBLIC PROSECUTOR		
MR. MANJEET ARYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. RAGHUINDER VARMA, ADDITIONAL PUBLIC PROSECUTOR		
MS. MEENAKSHI DAHIYA, ADDITIONAL PUBLIC PROSECUTOR		
MR. LAKSH KHANNA, ADDITIONAL PUBLIC PROSECUTOR		
MR. TARANG SRIVASTAVA,		

ADDITIONAL PROSECUTOR	PUBLIC		
MR. PRITHU GARG, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SHOAIB HAIDER, ADDITIONAL PROSECUTOR	PUBLIC		
MS. RICHA DHAWAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HARPREET SINGH POPLI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATISH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. DIGAM SINGH DAGAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARESH KUMAR CHAHAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HITESH VALI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AASHNEET SINGH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. PRADEEP GAHALOT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. PRIYANKA DALAL,			

ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMAN USMAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RITESH KUMAR BAHRI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. UTKARSH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RAJKUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATINDER SINGH BAWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HEMANT MEHLA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. MANOJ CHANDER PANT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. SHUBHI GUPTA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMIT SAHNI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SUNIL KUMAR GAUTAM, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AJAY VIKRAM SINGH, ADDITIONAL	PUBLIC		

	PROSECUTOR		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5 TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA <p>NOTIFICATION DATED 26.07.2021</p> <p>[IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EASE DISTRICT, DELHI.]</p>		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5 TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC PROSECUTORS:-</u></p> <ol style="list-style-type: none"> 1. SH. TUSHAR MEHTA, SG 2. SH. S.V. RAJU, ASG 3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA, ASG 6. SH. AMIT MAHAJAN, ADVOCATE 7. SH. RAJAT NAIR, ADVOCATE 8. SH. MADHUKAR PANDEY, ADVOCATE 9. SH. SANJEEV SAHAY, 		

	<p>ADVOCATE</p> <p>10. SH. MANU SHARMA, ADVOCATE</p> <p>11. SH. PRANAV DIESH, ADVOCATE</p> <p>NOTIFICATION DATED 26.07.2021</p> <p>[THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]</p>		
	<p>MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR</p> <p>"IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"</p>		
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	<p>SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065</p>	<p>PHONE NO. +91-7838537008 +91-11-49384620</p> <p>EMAIL: mail@chambersofsiddhart.com</p>
	<p>SH. RAJESH KUMAR, ADVOCATE,</p>	<p>S-381, LOWER GROUND FLOOR, GREATER KAILASH-I,</p>	<p>MOBILE: +91-9891235156</p>

	STANDING COUNSEL VIDE LETTER DATED 13.01.2022	NEW DELHI-110048	EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD. 20.3.2008	1. MR. K.P. MAVI PERIOD FROM 19.03.2022 TO 31.03.2023 VIDE LETTER DATED 05.07.2022	1]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
	2.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandralawchambers.com
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ELECTION COMMISSION OF INDIA	WAZIR CHAND CHOPRA & CO.	B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178

			2631 4507 AND 2862 1643
ELECTION COMMISSION OF INDIA	<u>STANDING/NOMINATED COUNSEL:</u> 1. MR. RAJEEV SHARMA, ADV [LETTER DT.05.10.2018]	<u>OFFICE:-</u> 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 <u>CHAMBER:-</u> 298, WESTERN WING, TIS HAZARI COURT, DELHI-54	MOB: 9810194858
	2. MR. SIDHANT KUMAR, ADV [LETTER DT.03.12.2018]	<u>OFFICE:</u> C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	MOB: 9873047772
	3. MS. ANJANA GOSAIN, ADV, 'STANDING/NOMINATED COUNSEL' [LETTER DT. 10 TH JULY, 2019]	<u>OFFICE ADDRESS:</u> 442, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	MOB:- 9810100674
	5. MS. SURUCHI SURI, ADVOCATE "STANDING/NOMINATED COUNSEL" [LETTER DATED: 23.07.2020]	<u>OFFICE ADDRESS:</u> B-261, GREATER KAILASH-I, NEW DEHLI-110048	MOBILE: 9810255518 E-MAIL: suruchi.suri@surico.in
	MS. NEELIMA TRIPATHI, SENIOR ADVOCATE, STANDING/NOMINATED COUNSEL LETTER DATED 06.04.2021	<u>OFFICE ADDRESS:</u> 19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: neelimatripathi@gmail.com MOBILE: 91 9810099919 TEL NO. 9111 23355501-03
	MS. ROHINI PRASAD, ADVOCATE, STANDING/NOMINATED COUNSEL LETTER DATED 06.04.2021	<u>OFFICE ADDRESS:</u> C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: ROHINIPD@GMAIL.COM MOBILE: 91-9818065913 TEL NO. 011-41838317
	MR. SUMEET PUSHKARNA,	CHAMBER NO. 111, BLOCK 3,	MOBILE: 9811042847

	ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED: 16.11.2021	DELHI HIGH COURT LAWYER'S CHAMBER	(O): 8860347408
	MR. ANKIT AGARWAL, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 27.12.2021	D-111, FGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9811197358, 9811197353 EMAIL: ANKIT@AGARWALLAW.IN
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL'	70, OLD LAWYERS' CHAMBERS, G.L.SANGHI BLOCK, SUPREME COURT COMPOUND, BHAGWAS DASS ROAD, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 383,CHURCH VIEW ENCLAVE, SECTOR 29, NOIDA 201301	PH.: 0120-4208459 MOB.:9350041255 EMAIL: manoj@manojadvocate.com
----- (LETTER DT. 09.10.2017)	----- 2.MR. OM PRAKASH, ADVOCATE 'STANDING COUNSEL'	----- LAWYERS CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110001 392,LAWYERS CHAMBER, CIVIL WING,TIS HAZARI COURTS DELHI-110054	----- PH.:011-23991228, 22751805 MOB.: 9810794902 E-MAIL: om_prkashmv@yahoo.co.in
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES	B-147, ASHOK VIHAR, PHASE-I,	MOBILE: 09250401605 EMAIL:

<p>WELFARE</p> <p><u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u></p>	<p>& SOLICITORS.</p> <p>LETTER DATED 25.03.2021</p>	<p>DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR</p>	<p>delhi@chaudharyandchaudhary.com</p>
<p>SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in</p> <p>MS. SMITA SINGH, ASSISTANT DIRECTOR (LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE: 09810645417 Email: legal@fssai.gov.in</p> <p><u>"VIDE LETTER DATED 10.03.2021"</u></p>	<p>2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS,</p> <p>LETTER DATED 25.03.2021</p>	<p>E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021</p>	<p>TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com</p>
<p>FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)</p>	<p>SANJEEV SINGH & ASSOCIATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in</p>
<p>EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p><u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)</p>	<p>2316, ARYA SAMAJ ROAD KAROL BAGH, NEW DELHI-110005</p>	<p>MOB: 9968630786, 9868935786 EMAIL: harish.khinchi@yahoo.com</p>
<p>ADDRESS AND EMAIL:</p>	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND</p>	<p>MOB: 9810031680, 9910106949</p>

<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>		<p>S 432 GREATER KAILASH-1,NEW DELHI</p>	<p>E-MAIL: Solicitor6@gmail.com</p>
	<p>MS. BEENASHAW N. SONI, ADV STANDING COUNSEL</p> <p>LETTER DATED 06.09.2021 UPTO 31.12.2021</p>	<p>CHAMBER NO. 238 LAWYERS CHAMBER DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: 10, BIRBAL ROAD,, JANGPURA EXTENSION NEW DELHI-110014</p>	<p>MOBILE: 9810046611 EMAIL: beenashaw@gmail.com</p>
	<p>MS. NAMRATA MUKIM, ADVOCATE STANDING COUNSEL</p> <p>VIDE LETTER DATED 11.01.2022 "THE TERM OF PANEL STANDS UPTO 31.12.2022"</p>	<p>1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p>	<p>PHONE: 9899106515 EMAIL: namratamukim@hotmail.com</p>
	<p>MR. NAVEEN SEHRAWAT, ADVOCATE PANEL COUNSEL</p> <p>"VIDE LETTER DATED 10.01.2022 FOR A PERIOD UPTO 31.12.2022"</p>	<p>ADDRESS: 3015, VASANT GREEN, SEC A, POCKET B & C, VASANT KUNJ, NEW DELHI-110070</p>	<p>PHONE: 9999926997 EMAIL: adv.naveen.sehrawat@gmail.com</p>
	<p>MR. RAKESH MISHRA, ADVOCATE, STANDING COUNSEL (WITHOUT RETAINERSHIP)</p> <p>VIDE LETTER DATED 18.01.2022 "UPTO 31.12.2022"</p>	<p>ADDRESS: 06, BABAR LANE, 1ST FLOOR, BENGALI MARKET, NEW DELHI-110001</p>	<p>TEL: 011-23324521 MOBILE: 9560148304 EMAIL: adrakesh.mishra12@gmail.com</p>
<p>GAIL (INDIA) LTD.</p>	<p>MS. PURNIMA MAHESHWARI, ADVOCATE (STANDING COUNSEL) LETTER DT. 08.01.2019</p>	<p>CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-I, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p>	<p>MOB:- 9810153018 E-MAIL: advpurnima11@gmail.com</p>

		OFFICE/RESI: 111, JOR BAGH, NEW DELHI-110003	
(LETTER DTD. 02.08.2017)	MR. SANJEEV SAGAR 'STANDING COUNSEL'	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, 2 ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI-110092	MOB: 9811016162 9810021846 OFFICE NO. 011-47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
	MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	E-45, IST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	MOB: 9811472444 E-MAIL: sdeepmahapatra@gmail.com
----- LETTER DATED: 14 TH MARCH, 2019	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI-110003	

DWARKA, SECTOR-16, NEW DELHI-110078		OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	
	2. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003	MOB: 9810113256
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"	ADDRESS:- A-130, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	TEL:+91-11-49848465 , EMAIL:- harsh@harshkaushik.com
GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12	MR. M. ATYAB SIDDIQUI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)	MOB.: 09871321935 PH.:0120 4357204
PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)	MR. SANJAY LAU, ADVOCATE ADDITIONAL STANDING COUNSEL (CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021 [FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER	SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT	

VIDE LETTER DATED 14.09.2021]

[FOR A PERIOD OF FOUR MONTHS
W.E.F. 01.12.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS, WHICHEVER IS EARLIER
VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN
7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR

7. MR. RANBIR SINGH KUNDU

8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL

2. MR. AMIT SINGH

3. MR. AMRESH MATHUR

4. MR. ANKUR CHHIBBER

5. MR. ARJUN MITRA

6. MR. ASHWINI GARG

7. MR. AVTAR SINGH BHAMLOT

8. MS. BELA KHATTAR
CHAUHAN

9. MR. D. RAJESHWAR RAO

10. MS. DEEPTAKRITI VERMA

11. MR. DEVENDRA DEDHA

12. MR. DEVVRAT

13. DR. RAKESH GOSAIN

14. MR. GAURAV VERMA

15. MR. GURMAN CHAHAL

16. MR. GURSHARAN SINGH

17. MR. HEM KUMAR

18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN

37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA

58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT
72. MR. VARUN NISCHAL
73. MR. VIKAS SHOKEEN
74. MR. VIKRANT NARAYAN
VASUDEVA
75. MR. VINOD KUMAR GOYAL
76. MR. VIRENDER KUMAR
VATS
77. MR. VIVEK SINGHAL

	<p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CIVIL) AS OFFICIATING STANDING COUNSEL (CIVIL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021.</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]</p> <p>[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021]</p>	<p>MOBILE NO. - 9868250806</p> <p>E-MAIL ID- standingcounselnctd@gmail.com</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<ol style="list-style-type: none"> 1. MS. RACHNA SRIVASTAVA 2. MR. ARUN BIRBAL 3. MR. PUNEET AGARWAL 4. MR. SUDERSHAN JOON 5. MS. DEEPIKA 6. MS. ABHA MALHOTRA 7. MR. SANJAY KUMAR PATHAK 8. MR. KAMAL KANT JHA 		

	<p>9. MS. MINI PUSHKARNA</p> <p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
(NOTFN. DATED. 08.11.2019)	<p>MR. YEESHU JAIN,ADVOCATE (STANDING COUNSEL)</p> <p>"FOR A PERIOD W.E.F. 01.07.2021 UPTO 31.03.2022" LETTER DATED 05.08.2021</p> <p>[TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p> <p>EMAIL: yeeshujain@yahoo.co.in</p>
GOVT. OF NCT OF DELHI LAND ACQUISITION, LAND & BUILDING DEPARTMENT,	<p>MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL"</p> <p>[TERM EXTENDED WEF</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p> <p>EMAIL: yeeshujain@yahoo.co.in</p>

(LETTER DT.17.02.2017)	01.07.2021 UPTO 31.03.2022] LETTER DATED 05.08.2021 [TERM EXTENDED W.E.F. 01.04.2022 UPTO 31.03.2023] LETTER DATED 21.06.2022		
GOVERNMENT OF MAHARASTRA (LETTER DT.16.07.2018)	MR. NISHANT R. KATNESHWARKAR,ADV [STANDING COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018) MR. PRASHANT S. KANJALE,ADV [PANEL COUNSEL] (FOR A PERIOD OF THREE YEARS W.E.F.30.06.2018)		MOB:09311194312
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2 ND FLOOR, JEEVAN TARA	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL	ADDRESS: A-265, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-24	9810382091-ABHINAV SHARMA,ADV 9891558131-DHRUV ROHATGI,ADV 9971005414-ABHIJIT MITTAL, ADV

<p>BUILDING, SANSAD MARG, NEW DELHI-110001</p> <p>3RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001</p>	<p>"LETTER DATED: 10.02.2020"</p> <p>MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"</p>	<p>OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024</p>	<p>E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com</p> <p>EMAIL: Shailendrasharma 10@hotmail.com MOBILE: 9810267976</p>
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR</p> <p>{FOR CONDUCTING TRIAL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.</p> <p>"<u>VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II]</u> <u>DATED 16.09.2021</u>"</p> <p>MR. NEERAJ JAIN,ADV MR. YUVRAJ SHARMA,ADV MR. ARKAJ KUMAR,ADV</p> <p>AS SPECIAL PUBLIC PROSECUTORS</p>		

{TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRAIL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND
TRAINING)

MR. SANJAY JAIN,
ADDITIONAL SOLICITOR
GENERAL OF INDIA AND
SPECIAL PUBLIC PROSECUTOR

[FOR CONDUCTING
PROSECUTION, APPEALS/
REVISIONS OR OTHER
PROCEEDINGS ARISING OUT OF
THE CASES RELATED TO 2G
SPECTRUM CASES BEFORE
APPELLATE/REVISIONAL
COURTS, HIGH COURT OF
DELHI]

	<p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT (NOTIFICATION DT. 11.01.2019)	<p><u>STANDING COUNSEL</u></p> <p>1. MS.AVNISH AHLAWAT</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p> <p><u>ADDITIONAL STANDING COUNSEL</u></p> <p>1. MR.YEESHU JAIN</p> <p>2. DR. ZOHEB HOSSAIN</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p> <p><u>PANEL COUNSELS</u></p>		

	<p>1. MS. MINI PUSHKARNA</p> <p>2. MS.VIBHA MAHAJAN SETH</p> <p>3. MR. SUBRAHMANYAM BKV</p> <p>4. MR. GAURAV DHINGRA</p> <p>5. MR. NAUSHAD AHMED KHAN</p> <p>6. MR. V.BALAJI</p> <p>7.</p> <p>8. MS.LATIKA CHOUDHURY</p> <p>9. MS. RACHANA SRIVASTAVA</p> <p>10.MR. SUJEET KUMAR MISHRA</p> <p>[FOR A FURTHER PERIOD OF ONE YEAR W.E.F 11.12.2018]</p>		
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15TH MAY, 2019</p>	<p>MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"</p>	<p>CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>E-MAIL ID: kohlisobti@gmail.com</p> <p>MOBILE: 9910087765</p>
<p>GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019</p>	<p>RAVI PRAKASH,CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)</p>		

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS
JUDICIAL SECTION
(LETTER DT. 26.09.2017)

SENIOR PANEL COUNSEL

RAJEEV SHARMA
W.E.F. 26.09.2016

M-11, GREATER KAILASH-I, NEW
DELHI, PIN-110048

PH: 41635954, 29247030
EMAIL ID:
rajeevsharmalegal@hotmail.com

GOVERNMENT PLEADER

VISHVA WADHWA
W.E.F. 26.09.2017

JP-20, 2ND FLOOR, PITAMPURA,
DELHI-110034

MOB: 9811242789
EMAIL ID:
vishva_law2007@yahoo.com

SENIOR PANEL COUNSEL
SHRI SANJAY KUMAR PATHAK, ADV
"LETTER DATED 29.08.2019"

B-1, LAWYERS CHAMBERS, 30,
DDU MARG, ROUSE AVENUE, NEW
DELHI-110002

MOB: 9910770311
EMAIL:
pathaksanjaykumar@gmail.com

(ORDER/LETTER DT. 01.08.2018)

SENIOR PANEL COUNSEL
1. MR. YOGENDRA PAL SINGH
(ORDER DT. 01.08.2018)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

OFF./CHAMBER: 287, LAWYER'S
CHAMBER BLOCK-II, DELHI HIGH
COURT NEW DELHI-110003

MOB: 9953711028,
986807760
EMAIL:
ypsinghadvocate@gmail.com

2. MR. DILBAG SINGH
(ORDER DT. 01.08.2018)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

154, B/1, 3RD FLOOR, SAVITRI NAGAR,
MALVIYA NAGAR, NEW DELHI-110017

MOB: 9810382153
EMAIL: dilbagsinghadv@gmail.com

GOVERNMENT PLEADER
3. MS. VINNY MAKAR SHANGLOO
(ORDER DT. 01.08.2018)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

A-1203, PRATEEK THE ROYAL CLIFF,
CROSSING REPUBLIK, NH-24,
GHAZIABAD.

MOB: 9871470866
EMAIL: vinny_makkar@yahoo.com

<p>(ORDER/LETTER DT. 26.10.2018)</p>	<p><u>GOVERNMENT PLEADER</u></p> <p>MR. AKSHAY AMRITANSHU</p> <p>(ORDER DT. 26.10.2018) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER, WHICHEVER IS EARLIER.]</p>	<p>C-41, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9931282222 EMAIL: akshayamritanshu@gmail.com</p>
<p>LETTER DATED 07TH MARCH,2019</p> <p>(FOR THE PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURHTER ORDERS, WHICHEVER IS EARLIER)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>1. ABHINAV S. RAGHUVANSHI</p>	<p>OFFICE 54,GROUND FLOOR,WORLD TRADE CENTRE,BARAKHAMBHA LANE, CONNAUGHT PLACE,NEW DELHI-110001</p>	<p>MOB:9953047287, TEL:011-43590323 EMAIL: ABHINAV.SUPREMECOURT@GMAIL.COM</p>
	<p>2. AJAY KUMAR</p>	<p>552-553,AGGARWAL METRO HEIGHTS, NETAJI SUBHASH PLACE,PITAMPURA, DELHI-110034,</p>	<p>MOB:9810466554 EMAIL:AKPIPANIYA@YAHOO.COM</p>
	<p>3. MS.ANJANA GOSAIN</p>	<p>K-14,RAJOURI GARDEN, NEW DELHI-110027</p>	<p>MOB:9810100674, TEL:011-25431283 EMAIL:ANJANAGOSAIN@GMAIL.COM</p>
	<p>4. ANIRUDH SHARMA</p>	<p>CHAMBER NO. 353,LAWYERS CHAMBERS PATIALA HOUSE COURTS COMPLEX ,NEW DELHI -110001,</p>	<p>MOB:9999080715 EMAIL:ANIRUDHA@ASHARMA.IN</p>

5. ARPIT SHUKLA	J-150, SECTOR-41, NOIDA , UP-201301	MOB: 9871431988
6. ASHOK KUMAR SHARMA	CHAMBER NO.K-159, TIS HAZARI COURTS, DELHI-110054	MOB: 8468870943, 9868029650
7. MS.BARKHA BABBAR	B-32, SOAMI NAGAR, NEW DELHI-110017	MOB: 9810223927, TEL: 011-46016957
8. BIJAN KUMAR SINGH	H.NO.-E-13, KHANPUR EXTENSION, DEVL ROAD NEW DELHI-110062,	MOB: 9810736922 EMAIL: BKSINGHADV@YAHOO.COM
9. D.S.MEHANDRU	CHAMBER NO.481, BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOB: 9871614441 TEL: 011-23073469 EMAIL: DSMEHANDRU.CO@GMAIL.COM
10. GAURAV VARMA	606, KARKARDOOMA COURT JUDGES, RESIDENTIAL COMPLEX, NEW DELHI-110032	MOB: 9711197229 EMAIL: GAURAV.GV1@GMAIL.COM
11. GAURAV KAKAR	B-48, LGF DEFENCE COLONY, DELHI-110024	MOB: 9718668998 EMAIL: GAURAVKAKAR@AO1.IN

12. MS.GEETA MALHOTRA	C-29,LEVEL B-2,SOUTH EXTENSION PART-II,NEW DELHI-110049	MOB:9810766150 EMAIL: ADVGEETAMALHOTRA@GMAIL.COM
13.JITENDRA KUMAR TRIPATHI	A-455,STREET 4-B,WEST KARAWAL NAGAR, DELHI -110094,	MOB:9810643077, 9599644770 EMAIL: ADVOCATE.JKTRIPATHI@GMAIL.COM
14. JASWINDER SINGH	C-3/18,SAFDARJUNG DEVELOPMENT AREA (HAUZ KHAS),NEW DELHI-110016	MOB:9811232066 EMAIL: JASWINDER.PHULL@GMAIL.COM
15. NITIN KHANNA	CHAMBER NO.406-406,WESTERN WING TIS HAZARI COURTS,DELHI-110054	MOB:7838580654 EMAIL: NITIN.KHANNA1984@GMAIL.COM
16. RAHUL SINGH	FLAT NO.FF1,PLOT NO.78,SECTOR-6 VAISHALI,GHAZIABAD	MOB:9312444207,9717549549 EMAIL: RAHUL.ADVOCATE@YAHOO.IN
17.RAJ KUMAR	CHAMBER NO.774,LAWYERS CHAMBERS,SAKET COURTS NEW DELHI-110017	MOB:9810007606 EMAIL: ADVRAJKUMAR@GMAIL.COM
18.RAKESH KUMAR VERMA	155-A,POCKET-E, DILSHAD GARDEN, DELHI-110095,	TEL:011-43521971 MOB:9811764442 EMAIL:

		RKVERMAADVOCATE@REDIFFMAIL.COM
19. SANJEEV UNIYAL	C-614, SARASWATI VIHAR, DELHI-110034	MOB: 9212231313 EMAIL: SANJEEVUNIYAL@YAHOO.COM
20. SRIHARSHA PEECHARA	229, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	MOB: 9717466788 EMAIL: SHPECHARA@GMAIL.COM
21. SUBHASH GOSAI	III-H-51, NEHRU NAGAR, GHAZIABAD, UP	MOB: 9213169667
22. TANVEER AHMED ANSARI	JG-24, SECOND FLOOR (RIGHT SIDE), KHIRKI EXTENSION, MALVIYA NAGAR NEW DELHI-110017,	MOB: 9717736267 7988233691 EMAIL: TANVER350@GMAIL.COM
23 VISHAL MITTAL	E-279, SECOND FLOOR, EAST OF KAILASH NEW DELHI-110065	MOB: 9311177388, 9235000014 EMAIL: MITTAL.LAW@GMAIL.COM
<u>GOVERNMENT PLEADER</u>		
24. APOORV GUPTA	E-148, ASHOK VIHAR PHASE-1, DELHI-110052,	MOB: 9899559553 EMAIL: GUPTAAPOORV47@GMAIL.COM
25. MS. KANAK SRIVASTAVA	B-3/1855, RAVI DAS BASTI, KOTLA MUBARAKPUR, NEW DELHI-110003	MOB: 9654735264 EMAIL:

		KANAK.SO105@GMAIL.COM
26. RESHESH MANI TRIPATHI	U-245, SHAKARPUR , LAXMINAGAR , DELHI 110092	MOB: 7838885890 <u>EMAIL:</u> MANIRISHESH@GMAIL.COM
<u>FROM GOVERNMENT PLEADER TO SENIOR PANEL COUNSEL</u>		
1. AMIT SARKAR	GH-14, FLAT NO.50, PASCHIM VIHAR NEW DELHI-110087.	MOB: 9211119738, TEL: 011-25282240 <u>EMAIL:</u> PICEAMITSARKAR@GMAIL.COM
2. GURUDUTT SHARMA	FLAT NO.8, PUSHPANJALI APARTMENTS, PLOT NO.10, SECTOR 4, DWARKA, NEW DELHI-110078	MOB: 9868281911
3. SAROJ BIDAWAT	85-A, MODEL BASTI EAST PARK ROAD KAROL BAGH NEW DELHI -5	MOB: 9810340866, TEL. 011-23278513 <u>EMAIL:</u> S_BIDAWAT@REDIFFMAIL.COM
4. VIVEK SHARMA		MOB: 9810418275
<u>SENIOR PANEL COUNSEL</u>	<u>OFFICE:</u> 198, JOR BAGH, NEW DELHI-110003	
MS. KAADAMBARI, ADVOCATE	<u>RESIDENCE:</u> 185, HOPE APARTMENTS, SECTOR-15-II, GURGAON-122001	MOBILE: 9811111892 TEL: 011-24618324 43720358
"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI W.E.F. THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS,		

WHICHEVER IS EARLIER"

LETTER DATED: 26.09.2019

SENIOR PANEL COUNSEL

SHRI GURMEHAR SINGH SISTANI,
ADVOCATE

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION BEFORE
THE HIGH COURT OF DELHI FOR A
PERIOD OF THREE YEARS W.E.F.
THE DATE OF THIS ORDER OR
UNTIL FURTHER ORDERS,
WHICHEVER IS EARLIER.

"LETTER DATED 26.09.2019"

M-23, JUNG PURA EXTENSION,
NEW DELHI-110014

MOB: 9810977667
E-MAIL:-
gurmehar.law@gmail.com

SENIOR PANEL COUNSEL

MS. RICHA DHAWAN, ADVOCATE,

"LETTER DATED: 11.02.2020"

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION (EXCEPT
THE CASES OF RAILWAYS &
TAXATION) BEFORE THE HIGH
COURT OF DELHI FOR A PERIOD
OF THREE YEARS FROM THE DATE
OF THIS ORDER OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIER)

OFFICE:
F-1179, LGF, CHITTARANJAN PARK,
NEW DELHI-110019

CHAMBER NO 609, BLOCK-III,
DELHI HIGH COURT,
NEW DELHI

MOBILE: 9999890553
8130602871

EMAIL:
richa1290@gmail.com

SENIOR PANEL COUNSEL

MURARI GUPTA, ADVOCATE

330, LAWYERS CHAMBER,
DELHI HIGH COURT,
SHER SHAH ROAD,

MOB: 9871146662
TEL: 011-42546565
EMAIL:

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

NEW DELHI-110003

mkg.dbg@gmail.com

GOVERNEMENT PLEADER

UDIT CHAUHAN, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 19TH AUGUST, 2020

A 1/503,
MILAN VIHAR APARTMENTS,
I.P. EXTENSION,
DELHI-110092

MOB: 9958786148

EMAIL:

udit.chauhan92@gmail.com

SENIOR PANEL COUNSEL

MR. P.S. SINGH, ADVOCATE

(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE THE HIGH COURT OF DELHI FOR A FURTHER PERIOD OF THREE YEARS W.E.F. THE DATE OF EXPIRY OF THEIR EARLIER TERMS I.E. 26.05.2020 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)

B-15, JUNG PURA EXTENSION,
NEW DELHI-110014

MOB: 9810282890

8588820583

PH: 011-24371008

EMAIL:

Legalaxis.ps@gmail.com

LETTER DT: 24TH AUGUST, 2020

SENIOR PANEL COUNSEL

MR. SHASHANK BAJPAI,
ADVOCATE

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION (EXCEPT
THE CASES OF RAILWAYS &
TAXATION) BEFORE THE HIGH
COURT OF DELHI FOR A PERIOD
OF THREE YEARS FROM THE DATE
OF THIS ORDER OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIER)

LETTER DT: 20TH AUGUST, 2020

RESIDENCE:

FLAT NO 100, TOWER-12,
SUPREME ENCLAVE,
MAYUR VIHAR PHASE-1,
DELHI-110091

OFFICE:

FLAT 11 & 11A, GOLF APARTMENTS,
GOLF LINKS, SUJAN SINGH PARK,
MAHARISHI RAMAN MARG,
NEW DELHI-110003

MOB: 9891060955

EMAIL:

[advocateshashankbajpai@
gmail.com](mailto:advocateshashankbajpai@gmail.com)

GOVERNMENT PLEADER

MS. DIVYYA KAPUR, ADVOCATE

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION BEFORE
THE HIGH COURT OF DELHI FOR A
FURTHER PERIOD OF THREE YEARS
W.E.F. THE DATE OF EXPIRY OF
THEIR EARLIER TERMS I.E.
26.05.2020 OR UNTIL FURTHER
ORDERS, WHICHEVER IS EARLIER)

LETTER DT: 24TH AUGUST, 2020

B-61, GREATER KAILASH-1,
NEW DELHI

MOB: 9958271122

EMAIL:

divvyakapur@gmail.com

GOVERNMENT PLEADER

MR. AKSHAT SINGH, ADVOCATE

B-502, EXPRESS GREENS, SEC-1,
VAISHALI, GHAZIABAD-201010

MOB: 8076898893

EMAIL:

akshatsingh@outlook.com

	<p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>		
<p>ORDER DATED 7.10.2020</p>	<p><u>GOVERNMENT PLEADER</u></p> <p>MS. DACCHITA SHAHI, ADVOCATE</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p> <p><u>LETTER DT: 20TH AUGUST, 2020</u></p>	<p>A-44, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOB: 9999782498 EMAIL: dacchitashahi29@gmail.com</p>
	<p>MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com</p>

<p>UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p>		
<p><u>GOVERNMENT PLEADER</u></p> <p>MR. NITISH KUMAR SINGH, ADVOCATE</p> <p>"FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER:-"</p> <p><u>LETTER DATED: 20.11.2020</u></p>	<p>ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009</p>	<p>MOBILE: 9718435661 8750052456</p> <p>EMAIL:- advnkr Singh@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AYUSH AGRAWAL, ADVOCATE <u>ENROLMENT NO.: D/467/2007</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>	<p>ADDRESS: 72, JOR BAGH, NEW DELHI-110003</p>	<p>MOBILE: 9818201810 TEL: 011-41319903/4/5 EMAIL: AYUSH@LCOAA.COM</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VENKATESH, ADVOCATE <u>ENROLMENT NO.: D/815/2008</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>	<p>ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawoffices.com</p>

	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE <u>ENROLMENT NO.: D/1135/2015</u></p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p><u>LETTER DATED 22.02.2021</u></p>		<p>MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. NIDHI BANGA, ADV</p> <p>"FOR CONDUCTING CENTRAL GOVERNEMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p>LETTER DATED: 18.08.2020</p>	<p>E-6, SF, JUNG PURA EXTENSION, NEW DELHI-110014</p>	<p>LANDLINE: 011-43008724 MOBILE: 9999221769 EMAIL: nblawfirm@yahoo.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AJAY SINGH, ADVOCATE <u>ENROLMENT NO.: D/1795/2005</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNEMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR</p>	<p>ADDRESS: 102, 1ST FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301</p>	<p>MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in</p>

<p>UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p>"LETTER DATED: 09.03.2021"</p>		
<p>MR. ADITYA WALIA, ADVOCATE ENROLLMENT NO. : <u>UP/08841/2019</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 27TH MAY, 2021</p>		<p>MOBILE: 9068408999 EMAIL: adityawalia26@gmail.com</p>
<p><u>SENIOR PANEL CUONSEL</u></p> <p>RAJNISH KUMAR GAIND, ADVOCATE ENROLL. NO.- D/341/1987</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 18TH AUG, 2021</p>	<p>E-189, GROUND FLOOR, GREATER KAILASH, PART-II NEW DELHI-110048</p>	<p>MOBILE: 9810262633 EMAIL: Rajneesh_gaind@rediffmail.com</p>
<p>MR. GAURAV SARIN, ADV.</p>	<p>108, LAWYERS CHAMBER</p>	<p>MOBILE:</p>

<p>"SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>+91 9810533717 EMAIL: gaurav@sarinassociates.com</p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73 (BASEMENT), PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com</p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com</p>

<p>LETTER DATED 24.02.2022</p>		
<p>MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016</p>	<p>MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com</p>
<p>JYOMOTI MIZE, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>A-179, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9717392197</p>
<p>MR. ABHIGYAN SIDDHANT, ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com</p>

<p>FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>		
<p>TARVEEN SINGH NANDA,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>I-86, LAJPAT NGAR-2, NEW DELHI-110024</p>	<p>MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>C-504,LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH,ADVOCATE</p> <p>"FOR CONDUCTING CENTRAL</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com</p>

	<p>GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p>	<p>MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9953325221 TE: 011-46588246 EMAIL: varunmishrachambers@gmail.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS,</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. UDAI KHANNA, ADVOCATE</p>	<p>CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB: 9540954431 EMAIL: khanna.udai@gmail.com</p>

<p>(JUDICIAL SECTION)</p>	<p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com</p>
<p>HINDUSTAN PETROLEUM CORPORATION LIMITED</p> <p>[LETTER DTD. 17.09.14]</p>	<p>SENIOR MANAGER, LEGAL NORTH ZONE</p>	<p>6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092</p>	
<p>HINDUSTAN INSECTICIDES LIMITED (HIL)</p> <p>[LETTER DT. 28.12.2017]</p>	<p>MR. SANTOSH K. ROUT, ADVOCATE</p>	<p>CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>PH: 011-41005675 MOB: 9990432878 EMAIL: advskrout@yahoo.com</p>
<p>IN THE HIGH COURT OF DELHI</p>	<p><u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF</u></p>		

AT NEW DELHI

VIDE CIRCULAR NO.
675/LIT./MISC./2022

DATED 28.09.2022

INDIA FOR HIGH COURT OF
DELHI IN RESPECT OF
CASES IN WHICH DELHI
HIGH COURT IS IMPLEADED
AS A PARTY UNDER RULE
1-A, 1-B OF CHAPTER
4-F(B), VOLUME V OF HIGH
COURT RULES AND ORDERS

1. MR.AMIT GUPTA

G-7, 1ST FLOOR, MASJID MOTH,
GREATER KAILASH-2,
NEW DELHI-110048.

MOBILE: 9810273846,
EMAIL:
aguptalaw@gmail.com

2.MS.BINU TAMTA

CHAMBER NO. 331, NEW LAWYERS
CHAMBER, SUPREME COURT OF INDIA,
NEW DELHI.

MOBILE: 9811253253,
EMAIL:
tamtach331@gmail.com

3. MR.GAUTAM NARAYAN

CHAMBER NO. 21, LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA,
NEW DELHI

MOBILE: 9811411735,
EMAIL:
g.narayanoffice@gmail.com

4. MR.K. PARAMESHWAR

108, TOWER 12, SUPREME ENCLAVE,
MAYUR VIHAR PHASE-I,
DELHI-110091

MOBILE: 9818113824,
EMAIL:
parameshwar@gmail.com

5. MR.KANHAIYA SINGHAL

D-143, LGF, LAJPAT NAGAR-I,
NEW DELHI-110024

MOBILE: 9212424765,
EMAIL:
adv.singhal@gmail.com

6. MS.KAVITA JHA

9TH FLOOR, MOHAN DEV BUILDING,
13, TOLSTOY MARG,
NEW DELHI-110001.

MOBILE: 9818174307,
EMAIL:
kavita@vaishlaw.com

7. MR.NEERAJ SHEKHAR

321, LAWYERS CHAMBER, C.K.
DAPHTARY BLOCK,
SUPREME COURT OF INDIA, NEW
DELHI- 110001

MOBILE: 9312210391,
EMAIL:
shekharlawoffice@rediffmail.com

8. MR.ROMY CHACKO

48, SUPREME ENCLAVE, MAYUR
VIHAR, PHASE-I,
NEW DELHI-110091

MOBILE:9810125529
EMAIL:
romychacko@rediffmail.com

**VIDE CIRCULAR NO.
670/LIT./MISC./2022**

DATED 28.09.2022

<u>NOMINATED COUNSEL FOR APPEARING BEFORE HON'BLE DELHI HIGH COURT ON BEHALF OF HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u>		
1. MS.ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
2. DR.AMIT GEORGE,	T-16, GREEN PARK EXTENSION, GREEN PARK, DELHI-110016.	MOBILE: 9910524364, EMAIL: amitgeorge@outlook.com
3. MR.AMIT GUPTA,	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
4. MR.ANKIT JAIN,	390, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110003.	MOBILE: 9810737362, EMAIL: chambersofankitjain@gmail.com
5. MR.ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811418995, EMAIL: ahluwalia.office@gmail.com
6. MS.BEENASHAW N.SONI	238, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9810046611, EMAIL: beenashaw.lawoffice@gmail.com
7. MR.GAUTAM NARAYAN,	CHAMBER NO. 21, LAWYERS CHAMBERS,	MOBILE: 9811411735, EMAIL:

	SUPREME COURT OF INDIA, NEW DELHI.	g.narayanoffice@gmail.com
8. MR.GAURAV AGRAWAL,	E-108, GREATER KAILASH PART-II, NEAR ARYA SAMAJ MANDIR, NEW DELHI- 110048.	MOBILE: 9811284039, EMAIL: agrawal439@gmail.com
9. MR.GAURAV DHAMA,	D-111, FIRST LEVEL, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9811415751, EMAIL: gdhama@gmail.com
10. MR.KAPIL DUTTA,	431, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	MOBILE: 9811135509, EMAIL: kapilduttamcd@gmail.com
11. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG, NEW DELHI-110001.	MOBILE: 9818174307, EMAIL: kavita@vaishlaw.com
12. MR.NEERAJ SHEKHAR,	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001.	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
13. MS.PADMA PRIYA,	A 355, LGF, DEFENCE COLONY, DELHI-110024.	MOBILE: 9910531145, EMAIL: gmpadma@gmail.com
14. MR.RAJAT ANEJA,	C-60, L.G.F., JANGPURA EXTENSION, NEW DELHI- 110014.	PHONE: 011-43511991-94, EMAIL: raneja@anejaandaneja.com
15. MS.RASHMI CHOPRA,	CHAMBER NO. 206, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810311218, EMAIL: rashmichopra6897@gmail.com
16. MS.VIBHA MAHAJAN SETH,	1-E/2, JHANDEWALAN EXTENSION, NEW DELHI-110055.	MOBILE: 9810702410, EMAIL: vibhsmj@yahoo.com.sg
17. MR.VIBHOR GARG,	C-291, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811352998, EMAIL: vibhor@bavlegal.in
18. MR.HIREIN SHARMA,	394, LAWYERS CHAMBERS, BLOCK II, DELHI HIGH COURT, SHER SHAH ROAD,	MOBILE: 9811367166, EMAIL: hireinsharmaadvocate@gmail.com

		NEW DELHI-110003.	ail.com
	19.MR.KANHAIYA SINGHAL,	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024.	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
	20.MS.NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com
	21.MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com
	22.MR.SHOHIT CHAUDHRY,	A-19, LGF, JANGPURA EXTN. NEW DELHI-110014.	MOBILE: 9999091964, EMAIL: shohit@shohit.com
	23.MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com
	24.MR.SOMANADRI GOUD KATAM	C-68, 1 ST FLOOR, NEETI BAGH, NEW DELHI- 110049.	MOBILE: 9958544778, EMAIL: somanadri@gmail.com
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] <u>DETAILS ARE AS UNDER:</u>	1. COL.R. BALASUBRAMANIAM, VSM(RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) -----	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 -----	

1. ARMY PUBLIC SCHOOL (APS) ,
DHAULA KUAN
2. ARMY PUBLIC SCHOOL (APS) ,
DELHI CANTT .
3. DELHI AREA PRIMARY SCHOOL
(DAPS) , DELHI CANTT
4. TAURUS DELHI AREA PRIMARY
SCHOOL (TDAPS) , DELHI CANTT
5. ARMY COLLEGE OF MEDICAL
SCIENCES (ACMS) , DELHI CANTT
6. ARMY INSTITUTE OF
EDUCATION (AIE) ,
GREATER NOIDA
7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT) ,
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA) ,
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH) , DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH) , DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI) , DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI) , DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEEALING
CENTRE AT ARJAN VIHAR, DELHI
CANTT .
17. TAURUS SPORTS COMPLEX
(HARBHAKSH STADIUM) , DELHI
CANTT
18. DELHI AREA OFFICERS' MESS

2. MR. ANKUR CHHIBBER
(STANDING COUNSEL W.E.F.
01.10.2016)

OFFICE AT:
B-5/95, SAFDARJUNG ENCLAVE,
NEW DELHI-110029

HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTANCHAL-246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048	MOB.: 9811250543 PH.: 011 26211488
(LETTER DT. 18.01.2019)	<u>NOMINATED COUNSEL:-</u> 1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019] 2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]	M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/ R-26, SOUTH EXTENSION, PART-II, NEW DELHI 110049	MOB:9811152920 9811800816 TEL:011-46175500 EMAIL: sanjay_gupta@sngpartner s.in <a href="mailto:Ateev_mathur@sngpartner
s.in">Ateev mathur@sngpartner s.in
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091	
HDB FINANCIAL SERVICES	MR. RAJESH JANGRA, ADVOCATE THE CHAMBERS OF JANGRA & ASSOCIATES	CHAMBER NO. B-68, 69 B.G.S. BLOCK TIS HAZARI COURT- DELHI-110054	PH.:011 23929256 MOB: +91 9958726491 E-MAIL: jangraadvocate@gmail.co m
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62, 1ST FLOOR, NEAR POWER HOUSE, PITAMPURA, NEW DELHI- 110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.co m
		ADDRESS:	

HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL "LETTER DATED: 02.02.2021"	CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7 TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in
<u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	MOB.9911555337 ----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
ii) RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI ----- -	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014 ----- REGIONAL OFFICE:	PH. 011-24323282-84 MOB.9810528802 -----

	(LETTER DTD. 23.05.2017) (TO ISSUE THE NOTICE/SUMMONS)	RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020 CORPORATE OFFICE: RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE, OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES. : 26273418,40533693

v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT NEW DELHI & C-54, GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB. 9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE- I, II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com
vii) ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR, DELHI- 110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116 (OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA -----	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 -----	

<p>(LETTER DT. 25.02.2017)</p>	<p>MR. KANWAL CHAUDHARY</p> <hr/> <p>MR. PANKAJ SETH, ADVOCATE</p> <hr/> <p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]</p> <hr/> <p>- Mr. JPN SHAHI, ADVOCATE</p>	<p>OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064.</p> <hr/> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p> <hr/> <p>131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001</p> <hr/> <p>F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <hr/> <p>PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com</p> <hr/> <p>PH.: 9910160045</p> <hr/> <p>PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com</p>
<p>xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>

<p>xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX : 91-11-26259116</p> <p>MOBILE : 9811213768</p> <p>RES.: 26273418,40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD.</p> <p>LETTER DATED 19.07.2012</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>
<p>xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.</p>	<p>MR. K.L. NANDWANI</p>	<p>CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI.</p> <p>G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: +91-11-23381874</p> <p>PH: 011-24318802, PH: +91-11-43575496</p> <p>MOB: 09810069851</p> <p>Email: apexlaw@hotmail.com</p>
<p>XV] L&T GENERAL INSURANCE CO LTD.</p> <p>LETTER RECEIVED ON 16.12.2015</p>	<p>MR. RAJEEV M ROY</p>		
<p>XVI] SBI GENERAL INSURANCE CO LTD.</p> <p>LETTER DT. 15.01.2018</p>	<p>MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)</p>	<p>CHAMBER NO.405, BLOCK-III, DELHI HIGH COURT, NEW DELHI-1.</p> <p>OFFICE ADD: G-30, JANGPURA EXTENSION, NEW DELHI-14</p>	<p>PH: 43575496,40199322</p> <p>MOB: 9810528802</p> <p>EMAIL: sameerno2@hotmail.com</p>

<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p><u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in</p> <p>-----</p>
<p>NATIONAL COUNCIL FOR EDUCATION</p> <p>(LETTER DATED 16.11.2016)</p>	<p>M/S SIKRI & CO.ADVOCATES</p> <p>-----</p> <p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p> <p>-----</p> <p>MS. MONIKA ARORA "STANDING COUNSEL"</p> <p>-----</p> <p>-</p> <p>MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p> <p>-----</p> <p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p> <p>-----</p>	<p>MOB: 09818072418</p> <p>-----</p>

	<p>MR. NEERAJ CHAUDHARI, ADV "STANDING COUNSEL"</p> <p>(LETTER DATED 21.09.2020)</p>	<p>OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH: 91-11-24334362</p>
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE) ,</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p>	<p>M/S KAURA & CO.</p> <p>-----</p> <p>MR. M.M. KALRA</p> <p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>CHAMBER 345, DELHI HIGH COURT, NEW DELHI</p> <p>236-239, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE) , TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>PHONE: 2338 1487 011-26322240-44</p> <p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>-----</p> <p>PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c om</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.</p>

<p>(LETTER DATED 05.03.2018)</p>	<p>----- RAJIV SHUKLA,ADV (NOMINATED COUNSEL)</p> <p>"LETTER DATED 22.10.2020"</p>	<p>----- JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013</p>	<p>in jagatarora@airtelbroadband.in</p> <p>----- PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com</p>
<p>INDRAPRASTHA POWER GENERATION CO. LTD.</p>	<p>MR. JASHAN PREET SINGH BRAR</p>	<p>CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024</p>	
<p>INDIAN AIRLINES CORPORATION LIMITED</p>	<p>M/S SURI AND COMPANY</p> <p>----- M/S BHASIN & CO.</p> <p>----- M/S NATH & ASSOC.</p>	<p>12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003</p> <p>----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001</p> <p>----- 238/1 KAILASH HILLS</p>	<p>PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE)</p> <p>----- PH. 23315024,23322601,23326968</p> <p>----- PH. 26911129,26835929</p>
<p>INDIAN BANKS' ASSOCIATION</p>	<p>THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION</p>	<p>THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005</p>	<p>PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in</p>

INDIAN OVERSEAS BANK	SH. KRISHAN KUMAR, ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-233, LGF, GREATER KAILASH-I, NEW DELHI-110048	TEL:- 011-41014410 MOBILE: 9910577700 9990577700 EMAIL:- krishenkumar@gmail.com
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com ----- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14,KAUSHAMBI, GHAZIABAD- 201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com
INDIAN COUNCIL OF MEDICAL	MR. R.N.SINGH	CHAMBER NO. 540-541	

RESEARCH	[LEGAL ADVISOR ON PENAL]	LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED (IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOB:- 9899040660 EMAIL:- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI-110001	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
INDRAPRASTHA INSTITUTE OF INFORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA, ADV	THE CHAMBERS OF LAW, D-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	TEL: 011-41656144 011-41613200, 46040800 MOB: 9811032151 EMAIL: anupam@tcl-india.net
IFCI LIMITED (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE	CHAMBER No.389, BLOCK-II, DELHI HIGH COURT DELHI ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI-110060	MOB: +91-9899777772 TEL: 011-49059105 EMAIL: nitindahiyaa@gmail.com

	<p>MR. R.P. AGRAWAL,ADVOCATE (LETTER DT. 20.08.2019)</p>	<p>R.P. AGRAWAL & CO., ADVOCATES C-43,LGF, JANGPURA EXT., NEW DELHI-110014</p>	<p>PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: office@rpalaw.org</p>
<p>COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT</p> <p>ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 22.12.2017</p> <p>(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)</p>	<p><u>GROUP-A</u></p> <p>i] PR. CIT/CIT CIT-I,CIT-2,CIT-7,CIT- 8,CIT (CENTRAL) -1,CIT (TDS) - 1 & 2, CIT-[EXEMPTION]</p> <p>ii] PR. DIT/DIT DIT-(INTELLIGENCE AND CRIMINAL INVESTIGATION) -1 & 2, DIT-(RECOVERY)</p> <p>i) MR. RAHUL CHAUDHARY WITH MR.SANJAY KUMAR AND Ms.VIBHOOTI MALHOTRA</p> <p>ii) MR. ZOHEB HOSSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. ASHOK MANCHANDA WITH MR. RAGHVENDRA KISHORE SINGH</p> <p><u>GROUP-B</u></p> <p>i] PR. CIT/CIT CIT-3,CIT-4,CIT-5,CIT- 6,CIT-9,CIT (CENTRAL) -3, CIT (LTU)</p> <p>ii] PR.DIT/DIT DIT(SYSTEMS) -1 TO 5</p> <p>iii) WRITS AGAINST CBDT/OUTSIDE CHARGES</p>		

i) MR. RAHUL CHAUDHARY
WITH MR SANJAY KUMAR AND
Ms.VIBHOOTI MALHOTRA

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-C

i] PR. CIT/CIT
CIT-12,CIT-13,CIT-14,CIT-
15,CIT-16,CIT-22, CIT-23,
CIT-24, CIT(CENTRAL)-2

ii] PR.DIT/DIT
DIT(INV.)-2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH
MR. AJIT SHARMA AND Ms.
LAKSHMI GURUNG

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE
AUTHORITY)-1 & 2

	<p>ii] PR.DIT/DIT DIT(INV.)-1</p> <p>i) MR. ASHOK MANCHANDA WITH MR. RAGHVENDRA KISHORE SINGH</p> <p>ii) MR. ZOHEB HOOSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. RUCHIR BHATIA WITH PUNEET RAI</p> <p><u>GROUP-E</u></p> <p>i] PR. CIT/CIT CIT (INTERNATIONAL TAXATION)- 1 TO 3</p> <p>i) MR. RAHUL CHAUDHARY WITH MR. SANJAY KUMAR AND Ms. VIBHOOTI MALHOTRA</p> <p>ii) MR. ASHEESH JAIN WITH MR.AJIT SHARMA AND MS.LAKSHMI GURUNG</p> <p>iii) MR. RUCHIR BHATIA WITH MR. PUNEET RAI</p>		
<p>INCOME TAX DEPARTMENT</p> <p>(LIST OF SR./JR. STANDING COUNSELS--W.E.F.21.12.2017)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <p>1.MR. ASHOK MANCHANDA</p> <p>-----</p> <p>2.MR.RAHUL CHAUDHARY</p> <p>-----</p> <p>3.MR.RUCHIR BHATIA</p>	<p>B-3/60, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>-----</p> <p>5, SIRI FORT ROAD, LOWR GROUND FLOOR,DELHI-110049</p> <p>-----</p> <p>210,LAWYERS CHAMBERS, HIGH COURT OF DELHI,SHERSHAH MARG, NEW DELHI-110003</p>	<p>MOB:9999333001</p> <p>EMAIL: ashokkmanchanda19@gmail.com</p> <p>-----</p> <p>MOB:9810567864</p> <p>Email:rahulchaudhary_rc@yahoo.com</p> <p>-----</p> <p>MOB:9810371417</p> <p>Email:bhatiaruchir@gmail.com</p>

4.MR.ZOHEB HOSSAIN

S-74 LOWER GROUND FLOOR, GREATER
KAILASH-PART 1, NEW DELHI-110048

PH: 011-41861099
MOB: 9999711099
Email:
hossainzoheb@gmail.com

5.ASHEESH JAIN

7, LAWYERS CHAMBERS, HIGH COURT
OF DELHI, SHERSHAH ROAD, NEW
DLEHI-110003

MOB: 9811125100
Email: asheesh@aile.in

JUNIOR STANDING COUNSELS

1.MR.RAGHVENDRA KISHORE
SINGH

C-109 (LGF), EAST OF KAILASH,
DELHI-65.
B-203, MAHESH APARTMENTS,
VASUNDHARA ENCLAVE DELHI-96

MOB: 9717572557
raghvendra.kishore@gmail.com

2.MR.SANJAY KUMAR

B-2/307, SATYAM APARTMENT,
VASUNDHARA ENCLAVE, DELHI-110002

MOB: 9871645985
Email: asvskrmishra@gmail.com

3.MR.PUNEET RAI

D-3/16, LGF, ANSARI
ROAD, 16, DARYA GANJ, NEW DELHI-
110002

MOB: 9810023745
Email: puneetraiadvocate@gmail.com

4.MR.DEEPAK ANAND

292, BLOCK 2, DELHI HIGH COURT,
NEW DELHI-110003

MOB: 9910039942
Email:
danandadv@gmail.com

5.MS.VIBHOOTI MALHOTRA

2080, SECTOR-28, FARIDABAD-121008

PH: 0129-4102080
MOB: 9811155275
Email:
vibhootimalhotra@gmail.com

6.MR.AJIT SHARMA

1501, TOWER 2, SUPREME TOWERS,
SECTOR 99, NOIDA, PIN-201304
OFFICE: C-25 NIZAMUDDIN EAST,
NEW DELHI-14
CHAMBER: 320, CK DAPHLARY
CHAMBERS, SUPREME COURT OF

PH: 011-41320222
MOB: 9910940004
Email:
Sharma.ajit@gmail.com

	----- 7.MS.LAKSHMI GURUNG	INDIA, NEW DELHI-110001 ----- D-12, LOWER GROUND FLOOR, LAJPAT NAGAR-3, NEW DELHI-110024	----- MOB: 9313004529 Email: lgpureself@gmail.com
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u> MR. SIDHARTHA BARUA,ADV [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
INDIAN BANK (ALLAHABAD) "LETTER DATED:- 24.08.2020"	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL" "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHOGAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com

	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA, ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I, NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES (IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT	
JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015]	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424

<p>NOTE: ALL THE PETITIONS TO BE SERVED TO MR. PRITISH SABHARWAL, ADVOCATE, STANDING COUNSEL, JAMIA MILLIA ISLAMIA ON HIS EMAIL ID Pritishsabharwall@gmail.com</p>		<p>T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p> <p>ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025</p>	
<p>AND HIS CONTACT NO. IS 9871878690.</p>	<p>MR. FUZAIL AHMAD AYYUBI, ADV. 'STANDING COUNSEL' W.E.F. 13.09.2019</p> <p>LETTER DATED. 16.09.2019 LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: C-69, LGF, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOBILE: 9811430201 /9818762025 (CLERK) 011-40043246</p> <p>E-MAIL : fuzail.ayyubi@gmail.com ayyubilawpractices@gmail.com</p>
	<p>MR. PRITISH SABHARWAL, ADVOCATE STANDING COUNSEL ENROL. NO: D-2657/18</p> <p>LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: S-432, (BASEMENT), GREATER KAILASH-1, PART-I NEW DELHI-110048</p>	<p>(M) 9871878690 (O) 9810264114 EMAIL: pritishsabharwall@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.: 9810412737</p> <p>E-MAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS</p> <p>(LETTER DTD. 20.04.2017)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p> <p>EMAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2018</p>	<p>MR. ARJUN MITRA, ADVOCATE</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p>

INDINA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)			EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDINA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT (JEE) ADVANCED 2022	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667 LETTER DATED. APRIL 23, 2019	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED: 08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED) -2021 INDIAN INSTITUTE OF TECHNOLOGY	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL", IIT (JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)			
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA ----- 2. MR. SHAIENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019293 EMAIL: basaxena@swarupco.com ----- MOB: 9810019294 TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com

MR. R.N. SINGH, ADVOCATE

'EMPANELLED STANDING
COUNSEL'

540-541, LAWYERS CHAMBERS,
PATIALA HOUSE COURTS, NEW DELHI-
110001

MS. ANJANI AIYAGARI
ADVOCATE

64, NEHRU APARTMENTS,
KALKAJI, OUTER RING ROAD,
NEW DELHI-110019

MR. K.M. SINGH

'EMPANELLED STANDING
COUNSEL'

G-8, GALI No. 20, RAJAPURI,
UTTAM NAGAR, NEW DELHI

MR. ANIL NAG
'SENIOR COUNSEL'

A-64, SECTOR-39, NOIDA
U.P., PIN-201303

LETTER DATED 31.05.2016

UNTIL FURTHER ORDERS OR
UPTO 31.05.2023 WHICH
EVER IS EARLIER
LETTER DATED 05.07.2021

MRS. RASHMI BANSAL
'SENIOR COUNSEL'

O-3/2, SECTOR-13,
R.K. PURAM,
DELHI-110066

UNTIL FURTHER ORDERS OR
UPTO 31.05.2023 WHICH
EVER IS EARLIER
LETTER DATED 05.07.2021

ADDRESS: 464, BLOCK-I,
DELHI HIGH COURT,
NEW DELHI-110003

LETTER DT. 10.05.2018

MR. ASHOK KUMAR SHARMA
'COUNSEL'

CHAMBER NO. K-159,
TIS HAZARI COURTS,
DELHI-110054

PHONE: 9971166844
EMAIL:
[rashmibansal912@yahoo.c
om](mailto:rashmibansal912@yahoo.com)

	<p>-----</p> <p>Dr. BK SINHA, ADVOCATE (SENIOR COUNSEL)</p> <p>[FOR A PERIOD OF TWO YEARS, W.E.F.10.05.2018]</p> <p>-----</p>	<p>-----</p> <p>H/54, PLOT No.6, Sector-22,DGS CGHS DWARKA, NEW DELHI</p> <p>-----</p>	
	<p>MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL</p> <p>"INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"</p>	<p>239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301</p>	
	<p>MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL,</p> <p>"FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"</p>	<p>1ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001</p>	
<p>KARVY FINANCIAL SERVICES LIMITED</p> <p>(LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'</p>	<p>SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212</p> <p>TIMING 10.30 AM TILL 4 PM</p>
<p>KOTAK MAHINDRA PRIME LIMITED</p>	<p>MR. VIKAS CHOPRA</p>	<p>21/31-G, MALL ROAD,DELHI-110054</p>	<p>CONTACT NOS.: 9212036118, 011-23958107</p>

<p>KOTAK INFRASTRUCTURE DEBT FUND LTD.</p> <p>KOTAK MAHINDRA INVESTMENTS LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p> <p>-----</p> <p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p>
<p>KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p> <p>-----</p> <p>MOB: 9811054052 PH: +91 11 46175500 EMAIL: ajay_monga@sngpartners.in</p>
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p>

	----- 2. M/S G.D. GOEL & CO. ADVOCATES	----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com

<p>LALIT KALA AKADEMI</p> <p>NATIONAL ACADEMAY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE, GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)</p>	<p>MR. UMESH SHARMA, ADVOCATE</p>	<p>112, NEW DELHI HOUSE BARA KHAMBA ROAD, NEW DELHI-110001</p>	<p>MOB: 9868235388 PH: 23355388</p> <p>EMAIL: legalhelplineindia@gmail.com</p>
<p>NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)</p>	<p>MS. MANINDER KAUR</p>	<p>CHAMBER NO. 392, 96, CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.</p> <p>CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054</p> <p>RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION, N. DELHI-92</p>	<p>MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in</p> <p>PH.22724250</p>
	<p>MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]</p>	<p>A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI</p> <p>CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI</p>	<p>TEL: 011-41036821/22/23 MOB: 9910401230</p>
	<p>MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL'</p> <p>LETTER DATED: 17.09.2019</p>	<p>21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092</p>	<p>MOBILE: 9910300932 9717062303</p>
	<p>MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 10.11.2022</p>	<p>ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER, OLD BLOCK, DELHI HIGH COURT</p>	<p>MOBILE NO.: 9810794902 EMAIL: OM_PRKASHMV@YAHOO.CO.IN</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39, JUNG PURA- 'B'</p>	<p>TEL:01124371038/1039/1040</p>

		NEW DELHI-110 014	FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvocate@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER" MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068 J-150, SECTOR 41, NOIDA, UP- 201301	MOB: 9871431988

<p>LETTER/ORDER DT. 04.05.2016</p>	<p>ORDER]</p> <p>MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p> <p>MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>D-91, KAMLA NAGAR, DELHI-110007</p> <p>CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034</p> <p>DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034</p> <p>43, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOB: 9717701768</p> <p>MOB: 9810033139 9910033139</p> <p>MOB: 9654169406</p> <p>MOB: 9810133254 PH: 011-23389593</p>
<p>-----</p> <p>(LETTER DT. 16.10.2017)</p>	<p>MR. NIKHIL GOEL,ADVOCATE</p> <p>[CENTRAL GOVT. STANDING COUNSEL FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION) (ORDER DATED 16.10.2017) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>		<p>EMAIL: reachnikhilgoel@gmail.c om</p>

<p>-----</p>	<p>MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p>	<p>MOB: 9953877332</p>
	<p>MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>B-16/G-2, DILSHAD GARDEN, DELHI-95</p>	<p>MOB: 9810073395</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p>	<p>MOB: 9899393940</p>
<p>(LETTER DT. 30.12.2016)</p>	<p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p>	<p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>
	<p>MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p>	<p>307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p>	<p>MOB.: 9990423291 9990621394</p>

<p>(LETTER DT. 24.01.2017)</p>	<p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>		<p>EMAIL: adv.nitinsingh@yahoo.com</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>(ORDER DT. 30.08.2017)</p>	<p>MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>

	<p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p>	<p>MOB: 9999925107</p> <p>E-MAIL: apar Chopra@yahoo.in</p>
<p>ODRER DT. 15.11.2017</p>	<p>MR. PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049</p>	<p>MOB: 9811014020</p> <p>EMAIL: pratyush@miglanivarmandco.com</p>
<p>----- ORDER DT. 01.12.2017</p>	<p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18</p>	<p>MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com</p>

<p>-----</p> <p>ORDER DT.21.12.2017</p>	<p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p>	<p>MOB:9818667963 Email: amritaprakash79@gmail.com</p>
	<p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>
<p>-----</p> <p>ORDER DT. 26.12.2017</p>	<p>MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810255558 EMAIL: ashim.sood@asood.in</p>
	<p>MR.MAHENDER KUMAR</p>	<p>528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032</p>	<p>MOB: 9899393940 TEL:011-22385563</p>

<p>(ORDER DT. 21.03.2018)</p>	<p>BHARDWAJ, ADV (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.</p>		<p>EMAIL:justice4allg308@gmail.com</p>
<p>-----</p> <p>{ORDER DT. 19.11.2018}</p>	<p>MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>	<p>A-71, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>MOB:9958325533</p> <p>EMAIL: mail@jayantbhatt.com</p>
<p>-----</p> <p>(ORDER DT. 01.11.2018)</p>	<p>MR. SIDHANT KUMAR (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>		

	<p>MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049</p>	<p>MOB: 98182551304 EMAIL: rijuluppal@gmail.com</p>
<p>----- LETTER DATED 28.02.2019</p>	<p>SHRI MOHIT KAPOOR, ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELHI-110008</p>	<p>MOB:- 9999927207 TEL:011-40153799 EMAIL: kapoormohit259@yahoo.com</p>
<p>ORDER DATED: 08TH MARCH, 2019</p>	<p>SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503</p>	<p>MOB:- 9811125100 TEL:- 011-42546565 EMAIL:- asheesh@ajlc.in</p>
	<p>SHRI HARISH VAIDYANATHAN</p>	<p>N-84, PANCHSHEEL PARK,</p>	<p>MOB: 9810788606</p>

	<p>SHANKAR, ADVOCATE 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>NEW DELHI-110017</p>	<p><u>TEL:-</u> 011-26490066 <u>EMAIL:-</u> hvslawoffice@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048</p> <p>FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.co m</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADIT KHORANA, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>"LETTER DT: 25th SEP, 2020"</p>	<p>B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092</p>	<p>MOB: 9999890679 EMAIL: Khorana.adit@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p>		

MR. SUGHOSH SUBRAMANYAM,
ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

“LETTER DT:25th SEP, 2020”

MOB: 9483401896

EMAIL:

sughosh.sn@yahoo.com

CENTRAL GOVT. STANDING
COUNSEL

SHRI APOORV KURUP,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS .

“LETTER DT: 21st AUG, 2020”

A2/141, LOWER GROUND FLOOR,
SAFDARJUNG ENCLAVE,
NEW DELHI-110029

MOB: 8800185864

TEL: 011-41733001-02-03

EMAIL:

office@akurup.com

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH,ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION

OFFICE:

A-8 (LGF) , FRIENDS COLONY (EAST) ,
NEW DELHI-110006

MOB: 9910291290

9650081421

EMAIL:

abhishek.lexicons@gmail.com

(EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

H. NO. 997, NITI KHAND-I, INDIRAPURAM, GHAZIABAD, UP-201010

MOB: 9910884802
TEL: 011-49875610
EMAIL:
alok_singh@rediffmail.com

SENIOR PANEL COUNSEL

MR. SANDEEP BAJAJ, ADV

FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.

A-220, DEFENCE COLONY, NEW DELHI-110014

MOB: 9818324703
EMAIL:
adv.sandeepbajaj@gmail.com

	<p>"LETTER DATED: 07.10.2020"</p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	<p>C-504, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) [ORDER DT. 18.12.2018]</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION)]</p>	<p><u>LIST 'A'</u> <u>SPECIAL COUNSEL</u></p>		
	<p>1. MR. AJAY BURMAN, ADV.</p>	<p>B-58, SECTOR, 31, NOIDA, (U.P.)</p>	<p>MOB: 9958019898</p>
	<p>2. MR. ANIL KUMAR GUPTA, ADV</p>	<p>A-6, VIVEK VIHAR, PHASE-II DELHI-110095</p>	<p>MOB: 9811089871</p>
	<p>3. MR. ASHOK KASHYAP, ADV.</p>	<p>184, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW</p>	<p>MOB: 9810349031</p>

[LISTS A TO C]

[FOR A PERIOD OF THREE YEARS
W.E.F. 18.12.2018 OR UNTIL
FURTHER ORDERS, WHICHEVER IS
EARLIAR]

	DELHI-3	
4. MR. BARUN KUMAR SINHA, ADV.	104, BHARAT CHAMBER,70-71 SINDHIA HOUSE, CONNAUGHT PLACE, NEW DELHI-1	MOB: 9811251792
5. MR. RAJESH MOHAN SINHA, ADV	IV/1458, BHOLA NATH NAGAR, SHAHDARA, DELHI-110032	MOB: 9811478026
6. MR. SACHIN DATTA,ADV.	C-38,NEETI BAGH, NEW DELHI- 110049	TEL: 011-26562451
7. MS. VIBHA DATTA MAKHIJA	B-10, GREEN PARK, NEW DELHI	TEL: 011-26531824
<u>LIST 'B'</u> <u>SENIOR PANEL COUNSEL</u>		
1. MR. A. U. KHAN,ADV.	FLAT NO. 225-B IInd floor, LANE NO.8,GHAFFAR MANZIL,JAMIA NAGAR, NEW DELHI:110025	MOB: 9810221786
2. MS. ABHA MALHOTRA, ADV.	B-107, LGF, DEFENCE COLONY, NEW DELHI-110024	MOB: 9810777876
3. MR. ABHILASH MATHUR,ADV	A-17, HAUZ KHAS,NEW DELHI- 110016	MOB: 9811041536
4. MR.AJIT KUMAR KALIA, ADV	14-A, OLD MARKET, TIMARPUR, DELHI-110054	MOB: 9811184628
5. MR. AMIT ANAND ADV.		MOB:9810060840
6. MR. AMIT KUMAR, ADV.		MOB: 9958317040
7. MR.ANAND MAHESHWARI,ADV.	123, MANU APARTMENTS, MAYUR VIHAR, PHASE-1 DELHI-110091	MOB: 9310121346, 9310121345
8. MR. ANIL DABAS, ADV.	H.NO. 99, VILLAGE- RASULPUR,PO RANI KHERA, DELHI-81	MOB: 9953877332
9. MR. ANKUR GARG, ADV.	C-586, LGF, DEFENCE COLONY, NEW DELHI- 110027	MOB:9971420555
10. MR.ANUPAM SHARMA, ADV.	306, LAWYERS CHAMBERS, BLOCK III, DELHI HIGH COURT NEW DELHI	MOB: 9810009734

11. MS. ANURADHA MUKHERJEE, ADV.	MNK LAW OFFICES, A-265, DEFENCE COLONY, NEW DELHI-110024	TEL: 01141555790
12. MS.ARCHANA GAUR MATHUR, ADV.	257, LAWYERS CHAMBERS,DELHI HIGH COURT NEW DELHI	MOB:9810082539
13. MS. ARINDAM MUKHERJEE, ADV		MOB: 9899310902
14. MR. ARJUN MITRA, ADV.	109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI 110003	MOB: 9810412737
15. MR. ARNAV KUMAR, ADV.		MOB: 9810150029
16. MS. ARTI BANSAL, ADV.	LAWYERS CHAMBER NO. 80 & 88, PATIALA HOUSE COURTS NEW DELHI 110001	MOB: 9999442349
17. MR. ASHISH DHOLAKIA,ADV	D-97, PANCHSHEEL ENCLAVE,NEW DELHI 110017	MOB: 9811157597
18. MS. AASHTHA JAIN, ADV.	OFF. 287& 488,LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110503	MOB: 9910025965 TEL:01123383227
19. MR. ASHWANI BHARDWAJ, ADV.		TEL: 011-23070052
20. MR. ASHWANI KUMAR TANWAR, ADV.	G-9, CENTRAL REVENUE BUILDINGS, IP Estate,NEW DELHI 110002	MOB: 9810817173
21. MR. ATUL BATRA, ADV.	B-5/4, RAJOURI GARDEN, NEW DELHI-110027	MOB: 9313661982
23. MR. CHETAN SHARMA,ADV	25,DEFENCE ENCLAVE, PREET VIHAR,DELHI 110092	MOB:9871559999
24. MR. CHIRANJIV KUMAR, ADV.	55, A, DDA FLATS, MATA SUNDRI ROAD, NEW DELHI-110002	MOB: 9810657124
25. MR. DARPAN WADHWA, ADV.	C-40, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB:9810184301
26. MR. DEEPAK KAUSHIK, ADV.	CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS,	MOB:9818030800

	DELHI-110054	
27. MR. DEEPAK VOHRA, ADV.	B-2/302, SATYAM APARTMENT, VASUNDHARA ENCLAVE, NEW DELHI-110096	MOB:9810538000
28. MR. G. TUSHAR RAO, ADV.	C-81, NEETI BAGH, NEW DELHI 110049,	MOB:9810708121
29. MR.GAURAV BHARDWAJ,ADV.	B-16, PANCHSEEL ENCLAVE, DELHI-110017	MOB:9810437799
30. MR.GAURAV ROHILLA, ADV.		MOB:9810229222
31. MR. GAURAV SARIN, ADV.	A-8, SUJAN SINGH PARK, NEW DELHI-110003	MOB:9810533717
32. MR. GIGI.C.GEORGE, ADV.	CHAMBER NO. 335, LAWYERS BLOCK, SAKET DISTRICT COURTS, SAKET, NEW DELHI- 110017	MOB:9810625315
33. MR. HARISH GARG, ADV.		MOB: 9810150029
34. MR. J.S. BHASIN, ADV.	104, DURGA CHAMBERS. D.B. GUPTA ROAD,KAROL BAGH, NEW DELHI 110005	MOB: 9811567068
35. MR. JAI PRAKASH SHARMA, ADV		MOB:9810224613
36.MR.JAIVER SINGH CHAUHAN, ADV.		MOB:9810187005
37.MR.JASWANT RAI AGGARWAL, ADV.	FLAT NO. -421, POCKET-E, MAYUR VIHAR PHASE-II, DELHI-110091	MOB:9810542066
38. MR. JITESH VIKRAM SRIVASTAV, ADV.	192,3 rd FLOOR POCKET A-4, KONARK APARTMENTS SFS, DDA FLATS KALKAJI EXTENSION NEW DELHI	MOB:9868241083
39. MR.KAMAL KANT JHA,ADV.	26/29, GROUND FLOOR, OLD RAJENDRA NAGAR, NEW DELHI- 60	MOB:9811403833
40. MR.KISHAN NAUTIYAL,ADV.	6D POCKET-, G.T.B, ENCLAVE, DELHI 110093	MOB:9810188642

41. MR. KRISHAN KUMAR,ADV.	157, LAWYERS'CHAMBER BLOCK-I, DELHI HIGH COURT. NEW DELHI-110003	MOB:9810068578
42. MR. KUNWAR AJAY KUMAR SINGH, ADV.	BLOCK R, 16A, DILSHAD GARDEN,DELHI-110095	MOB:9818722257
43. MR. L.B. RAI, ADV.	B-803, PAWITRA CO-OP G/H SOCY, PLOT NO. 12, VASUNDHARA ENCLAVE DELHI	MOB:9810614545
44. DR .L.C. SINGHI ADV.,	L-31,THIRD FLOOR, KAILASH COLONY, NEW DELHI -110048	MOB:9968073976, 9435552258 TEL. 011-29327274 EMAIL: Icsinghi@yahoo.com
45. MS.MADHU MUKUL TRIPATHI ADV.	C-10/7, DLF ANKUR VIHAR NEAR ZINDAL PALACE CINEMA, GAZIABAD, UP-201102	MOB: 9650001599
46. MR. MANIK DOGRA,ADV	A 27, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110014	MOB: 9811700104
47. MS. MANISHA AGGARWAL NARAIN,ADV	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOB:9818427971
48. MS. MANJULA GANDHI,ADV		MOB: 9810220777
49. MR. MANOJ KOHLI,ADV	E-16, 1ST FLOOR, SATYAWATI COLONY, ASHOK VIHAR, PHASE-III, DELHI-110052	MOB:9810115238 Email: kohli.Manoj@yahoomail.com
50. MS. MANSI GUPTA, ADV.		MOB: 9999015454
51. MR. MAYANK YADAV, ADV.		MOB: 9811891144
52. MR.MEHIPAL SINGH RAJPUT, ADV.	A-1/144, LAJPAT NAGAR, NEW DELHI	MOB: 9212126925
53. MS. MRINALINI SEN	208, BLOCK III, HIGH COURT	MOB: 9873367274

GUPTA, ADV.	OF DELHI, SHER SHAH SURI MARG	
54. MR. MUKESH KUMAR, ADV.		MOB: 9811452471
55. MS. NAMISHA GUPTA, ADV.		MOB: 9999333748
56. MR. NARENDRA KALRA, ADV.	D-45, AJAY ENCLAVE, NEW DELHI- 110018	MOB: 9811403864
57. MR. NARESH KUMAR BENIWAL, ADV.	36, GOODWILL APARTMENTS, SECTOR- 13, ROHINI, DELHI- 110085	MOB: 9868116540
58. MR. NAVAL KISHORE JHA, ADV.	STREET NO. 24, PLOT NO. A/166, FLAT NO. 402, CHATTARPUR ENCLAVE, PHASE-II, NEW DELHI-74	MOB: 9818626202 TEL. 011-26303224
59.MR. NAYAN TARA ROY, ADV.		MOB: 9810234465
60. MS. NEELIMA TRIPATHI, ADV.	19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB: 9810099919
61. MR. NEERAJ, ADV.	B-505, ABHIYANT APPARTMENT, VASUNDHARA ENCLAVE, DELHI- 110096	MOB: 9811075937
62. MR. NEERAJ ARORA, ADV.		MOB: 9871435035
63. MR. NEERAJ JAIN, ADV.		MOB: 9810331160
64. MR. NEERAJ SHROTRIYA, ADV.	522, LAWYERS CHAMBERS BLOCK, SECOND FLOOR, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9312331160
65. MR. NIRVIKAR VERMA, ADV.	FLAT NO. 103, KRISHNA KUNJ BUILDING, RZF 1/382, STREET NO. 2, MAHAVEER ENCLAVE 1, NEW DELHI 110045	MOB: 9910445779 EMAIL: VERMANIRVI@GMAIL.COM

66. MR. NITIN SONI, ADV.		
67. MS. NOOR ANAND, ADV.		MOB: 9818138591
68. MR. P. C. YADAV, ADV.		MOB: 9891142308
69. MR. PANKAJ BHARDWAJ, ADV.		TEL. 011-23388239
70. MR. PARVINDER CHAUHAN, ADV.	2148, BASEMENT, OUTRAM LINES, KINGSWAY CAMP, G.T.B. NAGAR NEW DELHI-110009	MOB: 9868102274
71. MR. PRADEEP KUMAR ARYA, ADV.	B-3/7, FF, MIANWALI NAGAR, ROHTAK ROAD, DELHI-87	MOB: 9810359511
72. MR. PRADEEP KUMAR SHARMA, ADV.		MOB: 9968976612
73. MS. PRASANTA VERMA, ADV.	I-8, LAJPAT NAGAR-III, NEW DELHI	MOB: 9818076828
74. MR. PRAVEEN KUMAR JAIN, ADV.	CHAMBER NO. 469-A, WESTERN WING, TIS HAZARI COURTS, DELHI-110054	MOB: 9871278525
75. MR. PREM SHANKAR SINGH, ADV.	B-15, JANGPURA EXTENSION, NEW DELHI PIN-110014	MOB: 9810282890, 8588820583 PHONE: 011-24371008 EMAIL: LEGALAXIS.PS@GMAIL.COM
76. MR. R. K. GUPTA, ADV.		MOB: 9313508678
77. MR. R. V. SINHA, ADV.	'DAYA KUTIR', PLOT NO. 107-109, KHASRA NO. 150, RAJPUR KHURD EXTENSION COLONY, NEW DELHI-110068	MOB: 9868230464 EMAIL: SINHAADVOCATE@HOTMAIL.COM
78. MR. RAHUL RAJ MALIK, ADV.		MOB: 9810705405
79. MR. RAJAN KHOSLA, ADV.	B-1/1706-A, VASANT KUNJ,	MOB: 9868122962

	NEW DELHI-110070	
80. MS.RAJDIPA BEHURA, ADV.		MOB: 9811533814
81. MR. RAJEEV KUMAR, ADV.	FLAT NO. 203, PLOT NO. 221, GYANKHAND-I, INDIRAPURAM, GHAZIABAD-201014	MOB: 9910483619
82. MR. RAJENDRA SAHU, ADV.		MOB: 991008632
83. MR. RAJESH DAS, ADV.	20/68, LODI COLONY, NEW DELHI- 110003	MOB: 9868676799
84. MR. RAJESH KUMAR, ADV.	CHAMBER NO. 516-A, 2ND FLOOR, WESTERN WING, TIS HAZARI COURTS, DELHI-110054	MOB: 9891235156
85. MR. RAJESH MISHRA, ADV.		MOB: 9811648449
86. MR. RAJESH SHARMA, ADV.		MOB: 9810109461
87. MR. RAJESH SINGH CHAUHAN, ADV.		MOB: 9811861120
88. MR. RAJINDER PARSHAD SHARMA, ADV.	5084A, GALI NO. 1, KAUSHIK PURI EAST OLD SEELAM PUR, DELHI-110031	MOB: 9810661790
89. MR. RAJKUMAR YADAV, ADV.		MOB: 9818836222
90. MR. RAKESH KUMAR DUDEJA, ADV.		MOB: 9810147798
91. MR. RAKESH KUMAR SINGH, ADV.		MOB: 9810183600
92. MR. RAMESH SINGH, ADV.	P-9, GREEN PARK EXTENSION, NEW DELHI-110016	TEL. 011-26712227, 26101037 EMAIL: RAMESHSINGH66@GMAIL.COM
93. MR. RANJIT SINGH, ADV.		MOB: 9968142031

94. MR. RISHABH SAHU, ADV.	315, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9910055066
95. MR. ROHIT SHARMA, ADV.		MOB: 9971481484
96. MS. RUCHI JAIN, ADV.	488, NEW CHAMBER'S BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9971753596
97. MR. RUCHIR MISHRA, ADV.		MOB: 011-46574879
98. MR. S. D. WINDLESH, ADV.	C4/155 (1ST FLOOR), YAMUNA VIHAR, DELHI-110053	MOB: 9811168203, 9811435718
99. MR. S. N. PARASHAR, ADV.	267, PATIALA HOUSE COURTS, NEW DELHI-110001	
100. MR. SANDEEP MAHAPATRA, ADV.	F-112, CITY APARTMENTS, VASUNDHARA ENCLAVE, DELHI- 96	MOB: 9811472444
101. MR. ANDEEP TYAGI, ADV.		MOB: 9999886249
102. MS. SANGITA RAI, ADV.		MOB: 9015288878
103. MR. SANJEEV K. BALIYAN, ADV.		MOB: 9818340105
104. MR. SANJIB KUMAR MOHANTY, ADV.		MOB: 9818236472
105. MR. SANTOSH KOHLI, ADV.		MOB: 9958323029
106. MR. SARAT CHANDRA, ADV.	F-251(G.F.), NEW RAJINDER NAGAR, NEW DELHI-110060	MOB: 9968854881
107.MR.SARFARAZ AHMAD, ADV.		MOB: 9818546786
108. MS. SARIKA SINGH, ADV.		MOB: 9971556985
109. MS. SATYA RANJAN SWAIN, ADV.		MOB: 9818903313

110. MR. SATYENDRA KUMAR, ADV.		MOB: 9868240416
111. MS. SHILPA SINGH, ADV.		MOB: 9811222430
112. MS. SHYEL TREHAN, ADV.	A-89, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9810163818
113. MR. SIDDHARTH KHATANA, ADV.	CHAMBER NO. 11, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9811132326
114. MS. SHUBHRA PARASHAR, ADV.	A-22/4, SOUTH EXTENSION PART ONE, NEW DELHI	MOB: 9891220689
115. MR. SUDHIR SANGAL, ADV.		MOB: 9873413899
116. MS. SUMAN CHAUHAN, ADV.	J-32, BASEMENT, LAJPAT NAGAR-III, NEW DELHI-110024	MOB: 9811331063 EMAIL: JUSSOCIATES9@GMAIL.COM
117. MS. SUNIETA OJHA, ADV.	S 02B, WINDSOR COURT, DLF CITY, PHASE-IV, GURGAON-120012	MOB: 8800237326 TEL. 0124-4140736 EMAIL: SUNIETA.OJHA@GMAIL.COM
118. MR. SUSHIL KUMAR PANDEY, ADV.		MOB: 9873099031
119. MR. TALISH RAY, ADV.	B-117, SARVODAYA ENCLAVE, NEW DELHI-110017	MOB: 9871861621 TEL. 0124-4140736 EMAIL: TALISHRAY@GMAIL.COM
120. MR. UMESH SHARMA, ADV.	112, NEW DELHI HOUSE, 27, BARA KHAMBHA ROAD, NEW DELHI-110001	MOB: 9868235388
121. MR. V. M. BHARDWAJ, ADV.	B-16, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB: 9810136319

122. MR. VIJAY CHANDRA JOSHI, ADV.	CHAMBER NO. 163, PATIALA HOUSE COURTS, NEW DELHI-1	MOB: 9873677817
123. MR. VIKAS GUPTA, ADV.	K.P 162, 1ST FLOOR, PITAMPURA, DELHI	MOB: 9650025115
124. MR. VIKRANT NILESH GOYAL, ADV.		MOB: 9953228888
125. MR. VINEET MALHOTRA, ADV.	21, UDAY PARK, NEW DELHI-110049	MOB: 9811022277
126. MR. VIRENDER P. SINGH CHARAK, ADV.	B-4/162, SAFDARJUNG ENCLAVE, NEW DELHI	MOB: 9891695077
127. MR. VISHAL BAKSHI, ADV.	A-56, SECTOR-31, NOIDA, U.P.	MOB: 9717754222
128. MR. VISHAL MAHAJAN, ADV.		MOB: 9811101763
129. MR. VIVEK SHARMA, ADV.		MOB: 8527555477
130. MR. VIVEK SHARMA, ADV.		MOB: 9810418275
131. MR. VIVEK SHARMA, ADV.		MOB: 9810407029
132. MR. VIVEKANAND MISHRA, ADV.	A-43, LANE-2, PRATAP NAGAR, MAYUR VIHAR PHASE-I, DELHI-110091	MOB: 9811429926
133. MR. AAKASH VARMA, ADV.	H. NO. A6/7, B3, TRIVENI APARTMENT, VASUNDHARA ENCLAVE, NEW DELHI-110096	MOB: 9999331729 TEL. 011-23070895
134. MR. AJAY GUPTA, ADV.	H. NO. 765, SECTOR-37, FARIDABAD- 121003, HARYANA	MOB: 9811370966 EMAIL: AJAY.ASSOCIATES@YAHOO.COM
135. MR. AJAY KUMAR TYAGI, ADV.	CHAMBER NO. E-722, LAWYERS CHAMBERS, KARKARDOOMA COURTS, DELHI-32	MOB: 9999459966 EMAIL: AKONLINEAJAY@GMAIL.COM

136. MR. AJAY KHATANA, ADV.	A-1/234-A, KESHAV PURAM, DELHI, PIN-110035	MOB: 9811197157 EMAIL: AJAYKHATANA7@GMAIL.COM
137. MR. AMAR NATH SINGH, ADV.	B-194 (NEW NUMBER B-786), NEW ASHOK NAGAR, DELHI-96	MOB: 9718139591, 9810758744 EMAIL: COUNSELANSINGH@GMAIL.COM
138. MR. ANIL SINGH, ADV.	1/4649/29-A, NEW MODERN SHAHDARA, MANDOLI ROAD, DELHI-110032	MOB: 9891417748 EMAIL: ADVOCATEANILSHARMA62@YAHOO.COM
139. MR. ASHWANI KUMAR SHARMA, ADV.	NZ-B-524, STREET NO. 9, PURAN NAGAR, PALAM COLONY, DELHI-110077	MOB: 9312274877 EMAIL: ASHWANILAWYER74@GMAIL.COM
140. MR. AWADHESH KUMAR SINGH, ADV.		MOB: 8084303463
141. MR. B. N. P. PATHAK, ADV.	D-416, ILA APARTMENT, VASUNDHRA ENCLAVE, DELHI- 110096	MOB: 9818374411 EMAIL: BNPPATHAK.ILA@GMAIL.COM
142. MR. DEV RAJ SINGH, ADV.	8/127, KHICHRIPUR, DELHI- 110091	MOB: 9818414544, 9868934235
143. MR. GHANSHYAM MISHRA, ADV.	H. NO. 136, SECTOR-31, VILL. NITHARI, NOIDA, GAUTAMBUDH NAGAR, UP	MOB: 9899794006 TEL. 011-23991559 EMAIL: LEGAL_GM1968@YAHOO.COM
144. MR. ISHWAR CHANDRA SUDHIR, ADV.	A-76, FIRST FLOOR, PHASE II, ASHOK VIHAR, DELHI- 110052	MOB: 9953140711 TEL. 011-27129456, 23387305 EMAIL: ICSUDHIR55@GMAIL.COM
145. MR. J. P. N. SHAHI, ADV.	51, MAYA APARTMENT, F BLOCK, VIKASPURI, NEW DELHI-110018	MOB: 9811148998, 9810022726

146. MR. JIVESH KUMAR TIWARI, ADV.	J-56, BASEMENT, LAJPAT NAGAR, PART-III, NEW DELHI- 24	MOB: 9811612855 EMAIL: JIVESH1872@GMAIL.COM
147. MS. KAADAMBARI, ADV.		MOB: 9811111892
148. MR. K. V. SREEMITHUN, ADV.		
149. MS. LEENA TUTEJA, ADV.	265, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003	MOB: 9810049061 TEL. 011-23386838 EMAIL: LEENATUTEJA25@GMAIL.COM
150. MR. MAHENDRA SINGH, ADV.	C-255/G-1, SHALIMAR GARDEN, EXT. II, SAHIBABAD, GHAZIABAD, PIN- 201005	MOB: 9810740437, 9810722119 TEL. 011-23384833 EMAIL: MSINGHADVOCATE@YAHOO.CO.IN
151.MR.MANISH RAGHAV, ADV.	OFF. A-63, 3RD FLOOR, DEFENCE COLONY, NEW DELHI- 110024	MOB: 9873645048 TEL. 011-41727299 EMAIL: MANISHRAGHAV@GMAIL.COM
152.MR.MANOJ KUMAR TYAGI, ADV.	A-37, ANAND VIHAR, UTTAM NAGAR, NEW DELHI-59	MOB: 9811108413, 9911108413 EMAIL: MANOJTYAGI.ADV@GMAIL.COM
153. MS. RASHMI BANSAL, ADV.	464, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-3	MOB:9971166844 EMAIL: RASHMIBANSAL1912@YAHOO.COM
154. MR. MUKESH KUMAR GAUTAM, ADV.	D-71, SECTOR-5, DR. AMBEDKAR NAGAR, NEW DELHI- 110062	MOB: 9810803929 EMAIL: ADVOCATE3929@GMAIL.COM
155. MR. NARENDRA KUMAR SRIVASTAVA,ADV.	H. NO. 360, GROUND FLOOR, INDIRAPURAM, GHAZIABAD	MOB: 9811235694, 9899809686 EMAIL: NKSRIVDELHI@GMAIL.COM

156. MR. NAGINDER BIR SINGH BENIPAL, ADV.	D1/18, JANAKPURI, NEW DELHI-110058	MOB: 9999329299 EMAIL: NAGINDER.BENIPAL@GMAIL.COM
157. MR. NAVEEN KUMAR MATTA, ADV.	Q-35, RAJOURI GARDEN, NEW DELHI- 110027	MOB: 9810018927 TEL. 011-25110246, 23382247
158. MR. NEERAJ SHARMA, ADV.	92, LAWYERS CHAMBERS, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	MOB: 9811936894 EMAIL: NEERAJSHARMA.ADV@REDIFFMAIL.COM
159. MR. NIRAJ KUMAR, ADV.	A-7, 2ND FLOOR, MAJLIS PARK, ADARSH NAGAR, DELHI-110033	MOB: 9810020341, 9999941171 TEL: 011-64169763 EMAIL: ADVOCATENIRAJ2009@GMAIL.COM
160. MR. PARVEEN KUMAR BANSAL, ADV.	B-97, SECTOR-27, NOIDA-201301 (U.P.)	MOB: 7982024343, 9868188553 TEL: 0120-2521916 EMAIL: PARVEEN_BANSAL34@YAHOO.COM
161. MR. PRAKASH KUMAR, ADV.	A/163, PRODOGIKI APARTMENT, SECTOR-3, PLOT NO. 11, DWARKA, NEW DELHI	MOB: 9810164350, 8368463984 TEL: 011-49652525 EMAIL: ADVOCATEKPRAKASH@GMAIL.COM
162. MR. PRAMOD KUMAR, ADV.	303, C-18, JAIPURIA APARTMENT, SECTOR-14, KAUSHAMBI, GHAZIABAD, UP	MOB: 9810154103 TEL: 011-29825202 EMAIL: PC.ADVO@GMAIL.COM
163. DR. PRIYANKA DIXIT, ADV.	A-166, DEFENCE COLONY, DELHI- 110024	MOB: 9711570749 TEL: 011-46698884 EMAIL: PRIYANKADIXITSHARMA@GMAIL.COM

164. MR. PUSHPINDER KUMAR, ADV.	FLAT NO. 604, PLOT NO. 7, THE ROYAL RESIDENCY CO. HOUSING SOCIETY, NEAR ANTRIKSH GREENS, SECTOR 45, GURGAON-122003	MOB: 9468109219 EMAIL: PUSHPINDERYADAV.OM@GMAIL.COM
165. MR. RAHUL DEV SHARMA, ADV		
166. MR. RAHUL SHARMA, ADV	107-C, POCKET IV, MAYUR VIHAR-I NEW DELHI - 110091	MOB:- 9811555971 EMAIL: DUTTNSHARMA@GMAIL.COM
167. MR. RAJIV NARAIN, ADV	CHAMBER NO.94, SUPREME COURT OF INDIA NEW DELHI - 110001	MOB: 9810318803, TEL: 011-23958560
168. MR. RAJNISH KUMAR, ADV	11B, 2 ND FLOOR, NIL BLOCK, MAYVIYA NAGAR NEW DELHI - 110017	MOB: 9810771870, 9810771879 EMAIL: KUMARRAJNISH33@GMAIL.COM
169. MR. RAM KAWAR, ADV	FLAT NO. T-2/1003, SUPREME TOWERS, SECTOR-99, NOIDA, UP PIN 201304	TEL: 0120-4300402 EMAIL: RAM.KAWAR@YAHOO.CO.IN
170 MR. RANVIR SINGH, ADV	47-A, DDA FLATS, MANSAROVER PARK, SHAHDARA, DELHI - 110096	MOB: 9818071061
171. MR. SANJEEV KUMAR SRIVASTAVA, ADV	H.NO. 21-C, POCKET-A, MAYUR VIHAR PHASE-III, DELHI - 110096	MOB: 9871286539 EMAIL: SKSRIVASTAVA.9B@GMAIL.COM
172. MR. SATISH KUMAR KAUSHIK, ADV	FLAT NO.1, LAXMI BAI NAGAR MARKET, NEW DELHI - 110023	MOB: 9811065079, 8510007038 TEL: 011-23382171
173. DR. SATYANAND, ADV	178, SARAI PIPAL THALA, ADARSH NAGAR DELHI -110033	MOB: 9811065079
174. MR. SHAILENDRA SINGH, ADV	H-29, IST FLOOR, JANGPURA EXTENSION, NEW DELHI - 110014	MOB: 9717575151 TEL: 011-47472367, 24323114

		EMAIL: SHALENDRALAW@GMAIL.COM
175. MR.SHANKAR KUMAR JHA,ADV	PR-701, SUPERTECH ICON, NYAY KHAND-I INDIRAPURAM, GHAZIABAD, UP	MOB: 9811706171, TEL: 011-46048485/86 EMAIL: SHANKARJHALAWYER@GMAIL.COM
176. MR.SHYAM SUNDER RAI,ADV	H.NO. 15, FIRST FLOOR, MASJID LANE,BHOGAL, JANGPURA,NEW DELHI - 110014	MOB: 9953655584, 9911550964 EMAIL: SSRAILEGAL@GMAIL.COM
177. MR.SUMIT NAGPAL,ADV 178. MR.SURINDER SINGH,ADV	OFF. 5/258, LOWER GROUND FLOOR, JUNGPURA-B, NEW DELHI - 110014 FLAT NO.201, SECTOR-9, DDA FLATS,POCKET-1, DWARKA, NEW DELHI	MOB: 9911995000, TEL: 40537200 EMAIL: SUMIT@NAGPAL.LAW MOB: 8585948905 EMAIL: SURINDERADVOCATE1@GMAIL.COM
179. MR.THAKUR PRASAD SINGH,ADV	74, BERSARI NEAR, JNU, HAUZ KHASS, NEW DELHI- 110018	MOB: 9971529687 EMAIL: ADVOCATETPSINGH@GMAIL.COM
180. MR.UMESHWAR,ADV	B-32, KUTUB VIHAR PHASE-I, NEAR SECTOR 19 DEARKA, NEW DELHI- 110071	MOB: 9210724905, 9210861052 EMAIL: CAT.YOU1966@GMAIL.COM
181. MR.VANISH SINGH,ADV		MOB: 8826437138
182. MR.VIKAS GAUTAM,ADV	7311, PREM NAGAR, SHAKTI NAGAR,DELHI - 110007	MOB: 9810993476, 9013715509 TEL: 011-23932239, 23821758 EMAIL: ADVVIKASGAUTAM@GMAIL.COM
183. MR.VISHWA BHUSHAN ARYA,ADV	LAWYERS CHAMBER 551, NEW DELHI COURTS PATIALA HOUSE, NEW DELHI - 110014	MOB: 9810129750, TEL: 011- 23383259 EMAIL: BHUSHANARYA@HOTMAIL.COM

184. MR.VIVEK BAHADUR SAHARYA,ADV	A-22, NEETI BAGH, DELHI - 110049	MOB: 9811156831, TEL: 011-26517968 EMAIL: VIVEKBSAHARYA@YAHOO.CO.IN
185. MR.YEGDEV NAGAR (Y.D.NAGAR) ,ADV	601, ROHIT HOUSE, 3, TOISTOY MARG,NEW DELHI - 110001	MOB: 9971310121, TEL: 011-23311641 EMAIL: NAGARASSOCIATES@GMAIL.COM
186. MR.YASHISH CHANDRA,ADV	CHAMBER 16, LAWYERS CHAMBER (BLOCK-I) DELHI HIGH COURT, NEW DELHI- 110003	MOB: 8826412642 EMAIL: YASHISHCHANDRA@YAHOO.COM
<u>LIST 'C'</u> <u>GOVERNMENT PLEADER</u>		
1. MR.ABHISHEK KHANNA,ADV	2A-1, SANT NAGAR, DELHI - 110084	MOB: 9953432792
2. MR.AJAY GOYAL,ADV	D-91, KAMLA NAGAR, DELHI - 110007	MOB: 9717701768
3. MR.AJAY JASRA,ADV	T-52, TEHSIL BUILDING COMPOUND,TISHAZARI, DELHI - 110054	MOB: 9810184546
4. MR.AKASH VAJPAI,ADV	95-G, POCKET-IV, MAYUR VIHAR, PHASE-I,DELHI - 110091	MOB:9711904919,
5. MR.AKSHAT KUMAR,ADV	A-135, NEETI BAGH, NEW DELHI- 110049	MOB: 9810326423, EMAIL: AKSHAT.KU@GMAIL.COM
6. MR.ALOK MEHROTRA,ADV		MOB: 8004888882 EMAIL: AALOK.MEHROTRA@YAHOO.CO.IN

7. MR.AMIT DOGRA,ADV	E-42, FLAT NO. C-4, THIRD FLOOR,KHANPUR EXTENSION, NEW DELHI - 110062	MOB: 9899875487
8. MR.AMIT KUMAR SHRIVASTAVA,ADV	CHAMBER NO. 618, LAWYERS CHAMBERS BLOCK, DWARKA COURTS COMPLEX, SECTOR -10, DWARKA, NEW DELHI - 110075	MOB: 9871960135
9. MR.AMIT SHARMA,ADV	CHAMBER NO. 161, PATIALA HOUSE COURTS,NEW DELHI	MOB: 9211118692
10. MR.AMIT TYAGI,ADV		MOB: 991008277 EMAIL: AMITTYAGI@GMAIL.COM
11. MR.ANIRUDH SHUKLA,ADV	3994, FF, AJMERI GATE, DELHI	MOB: 9868333448
12. MR.ANISHA KAUSHIK,ADV	3/11, SECOND FLOOR, OLD RAJENDER NAGAR NEW DELHI - 110060	MOB: 921263212
13. MR.ANUJ GUPTA,ADV	X-37, LAWYER'S CHAMBERS, VIVIL WING,TIS HAZARI COURTS, DELHI - 110054	MOB: 9999936866
14. MR.ANURAG JAIN,ADV	941/4, 1 ST FLOOR, NEHRU ROAD, ARJUN NAGAR, NEW DELHI - 110003	MOB: 9818899986
15. MR.ARJUN SAWHNEY,ADV	A-1/27, PANCHSHEEL ENCLAVE, NEW DELHI 110017	MOB: 9899810111 EMAIL: ARJUNSAWHNEY@HOTMAIL.COM
16. MR.ASEEM CHAUDHARY,ADV	14-B, POCKET-A, ASHOK VIHAR, PHASE-III DELHI - 110052	MOB: 9968299750
17. MR.ASHISH TYAGI,ADV	DG-II/233A, VIKAS PURI, NEW DELHI-14	MOB: 9818800122 EMAIL: ASHISHTYAGI_ADV@LIVE.IN

18. MR.ASHUTOSH JHA,ADV	2/6-C, LGF, JANGPURA-A, NEW DELHI-14	MOB: 9911588191
19. MR.ASISH AZAD,ADV		MOB: 9711727163
20. MR.ATUL KUMAR PANDEY,ADV	CHAMBER NO.1C/11, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI	MOB: 9958768960
21. MR.CHETAN LOKUR,ADV		MOB: 9999744848
22. DR. G.L.BHATIA,ADV	7/30, ROOP NAGAR, DELHI - 110007	MOB: 9990587884
23. MR.GARGI KHANNA,ADV 24. MS. GARGI TULI,ADV	23, LAWYERS CHAMBERS, R.K. GARG BLOCK, SUPREME COURT OF INDIA	NEW DELHI - 110001
27. MR.HARI SARAN SINGH,ADV		MOB: 8860198680
28. MR.HEMAN GUPTA,ADV		MOB: 9899009971
29. MR.HIMANSHU BAJAJ,ADV	152, E-4, SAINIK FARMS, NEW DELHI-62	MOB: 9810424400, TEL: 011-23070058 EMAIL: HBAJAJ99@GMAIL.COM
30. MR.HIMANSHU GUPTA,ADV	CHAMBER NO.212, BLOCK-III, DELHI HIGH COURT, NEW DELHI- 110003	MOB: 9811338050
31. MR.ISHKARAN SINGH BHANDARI,ADV	J-205, GROUND FLOOR, SAKET, NEW DELHI- 110017	MOB: 9810170087, TEL: 29555171 EMAIL: ISHKARAN@GMAIL.COM
32. MR.JAYANARAYAN PATEL,ADV		MOB:9871043885
33. MR.JITENDRA KUMAR TRIPATHI,ADV		MOB: 9990952670

34. MR.KANISHA KUMAR SINGH,ADV	161-B, PKT-IV, MAYUR VIHAR-I, DELHI- 110091	MOB: 9810028032
35. MR.KAPIL KUMAR TYAGI,ADV	H.NO. 9/362, MANDOLI EXTN, DELHI - 110093	MOB: 9810497887
36. MR.KARAN BINDRA,ADV	I-44, JANGPURA EXTENSION NEW DELHI - 110014	MOB: 9810408400
37. MR.KAVINDRA KUMAR GILL,ADV	G-443, GOVINDPURAM COLONY, GHAZIABAD-201013	MOB: 9911755161
38. MR.KRISHAN NANADAN KUMAR, ADV	I-144, GARHWALL MOHALL, 3 RD FLOOR, GALI- 10, LAXMI NAGAR, NEW DELHI-92	MOB: 9868215311 EMAIL: KRISHANNANDAN2002@YAHOO.CO.I N
39. MR.KRITIKA MEHRA,ADV		MOB: 9873734270
40. MR.MANISH GOEL,ADV		MOB: 7838612282
41. MR.MOHIT BHARDWAJ,ADV		MOB: 9811070701
42. MR.NATASHA THAKUR,ADV	A-160, NEW FRIENDS COLONY, NEW DELHI-110065	MOB: 8800900377 EMAIL: NATASHA.THAKUR@GMAIL.COM
43 MR.NAVEEN BHARDWAJ,ADV	CHAMBER NO. 3, CIVIL SUPPLY BUILDING TIS HAZARI COURTS DELHI	MOB: 9911551199
44. MS. NEELAM SHARMA,ADV	24, PUSHPANJALI ENCLAVE, BEHIND PUSHPANJALI HOSPITAL, DELHI	MOB: 9311435806, 9582427545 EMAIL: NEELAMSHARMA95@GMAIL.COM
45. MS. NIDHI MOHAN PARASHAR,ADV		MOB: 9953899908
47. MR.OM PRAKASH,ADV		MOB: 9818199103
48. MR.PALLAVI SHALI,ADV	12, ASHOKA ROAD, NEW DELHI-	MOB: 9899646856

	110048	EMAIL: PALLAVI.SHALI1@GMAIL.COM
49. MR.PANKAJ KUMAR SHARMA,ADV	RZ-162, LANE NO.1, TUGHLAKABAD EXTN.NEW DELHI- 110019	MOB:9811250193, 9013624025,TEL: 011-29999902 EMAIL: CHANAKYAS51@YAHOO.IN
50. MR.PARVEEN SHARMA,ADV	303, MAHALAXMI APARTMENTS,SECTOR -43, GURGAON- 122001	MOB: 9971167576
51. MR.PIYUSH GAUR,ADV	I-8, LGF, JUNGPURA EXTENSION,NEW DELHI- 110014	MOB: 9971897555
52. MS. POONAM KUMARI,ADV	315, FIRST FLOOR, DHEERPUR, DELHI-09	MOB: 8130069886
53. MR.PRADEEP KUMAR JHA,ADV	H.NO. 458, GALI NO.7, E- BLOCK,SANGAM VIHAR, NEW DELHI - 110017	MOB: 9953133627
54. MR.PRATAP SINGH AHLUWALIA,ADV		MOB: 9810129836
55. MR.PRIYA RANJAN ROI,ADV	B-130, FLAT NO. E-1, PANCHSHEEL VIHAR, MALVIYA NAGAR, NEW DELHI- 110017	MOB: 9313215119
56. MR.RAJKUMAR DAHIYA,ADV		MOB: 9910405319
57. MR.RAHUL JAIN,ADV		MOB: 9868224103
58. MR.RAMESH PAL LUTHRA,ADV	C-277, 1ST FLOOR, NIRMAN VIHAR DELHI -110092	MOB: 9818133399
59. MR.RANJEEV KUMAR,ADV	8, CENTRAL LANE, BENGALI MARKET,NEW DELHI- 110001	MOB:9971892629
60. MR.RISHABH WADHWA,ADV		MOB: 9999990883
61. MR.RITURAJ KUMAR,ADV		MOB: 8826103864
62. MR.S. KRISHNAN,ADV	112-A, HANS BHAWAN, 1	MOB: 9999500000,

	BAHADURSHAH ZAFAR MARG, NEW DELHI-110002	TEL:23370915,41534163 EMAIL: KRISHNAN@IYENGER.CO.IN
63. MR.SAMIR SAGAR VAISHTA,ADV		MOB: 9810262681
64. MR.SANDEEP CHANDNA,ADV		MOB: 9811220440
65. MR.SANTOSH KUMAR PANDEY,ADV		MOB: 8447103684
66. MR.SANTOSH PRASAD CHAURASIYA,ADV	2696, MAIN MARKET SHADI KHAMPUR,NEAR WEST PATEL NAGAR, NEW DELHI	MOB: 9911172363
67. MR.SARA SUNDARAM,ADV		MOB: 9711594458
68. MR.SAROJ BIDAWAT,ADV		MOB: 9810340866
69. MR.SARTHAK CHATURVEDI,ADV	221, NEW LAWYERS CHAMBER SETEVAD BLOCK BHAGWAN DASS ROAD, SUPREME COURT OF INDIA, NEW DELHI- 01	MOB: 9810263001
70. MR.SHALENDRA KUMAR JAISWAL,ADV	J-3/264, DDA FLATS,KALKAJI NEW DELHI-19	MOB: 9810503835, 9540003836 EMAIL: SKJAISWAL.ADV@GMAIL.COM
71. MR.SHARATH SAMPATH,ADV	D-8/8023, VASANT KUNJ, NEW DELHI- 70	MOB: 9818903313
72. MR.SHRADDHA BHARGAVA,ADV	440, LAWYERS CHAMBER, DELHI HIGH COURT NEW DELHI	MOB:9811511525
73. MR.SHREYA SINHA,ADV		MOB: 9971105770
74. MR.SHUBHASHIS RASIK SOREN,ADV	69, LAWYER CHAMBER, SUPREME COURT OF INDIA, NEW DELHI - 110001	MOB: 9818199498
75. MS. SMRITI SINHA,ADV		MOB: 9818199498
76. MR.SOMRAJ	C-1/113, LAJPTAT NAGAR, NEW	MOB: 9953447306

GANOPADYAY, ADV	DELHI-24	
77. MR.SRIKANT MISRA, ADV	D-7, TOWER-3, NEW MOTI NAGAR, NEW DELHI	MOB: 9899625603 EMAIL: SRIKANMISHRA03@GMAIL.COM
78. MR.SUMEDHA UPADHYAY, ADV	C-4/21, 2ND FLOOR, SDA, NEW DELHI-16	MOB: 9899946222
79. MR.SUMIT CHANDRA, ADV		
80 MR.SUMIT RAJPUT, ADV	DELHI HIGH COURT NEW DELHI	MOB:9999333350
81 MR.SUNIL GUPTA, ADV		MOB: 9311435884
82. MR.GURUDUTT SHARMA, ADV	FLAT NO.8, PUSHPANJALI APARTMENTS PLOT NO. 10, SECTOR 4, DWARKA, NEW DELHI-110078	MOB: 9868281911
83. MR.SUSHILA NARANG, ADV	884/8, GOVIND PURI, ALKAJI, NEW DELHI - 110019	MOB: 9810369180
84. MR.SYED AHMED SAUD, ADV		MOB:9910013800
85. MR.UPENDERA KUMAR SINGH, ADV		
86. MR.VIDUR MOHAN, ADV		MOB: 9818545997
87. MR.VINOD KUMAR TIWARI, ADV	33, MADHAWAN APARTMENT, BEHIND JAIN MANDIR, PATPERGANJ VILLAGE NEW DELHI	MOB: 9450602204
88. MR.VIVEK GUPTA, ADV	CHAMBER -707, ROHINI COURT DELHI - 110088	MOB: 9810033139
89. MR.YOGENDER CHOUHAN, ADV	A-145, DAYANAND COLONY, LAJPAT NAGAR IV, NEW DELHI-24	MOB: 9811905893
90. MS. AAKANKSHA KAUL, ADV	154, LAWYERS CHAMBER, DELHI	MOB: 9818131566

	HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI- 110003	EMAIL: KAULAANKANKSHA@GMAIL.COM
91. MR.AAKASH MEENA,ADV	115, NEW MOTI BAGH, DELHI - 110021	MOB: 9205383599 EMAIL: AAKASHMEENA79@GMAIL.COM
92. MR.ABISHEK KUMAR CHOUDHARY,ADV	CONSULTATION ROOM, LAWYERS BLOCK-I,NEW DELHI	MOB: 9654771281 EMAIL: ABHISHEKCHOUDHARYLEGAL@GMAIL.COM
93. MS. ADRIJA THAKUR,ADV	A-103, SECTOR -31, NOIDA UP- 201301	MOB: 9810963355 EMAIL: ADRIJA.THAKUR@GMAIL.COM
94. MR.AJIT KUMAR PATHAK,ADV	CHAMBER NO. E/C-3, IST FLOOR, BLOCK-I, LAWYERS CHAMBER, DELHI HIGH COURT SHER SHAH RAOD, NEW DELHI- 03	MOB: 9891232881, 8076129049 EMAIL: LEGAL1971@GMAIL.COM
95. MR.ALOK SINHA,ADV	549,LAWYERS HAMBERS,PATIALA HOUSE COURT, NEW DELHI- 110001.	MOB.9811969215 EMAIL: ALOKSINHAADV@YAHOO.COM
96. MR.AMAR NATH,ADV	B-39,GANESH NAGAR,PANDAV NAGAR COMPLEX, DELHI- 110092.	MOB.9811604658 TEL.011-23383733 EMAIL: ATTORNEYAR@GMAIL.COM
97. MR.AMIT GUPTA,ADV	KD-68/A,ASHOK VIHAR,PHASE-1 NEW DELHI-110052.	MOB.9711326509 TEL.011-23383733 EMAIL: AMITGUPTA0764@GMAIL.COM
98. MR.AMIT KUMAR MAIHAN,ADV	A-45,GANDHI VIHAR,DELHI- 110009.	MOB.9871897844,9868213116 EMAIL: AMITMAIHAN@GMAIL.COM
99. MR.AMIT MEHTA,ADV	A-122,FIST FLOOR,PHASE- 1,ASHOK VIHAR NEW DELHI- 110052.	MOB.9871810200 EMAIL: AMITMEHTA171@GMAIL.COM
100.MR.AMIT SARKAR,ADV	GH-14,FLAT NO.50,PASCHIM VIHAR, NEW DELHI-110087	MOB.9211119738 EMAIL: PICEAMITSARKAR@GMAIL.COM

101. MR. AMIT SINHA, ADV	DAYA KUTIR, PLOT NO. 107-109 KHASRA NO. 150, RAJPUR KHURD EXTENSION COLONY, NEW DELHI- 68	MOB. 9810673337 TEL. 011-26302216, 23072490 EMAIL: SINHAADVOCATE@OUTLOOK.COM
102. MS. ANNU SINGH, ADV	B-15, JANGPURA EXTENSION, NEW DELHI-110014	MOB. 9560513371 EMAIL: ANNUSINGH1978@GMAIL.COM
103. ANSHUMAN, ADV	CHAMBER NO. 238, BLOCK- 1, DELHI HIGH COURT SHER SHAH SURI ROAD, NEW DELHI- 110003	MOB. 9818571429 TEL. 011-28080679 EMAIL: ANSHUMAN@SCNLAWOFFCES.COM
104. MR. ASHISH SINGH, ADV	CHAMBER NO. 576, LAWYERS BLOCK, SAKET COURT, NEW DELHI	MOB. 9910710699 EMAIL: ADVOCATEASHISHSINGH@GMAIL.COM
105. MR. BHUVNESH VIKRAM, ADV	CHAMBER NO. 547, PATIALA HOUSE COURTS NEW DELHI - 110019	MOB. 9868115092, 9810335092 EMAIL: CONSULTINGVIKRAM@GMAIL.COM
106. MR. CHETAN KUMAR SHUKLA, ADV	MADHVAM, 33 PATPAR GANG VILLAGE MAYUR VIHAR, PHASE -1 NEW DELHI-110091	MOB. 9968768840 EMAIL: CHETAN.SHUKLA1988@GMAIL.COM
107. MR. HIMANSHU PATHAK, ADV	16/2 GROUND FLOOR, DOCTOR LANE GOLE MARKET, NEW DELHI-110001.	MOB. 9643121390 EMAIL: HPATHAK1951@GMAIL.COM
108. MR. JATIN PUNIYANI, ADV	C-62, LAJPAT NAGAR-1 NEW DELHI	MOB. 9810102233, 8168497033
109. MR. JITENDER SAINI, ADV	26, JANGPURA ROAD NEW DELHI 110014,	MOB. 9911025985 EMAIL: JJITEN7@GMAIL.COM
110. MR. KARAN CHAHAR, ADV	C-253, FIRST FLOOR, DEFENCE COLONY NEW DELHI-110024,	MOB. 8800754883 TEL. 011-46578076 EMAIL: CHAHARKARAN8@GMAIL.COM
111. MR. KUNAL PUNJ, ADV	240 2ND FLOOR, LAWYERS CHAMBERS BLOCK, SAKET COURTS, NEW DELHI-110017	MOB. 9953236185 EMAIL: ADV.PUNJKUNAL@GMAIL.COM
112. MR. KUSH DEEP GAUR, ADV	FLAT NO. B-1. PLOT NO.	MOB. 9873214509

	7, SECTOR -7 BRAHMA APARTMENTS, DWARKA NEW DELHI-110075	EMAIL: KUSHDEEP.GAUR@GMAIL.COM
113. MR.LAJPAT RAI, ADV	4488/53, REGAR PURA, KAROL BAGH NEW DELHI-110005	MOB.9818758533 DELHILAJPATRAY@GMAIL.COM
114. MS.MALVIKA BISWAS, ADV	E-52, SECTOR-27, NOIDA UP-201301	MOB.9999479695 EMAIL: MALVIKABISWAS@GMAIL.COM
115. MS.MAMTA (SINGH) SHUKLA, ADV		
116. MRS.MANPREET KAUR BHASIN, ADV	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST NEW DELHI-110013.	MOB.9810640033 TEL.011-46010609, 40544979 EMAIL: MANPREETKAURBHASIN@GMAIL.COM
117. MR.MAYANK BAMNIYAL, ADV	H-17/1, MALVIYA NAGAR, NEW DELHI 110017	MOB.9971999961 TEL.011-49094824 EMAIL: BAMNIYAL.MAYANK@GMAIL.COM
118. MR.MIMANSAK BHARDWAJ, ADV	91-B, SUNLIGHT COLONY, II DDA FLATS ASHRAM, NEW DELHI-14	MOB.8800177082.9871288082
119. MR.MUDIT GUPTA, ADV	F-9, (LGF), LAJPAT NAGAR-III, NEW DELHI-110021.	MOB.9910687976 EMAIL: MUDITG88@GMAIL.COM
120. NALIN TRIPATHI, ADV	22-D/C, SIDDHARTHA EXTENSION NEW DELHI-110014	MOB.9810036122 TEL.011-26348648 EMAIL: NALIN_NTLAW@YAHOO.CO.IN
121. MS.NAMRATA CHAUHAN, ADV	H.NO.57, DHAKKA VILLAGE, KINGWAY CAMP DELHI -110009	MOB.9711196545, 9953014640 EMAIL: ADV.NAMRATACHAUHAN@GMAIL.COM
122. MS.NEHA GARG, ADV	C-3/69 JANAK PURI NEW DELHI-110058	MOB.9911536363 EMAIL: NEHA.GARG@KNOWLEX.IN
123. MS.NIDHI RAMAN, ADV	D-1/13, DLF PHASE-1, GURGAON 122002	MOB.9891088658 EMAIL: NKHETRAPAL@YAHOO.CO.IN
124. MR.NIKHIL BHARDWAJ, ADV	932/9, FARIDABAD HARYANA-121006	MOB.9910052133 EMAIL: BHARDWAJ81NICK@GMAIL.COM

125. MR.NIPUN BHARDWAJ ,ADV	9-66,2ND FLOOR CHITRANJAN PARK NEW DELHI -110019	MOB.9811368654 TEL.011-42576474
126. MR.NIRANJAN DAS ,ADV	FLAT NO. JC-15 2ND FLOOR KHIRKI EXTENSION ,MALVIYA NAGAR, NEW DELHI -110017	MOB.9810268484,9990354581 EMAIL: NIRANJANADAS09@GMAIL.COM
127. MR.PANKAJ KUMAR ,ADV	CHAMBER NO.K-112.TIS HAZARI COURT DELHI-110054	MOB.9910354381,9990354581 EMAIL: PANKAJADV@GMAIL.COM
128. MS.POOJA SURI ,ADV		MOB.9810167770
129. KUMARI PRAGYA ,ADV	S-2/306,LAKSHYADEEP APARTMENTS SHALIMAR GARDEN,EXTENSION -1 SAHIBABAD ,GHAZIABAD,UP - 201005.	MOB.9431466875,9650734729 EMAIL: PRAGYARANU@REDIFFMAIL.COM
130. MS PRIYANKA ARORA ,ADV	OFF.11/203,GEETA COLONY DELHI-110031	MOB.9266699974,7982196603 EMAIL: ADVOCATEPRIYANKA@LIVE.IN
131. MRS.PRIYANKA SWAMI ,ADV	H-11, LOWER GROUND FLOOR LAJPAT NAGAR -III,NEW DELHI -110024	MOB.8800656660 EMAIL: ADVPRİYANKASWAMI@GMAIL.COM
132. MR.RAGHAV AWASTHI ,ADV	E-17,MASJID MOTH,GK-III NEW DELHI	MOB.9811845746 EMAIL: RAGHAV35@GMAIL.COM
133. MR.RAHUL ARYA ,ADV	A-57 NIZAMUDDIN EAST NEW DELHI 110013	MOB.9873571967 EMAIL: RAHULARYA.LAW@GMAIL.COM
134. MR.RAVINDRA KUMAR SINGH ,ADV		MOB.8010208915
135. MS.RIDHIMA GAUR ,ADV	CHAMBER NO.903,B.S.MEHTA LANE PATIALA HOUSE COURTS NEW DELHI -110001	MOB.9871001506 EMAIL: RIDHIMA.GAUR@GMAIL.COM
136. MR.RISHABH WADHWA ,ADV	CHAMBER NO.393,CHAMBER BLOCK-II DELHI HIGH COURT ,NEW DELHI ,NEW DELHI - 110003	MOB.9999990883 TEL.011-43507577 EMAIL: RISHABH.W@GMAIL.COM

137. RISHI RAJ MEENA,ADV	H-108 IIND FLOOR GATE NO.5 HAKIKAT NAGAR,NEAR GTB NAGAR METRO DELHI -110009	MOB.9953520801,9818845832 EMAIL: RISHIRMEENA@GMAIL.COM
138. MS RUCHIKA BHAN,ADV	CHAMBER NO.842,LAWYERS CHAMBER COMPLEX,SECTOR -10 DWARKA,NEW DELHI -110075	MOB.9560789072
139.MS RUPALI KAPOOR,ADV	B-236,YOJANA VIHAR,OPPOSITE YAMUNA SPORTS COMPLEX,NEW DELHI- 110092	MOB.9999761804 EMAIL.ADVRUPALI.KAPOOR@YAHOO.COM
140. MR.SACHIN DHAR,ADV	C/O G-18,GALI NO.11,NEAR NAVUDAY CONVENT SCHOOL,PREM NAGAR NAJAFGARH,NEW DELHI - 110043	MOB.9968302376
141. MR. SAHAJ GARG,ADV	LAWYERS CHAMBER BLOCK,PATIALA HOUSE COURTS NEW DELHI-110001	MOB.9999553353 EMAIL.SAHAJ.2210@YAHOO.CO.IN
142. SAMEER SUMAN SINHA,ADV	B-15 JUNG PURA EXTENSION, NEW DELHI,PIN-110014	MOB.8083815862 PHONE.011-24371008
143. MR.SANJAY KUMAR MISHRA,ADV	5/803A,RACHNA DOUBLE STORY, VAISHALI GHAZIABAD,UP	MOB.9818336108 EMAIL.SANJAYK.ADVOCATE@GMAIL.COM
144. MR. SANYAM JAIN,ADV	167-D DDA FLATS,MANSAROVAR PARK SHAHDARA,DELHI-110032	MOB.9953926219 TEL.011-22120309 EMAIL.SANYAAM07@GMAIL.COM
145. MS.SHEETAL RAGHUVANSHI,ADV	F-23,PATEL DHAM,MANAS MARG,CHANAKYAPURI,NEW DELHI -110021	MOB.9540281112 EMAIL.SHEETALSINHALLB@GMAIL.COM
146. SHOUMENDU MUKHERJI,ADV	E-126.GREATER KAILASH -2 NEW DELHI-110048.	MOB.9910733947 EMAIL.SHOUMENDU@SMLEGALCO.COM
147. MS.SHREYA SINHA,ADV	488,LAWYERS CHAMBER BLOCK- II DELHI HIGH COURTS NEW DELHI	MOB.9971105770 EMAIL.SHREYASINHA@GMAIL.COM

148. MR.SRIVATS KAUSHAL,ADV	A-20 (IIIrd FLOOR), LAJAPT NAGAR-I NEW DELHI -110024	MOB.8595388934,9999318728 EMAIL.KAUSHAL.SRIVATS@GMAIL.COM
149. MR. SUMIT RAAJPUT,ADV	OFF.488,LAWYERS CHAMBERS BLOCK-II DELHI HIGH COURTS,NEW DELHI-110003	MOB.9999333350 EMAIL.SUMITRAJPUTADV@GMAIL.COM
150. MR.SURAJ KUMAR,ADV	H.NO.24,BHAGWAN NAGAR,MAHARANI BAGH,NEW DELHI-110014.	MOB.9818079947 EMAIL.SKLAWYER04GMAIL.COM
151.MR.SURESH KUMAR TIWARI,ADV	B-135,PART-III,YAMUNA ENCLAVE NEAR BPL COLONY,MAUJA TILPAT, FARIDABAD,HARYANA.	MOB.9213108507 EMAIL.SURESHKUMARTIWARI50@GMAIL.COM
152.MR.SYED HUSAIN ADIL TAQVI,ADV	OFF.A-168,UGF,LAJPAT NAGAR IV,NEW DELHI-110024.	MOB.9911694947 EMAIL.TAQVIHUSSAIN@GMAIL.COM
153.MR.VIDUR MOHAN,ADV	C-61,DEFENCE COLONY,NEW DELHI 110024	MOB.9818545997 EMAIL.VIDURMOHAN@GMAIL.COM
154. MR.VIKAS GAUR,ADV	B-50,MAHESH PARK,MODINAGAR 201204,GHAZIABAD	MOB.9810766309 EMAIL.VIKASG.9999@GMAIL.COM
155. MR.VIKAS KUMAR SHARMA,ADV	165/4,PANDIT CHOWK,MANDAWALI FAZALPUR,DELHI-110092	MOB.9818028057
156. MR.VINAY SINGH BIST,ADV.	C-10, BASEMENT, NIZAMUDDIN WEST, NEW DELHI-110013	MOB.9711670192 Email: vinaybist88@gmail.com
157. MS. VINITA BAKSHI,ADV		MOB.: 9540406264
158. MR. WAIZE ALI NOOR, ADV	17, BHOGAL LANE, JUNG PURA, NEW DELHI-110014	MOB.: 8527837602 Email: waizealinooradv@gmail.com
159. MR. YASHBIR SINGH, ADV.		MOB: 9958237048
<u>CENTRAL GOVERNMENT</u> <u>STANDING COUNSEL</u>		

	<p>1. MS. NIDHI RAMAN, ADVOCATE</p> <p>"LETTER DATED: 11.02.2020"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p>	<p>OFF. CHAMBER NO. 120, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9891088658 EMAIL:- niddhiraman@gmail.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC.</p> <p>EMAIL: clomcdhg@gmail.com</p> <p>OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT (HQ) E-1 BLOCK, 17TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002</p> <p>"LETTER DATED 26.05.2022"</p> <p>----- 07.09.2006</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p> <p>2. MR. O.P. SAXENA,</p> <p>3. MR. ANOOP BAGAI, -----</p> <p>4. MS.MINI PUSHKARNA</p> <p>5. MR. AJAY ARORA</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048 <u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003</p> <p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI. 491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003</p> <p>F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03</p> <p>----- CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.</p>	<p>Ph:46567338, 29239458 Mob: 9810031680,9910106949</p> <p>Ph: 23388843 E-mail: solicitor6@gmail.com</p> <p>PH: 23386446 M-98-100-12444</p> <p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p> <p>PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com, pushlaw@yahoo.co.in</p> <p>TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo</p>

NOTE:

MR. AJJAY ARRORA, STANDING COUNSEL, MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD

MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.

VIDE LETTER DATED 29.06.2022

MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022

6. MR. SHIVINDER CHOPRA

7. MR. GAURANG KANTH

CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI

RESIDENCE:
236-E, MIG FLATS,
RAJOURI GARDEN,
NEW DELHI-110027

CHAMBER: 430, LAWYER' CHAMBER
BLOCK NO.1 HIGH COURT OF
DELHI, NEW DELHI.

OFFICE: 3, UDAY PARK,
AUGUST KRANTI MARG,
NEW DELHI

CHAMBER NO. 431, LAWYERS
CHAMBERS, HIGH COURT OF DELHI,
NEW DELHI.

OFFICE ADDRESS:
A-9, NIZAMUDDIN EAST,
NEW DELHI-110013

[.co.in](#)
PHONE: 23388843
PHONE: 26964610

EMAIL:
shivinder_chopra@rediffmail.com

MOBILE NO. 9811479297

(91)11-24359593,
24359594/24359597
FAX: (91)11-41825223

----- 22.08.06			
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE,N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE	

<p>(FM CELL) (LETTER DT. 28.04.2016)</p>		<p>FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA</p>	
<p>MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)</p>	<p>MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FOR A FURTHER PERIOD OF THREE YEARS BEYOND 31.12.2019 i.e., FROM 01.01.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020] MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.07.2020 TO 31.12.2022] [LETTER DATED 23.06.2020]</p>	<p>FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .</p>	
<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA (SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECTUION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE (2G SPECTRUM CASES) , CENTRAL BUREAU OF INVESTIGATION,</p>	

		NEW DELHI.	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
MAGMA FINCORP LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm. in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail. com
MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com
	LETTER DATED 12.04.2022	OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	

<p>NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)</p> <p>-----</p> <p>LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022</p>	<p>MR. MANISH KUMAR SARAN,ADVOCATE (PANEL ADVOCATE)</p>	<p>216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI</p>	<p>MOB:9891643652</p>
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p> <p>-----</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p> <p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p> <p>3. MISS RAVI BIRBAL</p> <p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p> <p>-----</p> <p>RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p> <p>313, LAWYERS CHAMBERS DELHI HIGH COURT,NEW DELHI</p> <p>-----</p> <p>S-513,SECOND FLOOR,SCHOOL BLOCK MAIN VIKAS MARG,SHAKARPUR-II, DELHI - 110092.</p>	<p>(TEL: 2338 3298)</p> <p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p> <p>CELL PHONE: 9818024661</p> <p>-----</p> <p>TELE-FAX:011-42486199</p> <p>MOB;9868111799.</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	<p>MR S. RAJAPPA, ADVOCATE</p>	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001</p>	<p>TEL : 2261 5878</p> <p>MOBILE : 9810063946</p>
<p>NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION</p>	<p>MR. J.P. SENGH</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p>	<p>PHONE: 2338 7169</p>

OF INDIA LTD.		NEW DELHI-110 003	
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET,NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B. P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB: 9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB: 9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB: 9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078

	MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB: 9810916537
	MR. ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB: 9818610321
	MR. SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB: 8800152500
	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL. STANDING COUNSEL)	CHAMBER : 419, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA, ADV "STANDING COUNSEL" "LETTER DATED: 14.10.2020"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE	W-99, GREATER KAILASH-I,	MOBILE 9971030903

	STANDING COUNSEL	NEW DELHI-110048	EMAIL Madanrahul8@gmail.com
	LETTER DATED 30.06.2022		
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: D-142, FIRST FLOOR, DEFENCE COLONY, DELHI-110024 CHAMBER NO. 103 FIRST FLOOR, LAWYERS CHAMBER BLOCK-III DELHI HIGH COURT	MOB: 8527585997 EMAIL: advskoffice@gmail.com
	"LETTER DATED 31.05.2022"		
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: A-138, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
"LETTER DATED 31.05.2022"			
M/S SINGHANIA & PARTNERS LLP ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: P-24 GREEN PARK EXTN., NEW DELHI-110016 CHAMBER NO. 105, 1 ST FLOOR, LCB (OLD), LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT	TEL: 47471414 & 47471412 EMAIL: ravi@singhania.in madhu@singhania.in	
"LETTER DATED 31.05.2022"			
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com

	LETTER DATED 31.01.2022		
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884

	SHRI ROHIT VATS, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	
	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B,	MOB.: 9810063946

		SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E-MAIL- ssurendradutt@gmail.com (new e-mail id updated on 12.06.2020) E- MAIL: surendradutt_sharma@rediffmail.com
	MR. SANJAY VASHISHTHA, ADV	CHAMBER NO 445A, LAWYERS BLOCK,	MOBILE: 9999753811

	<p>"NOMINATED COUNSEL"</p> <p>LETTER DATED 22.06.2020</p>	<p>SAKET COURT COMPLEX, NEW DELHI</p>	<p>E-MAIL:- s.vashishtha@oxfordalumni.org</p>
	<p>MS. ZEHRA KHAN, ADVOCATE "STANDING COUNSEL"</p>	<p>K-40 LOWER GROUND FLOOR HAUZ KHAS ENCLAVE NEW DELHI</p>	<p>MOBILE: 9958114482 LANDLINE: 011-26510199 EMAIL: khanzehra@gmail.com</p>
<p>NEW DELHI MUNICIPAL COUNCIL (NDMC)</p> <p>E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com</p> <p>[LETTER DTD. 30.09.2014]</p>	<p>M/s ANIL GROVER & ASSOC.</p>	<p>298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18</p>
<p>(LETTER DTD. 20.07.2017)</p>	<p>MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)</p>	<p>LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 <u>OFFICE:</u> 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com</p>
<p>(LETTER DT. 12.10.2017)</p>	<p>MR. RAKESH MITTAL, STANDING COUNSEL (FOR A PERIOD OF ONE YEAR, W.E.F. 12.10.2017)</p>	<p>D-118, LGF, DEFENCE COLONY, NEW DELHI</p>	<p>PH.: 9999303080</p>
	<p>MR. SUNDER KHATRI, ADV STANDING COUNSEL</p>	<p>GF-124 & 113, WORLD TRADE CENTRE</p>	<p>MOB: 9810187449 Tel: 011- 43520440, 43570827</p>

(LETTER DT. 06.06.2018)	(TILL FURTHER ORDERS)	BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE LETTER DATED 09.12.2021	R/o, HOUSE NO. 4, SECOND FLOOR, CENTRAL LANE BANGALI MARKET, NEW DELHI	
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.: 011-23384153 PH.: 011-29945916 MOB.: 9899140169 EMAIL: sarfarazadv@yahoo.co.in
NATIONAL CAPITAL REGION TRANSPORT CORPORATION	MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]	RES./OFFICE: A-53, ASHOK VIHAR, PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH	MOB: 9810643553 PH: 27302553, 27303553 E-MAIL: rajeshlawyer@yahoo.co.in rajeshlawyer53@gmail.com

		COURT, NEW DELHI-110003	m
NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No. (CHAMBER): 011- 23387139 TEL.No. (OFFICE): 011- 24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS, ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022	132, SUNDER NAGAR, NEW DELHI-110003	
NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)	MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)	OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9818397418 TEL.: 011-46572411/2422
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED== (NHIDCL) ==			

<p>NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA</p>	<p>THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE (NCST)</p> <p>"ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY."</p> <p>"LETTER DATED 26.10.2021 "</p>		
<p>NATIONAL TESTING AGENCY (NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018</p>	<p>1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)</p> <p>SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL</p> <p><u>[LETTER DT: 27.08.2020]</u></p> <p>MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p> <p>MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010 'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>OFFICE: R-143.LGF, GREATER KAILASH-I, NEW DLEHI-110048</p> <p>DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p> <p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFFICE ADDRESS: 82, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 9899305640 7428538391 8750764300</p> <p>OFF. LANDLINE: 011-43290056 011-41510989</p> <p>EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in</p> <p>MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com</p> <p>MOBILE: 9811941496</p> <p>EMAIL: manishasingh2501@yahoo.com</p> <p>EMAIL: Seemadolo.law@gmail.com</p> <p>MOBILE NO. 9711234081</p>

<p>NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p>NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p> <p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. AKHIL MITTAL, ADVOCATE (STANDING COUNSEL)</p> <p>[LETTER DATED 14.5.2020]</p>	<p>CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009</p>	<p>TEL: 011-45660194 MOB: +91-9212504099, 9891180590</p> <p>E-MAIL: mittalsolicitors@gmail.com</p>
	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Solicitor6@gmail.com</p>
	<p>MR. HARISH KUMAR KHINCHI, ADV, STANDING COUNSEL</p> <p>(FOR A PERIOD OF ONE YEAR UPTO 31.12.2019)</p> <p>[LETTER DATED 03.01.2019]</p>	<p>2316, ARYA SAMAJ ROAD, KAROL BAGH, NEW DELHI-110005</p>	<p>MOB. NO. 9868935786 9968630786</p>
	<p>MS. NAMRATA MUKIM, ADV, STANDING COUNSEL</p> <p>"FOR A PERIOD OF ONE YEAR UPTO 31.12.2020"</p> <p>[LETTER DATED: 07.01.2020]</p>	<p>ADDRESS: 1B FLAG STAFF ROAD, CIVIL LINES, DELHI-110054</p> <p>OFFICIAL ADDRESS: 346A, HIGH COURT CHAMBERS NEW DELHI</p>	<p>E-MAIL: namratamukim@hotmail.com</p> <p>MOBILE: 9899106515</p>
	<p>MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'</p>		
	<p>MR. SANJEEV SAGAR, ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL"</p>	<p>ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOBILE: 9811016162, 47543981, 22377840, 22375422</p>

	<p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003</p> <p>EMAIL: sanjivsagar@gmail.com, Sagarandsagar@live.com</p>
<p>"VALID FOR A PERIOD OF ONE YEAR UPTO 31.12.2021 VIDE LETTER DATED 13.01.2021"</p> <p>"LETTER DATED 17.03.2021"</p>	
<p>MS. NAZIA PARVEEN, ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 08.02.2022 "VALID UPTO 31.12.2022"</p>	<p>ADDRESS: H.NO. 25, BLOCK F, STREET NO. 13, JAGAT PURI, DELHI-110051 ALSO AT: CHAMBER NO. 210, BLOCK III, DELHI HIGH COURT, NEW DELHI-110003</p> <p>EMAIL: naazansari81@gmail.com advocatenaziaparveen@gmail.com</p>
ORIENTAL BANK OF COMMERCE	
2. MS. KITTOO BAJAJ	<p>CHAMBER NO. 227, DELHI HIGH COURT, NEW DELHI</p> <p>OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.</p> <p>TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941</p> <p>TEL. NO. 23386433</p>
3. M/S. JAGAT ARORA & ASSOCIATES	<p>CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI</p> <p>FF: HOUSE NO. 132 SECTOR 15-A, NOIDA</p> <p>TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in</p>
4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	<p>CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001.</p> <p>OFF.: A-12, LGF, LAJPAT NAGAR- III, NEW DELHI-110024</p> <p>PH. 41041413, 41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in</p>

	<p>5. MR. V.K. GUPTA, ADVOCATE 'NOMINATED/STANDING COUNSEL' "FOR ALL THE MATTERS EXCEPT SERVICE MATTERS"</p> <p>LETTER DT: 19TH MARCH, 2019</p>	<p>CHAMBER: #143, LAWYERS' CHAMBERS, DELHI HIGH COURT, DELHI-110003</p>	<p>MOBILE: 9582206578</p> <p>E-MAIL: vinodgupta501@hotmail.com</p>
<p>ORGANISING @ COMMONWEALTH GAMES 2010 DELHI</p>	<p>MR. SUSHIL DUTT SALWAN</p>	<p>OFF: FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005</p> <p>CHAMBER: 226, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-03</p> <p>RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005</p>	<p>PH: 25784776 FAX: 25821248</p> <p>PH: 23387445</p> <p>MOB: 9811044412</p> <p>E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com</p>
<p>OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI</p>	<p>SH. SIDHANT KUMAR, ADVOCATE</p>	<p>C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049</p>	<p>E-MAIL:- sidhant@sidhantkumar.net</p>
<p>EMAIL:- ceodelhi.hgr@gmail.com</p>	<p>SH. RAJEEV SHARMA, ADVOCATE</p>	<p>1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054</p>	<p>E-MAIL: vakul_vinayak@hotmail.com</p>
<p><u>LETTER DATED: 01.07.2020</u></p>	<p>MS. ANJANA GOSAIN, ADVOCATE</p>	<p>441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>E-MAIL: anjanagosainchambers@gmail.com</p>
<p>PAKISTAN INTERNATIONAL AIRLINES (PIA)</p>	<p>M/S H.L. KUMAR & ASSOC.</p>	<p>36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT</p>	<p>PH: 23387756 PH. 29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com</p>

		NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK			
	MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT	ADDRESS:	MOB: 9990432878

	<p>ADVOCATE STANDING COUNSEL</p> <p>"FOR A PERIOD FROM 07.12.2020 TO 24.09.2021"</p> <p>"LETTER DATED 11.01.2021"</p> <p>FOR A PERIOD UPTO 25.09.2023 VIDE LETTER DATED 22.09.2022</p>	<p>K-17, GREEN PARK EXT. GATE NO.5, GREEN PARK, NEW DELHI-110016</p> <p>OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001</p>	<p>EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com</p>
	<p>MS. SEEMA GUPTA, ADVOCATE NOMINATED STANDING COUNSEL</p> <p>"LETTER DATED 23.06.2021" "FOR THE PERIOD FROM 21.06.2021 TO 20.06.2022"</p>	<p>ADDRESS:CHAMBER: 378, LAWYERS CHAMBERS, CIVIL SIDE, TIS HAZARI COURTS, DELHI-110054</p> <p>OFFICE:FLAT NO. C-4/421, MILAN VIHAR APPARTMENTS I.P. EXTENSION, PATPAR GANJ, DELHI-110092</p> <p>RESIDENCE:FLAT NO.C-4/219, MILAN VIHAR APPARTMENT, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p>	<p>MOBILE: 9810277083, 7827348640</p> <p>EMAIL: seemagupta378@yahoo.com seemagupta4219@gmail.com</p>
<p>PUNJAB NATIONAL BANK</p>	<p>MR. JAGDEEP KISHORE NOMINATED COUNSEL</p> <p>MR. VIVEK JAIN NOMINATED COUNSEL</p> <p>RAJESH KR. GAUTAM, ADV. "NOMINATED COUNSEL"</p>	<p>331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM</p> <p>4, CENTRAL LANE (REAR SIDE), BENGALI MARKET, NEW DELHI-110001</p> <p>CHAMBER AT: 226, M.C. SETALWAD LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001</p> <p>B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313</p> <p>TEL. 011-40348369 42631944 23710009 MOB.: 9811426480, 9871863446 EMAIL:vj_sc@yahoo.com</p> <p>TEL.: 011-49404616, 49403583 MOB:- 9811252434</p>

	LETTER DATED: 21.09.2019		E-MAIL:- rajesh kumar 1960@hotmail.com rajeshgautam@klmehta.net
	SH. SANTOSH KUMAR ROUT ADVOCATE "NOMINATED COUNSEL" "LETTER DATED: 29.01.2021"	ADDRESS: K-17, GREEN PARK EXTENSION, NEW DELHI-110016 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOB: 9990432878 9313104735 EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI- 110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	

(LETTER DT. 23.12.2016)	PARTY)		
PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)	MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)	E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com
PNB HOUSING FINANCE LIMITED OFFICE: 9 TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in Cso.legal@pnbhousing.com
PIRAMAL FINANCE LIMITED	6. KNM & PARTNERS, LAW OFFICES 7. ARGUS PARTNERS 8. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI- 110019 OFFICE: EXPRESS BUILDING, 2 ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI- 110019	PHONE: +911143115000 EMAIL: knm@knm.in
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE	CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI	TEL./MOB.NO. 23387169 9868119078

	YEARS WEF 15.09.2015] [EXTENDED UPTO 30.09.2018, LETTER DT. 28.09.2018]	RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	26891971
	SHRI HANU BHASKAR, ADVOCATE NOMINATED COUNSEL FOR A PERIOD OF SIX MONTHS W.E.F. 11.07.2022 OR UNTIL FURTHER ORDERS "LETTER DATED 11.07.2022"	ADDRESS: D 703, PRINCE APARTMENTS, 54 I.P. EXTENSION, DELHI-110092	
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	9. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR- 4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<u>CHAMBER:</u> 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 10. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	<u>TELEFAX:</u> 23384876,9811255339 <u>MOB:</u> 9811363511, 981156362 <u>TELEFAX:</u> 25430733 <u>PH.</u> 65100965

RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.: 011-26929793, 26929795; FAX: 011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LTD.	MR. G.S. CHATURVEDI "NOMINATED COUNSEL"	OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA	PH: 0124-4052623 MOB: 9811092221
RESERVE BANK OF INDIA	MR. H.S. PARIHAR, ADV 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1	TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADDRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001	TELEPHONE NO.- +911123716565 EMAIL ADDRESS: mail@lexorbis.com

RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.i n
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12 TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBHA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
REAL ESTATE REGULATORY AUTHORITY (FOR NCT OF DELHI)	MR. SIDDHARTH PANDA "NOMINATED COUNSEL" "LETTER DATED 17.03.2021"	OFFICE ADDRESS: 611, 6 TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI RESIDENTIAL ADDRESS: D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024	MOBILE: 9891488088 EMAIL: SIDDHUPANDA@GMAIL.COM
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA 2. RAJ K. BATRA, ADVOCATE	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR 2.MR. SHARAT KAPOOR	CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016 CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	PH.23387072 TELE.9811063763 PH. 26564516, 26511625 MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com

STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL LETTER DATED 22.09.2022		
	MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR LETTER DATED 22.09.2022		
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT, ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yohoo.com
STATE BANK OF INDIA	1. M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI OFF.: C-52, 2 ND FLOOR, NITI BAGH, NEW DELHI- 110049	MOBILE: 9716076533, Email: rajiv@rpkapur.com
	2. MR. S.L. GUPTA, ADVOCATE PARTNER, BHATTAL LAW ATTORNEYS LLP	CHAMBER NO. 702, BLOCK-III LAWYERS CHAMBER, DELHI HIGH COURT OFFICE: B-3, LGF SOUTH EXTENSION PART-II, NEW DELHI-49	MOB NO. ANIL TOMAR 9910726415 S.L. GUPTA 9810858842 011-46026455, 011-26268843 EMAIL: info@bhattallaw.com slgupta@bhattallaw.com

	3. MR.PARDAMAN SINGH BATRA [LETTER DTD. 20.03.14]	12, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI	PHONE: 9013285719
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(O) EMAIL: lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.:011- 23318396,23318401 EMAIL: jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECHTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF EDUCATION, GOVERNMENT OF INDIA)	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
	MR. SUSHANT KUMAR BHADURI, ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com

SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA "LETTER DATED: 11.12.2020"	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL LETTER DATED 13.07.2022	OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016	EMAIL: office@sharmachambers.com MOBILE: 9818087744 911126567734
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	

	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE,1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	1.MR. ANIL GROVER (TILL 31.12.2015) ----- 2. MR. KESHAV MOHAN (TILL 31.12.2015) ----- 3. MR. MAYANK YADAV (TILL 31.12.2015) ----- 4. MISS GEETANJALI SHARMA (TILL 31.12.2015)	298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003 OFFICE: M/S ANIL GROVER & ASSOCIATES, A- 222, NEW FRIENDS COLONY, NEW DELHI - 110025 A-174, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- D-251, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER NO. 567, WESTERN WING TIS HAZARI COURT NEW DELHI- 110054 ----- CHAMBER NO. 172, EASTERN WING TIS HAZARI COURT NEW DELHI- 110054	PH: 26933794, 26933795
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292

<p>SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p>			
<p><u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>MR. MANOJ K. SINGH, ADVOCATE</p>	<p>OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17</p>	<p>TEL.: 011-46665000; FAX: 011-46665001 email: manoj@singhassociates.in</p>
<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. SANJEEV SAGAR, ADVOCATE "STANDING COUNSEL"</p> <p>"LETTER DATED 13.08.2020" "VALID FOR ONE YEAR"</p>	<p>CHAMBER NO 210, BLOCK-III, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003</p> <p>OFFICE:- 18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>MOB: 9811016162, PH: 91-11-22375422 47543981 TEL-FEX: 91-11-22377840,</p> <p>E-Mail: sanjivsagar@gmail.com; sagarandsagar@live.com info@sagarandsagar.in WEB: www.sagarandsagar.in</p>
<p>LETTER DT. 03.10.2016</p>	<p>MR. RAKESH MITTAL, STANDING COUNSEL</p>	<p>D-118 DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080</p> <p>WEBSITE: www.justlegal.co.in</p>
<p>LETTER DT. 27.09.2017</p>	<p>MR. RAKESH KUMAR DUDEJA, STANDING COUNSEL (VALID UPTO DECEMBER 2017)</p>	<p>CH. NO. 398, DELHI HIGH COURT LAWYERS CHAMBERS BLOCK-II, NEW DELHI-110003</p>	<p>MOB: 9810147798, 9999155152</p>

LETTER DT. 09.03.2018	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT,NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
LETTER DT. 27.06.2018	MS. GARIMA PRASHAD STANDING COUNSEL (VALID FOR ONE YEAR W.E.F. 27.06.2018)	B-10, GREEN PARK EXTENSION, NEW DELHI-110016	PH:011-46082590 MOB: 9810717325,9871819353 8826219037 EMAIL: prashad.garima@gmail.com
	MR. ANUJ CHATURVEDI, ADVOCATE 'ADDITIONAL STANDING COUNSEL' "LETTER DATED 06.01.2020" "VALID FOR ONE YEAR"	CHAMBER NO. 609, BLOCK-III, DELHI HIGH COURT CHAMBER NO. 432, WESTERN WING, TIZ HAZARI COURT	MOBILE: 9810473166 EMAIL: ac10.adv@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MS. BEENASHAW. N. SONI, ADVOCATE 'STANDING COUNSEL' "LETTER DATED 08.06.2020" "VALID FOR A PERIOD OF ONE YEAR"		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066

<p>"LETTER DATED: 24.05.2020"</p>		<p>011-24602848</p> <p>E-MAIL: v.n.goyal@gmail.com</p>
<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Solicitor6@gmail.com</p>
<p>MS. AAKANKSHA KAUL, ADVOCATE "STANDING COUNSEL"</p> <p>[LETTER DATED: 13.08.2020] "VALID FOR ONE YEAR"</p>	<p>154,LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB:- 9818131566</p> <p>E-MAIL: aakankshakaul154@gmail.com</p>
<p>MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: +91-9818324703</p> <p>EMAIL: adv.sandeepbajaj@gmail.com</p>
<p>MS. SAKSHI SHAIRWAL,ADV ADDITIONAL STANDING COUNSEL, SDMC</p> <p>-----</p> <p>LETTER DATED 13.08.2020</p> <p>LETTER DATED: 11.03.2020</p> <p>"VALID FOR ONE YEAR"</p>	<p>ADDRESS: 166, DDA SITE NO. 1, NEW RAJENDER NAGAR, NEW DELHI-110060</p>	<p>CONTACT NO. 9899323077 9873193027</p> <p>EMAIL:- advsakshishairwal@gmail.com</p>

	<p>MR. SANJEEV SAGAR, ADVOCATE SAGAR AND SAGAR LAW OFFICES "STANDING COUNSEL"</p> <p>"VALID FOR ONE YEAR W.E.F. 13.08.2020"</p> <p>"LETTER DATED 17.03.2021"</p>	<p>ADDRESS: 18, HARGOBIND ENCLAVE, DELHI-110092</p> <p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811016162, 47543981, 22377840, 22375422</p> <p>EMAIL: sanjivsagar@gmail.com, Sagarandsagar@live.com</p>
	<p>MS. NAZIA PARVEEN, ADVOCATE "PANEL COUNSEL"</p> <p>LETTER DATED 27.08.2021 "VALID FOR ONE YEAR"</p>	<p>H.NO. 25, BLOCK-F, STREET NO. 13, JAGAT PURI, DEHLI-110051</p> <p>CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DEHLI-110003</p>	<p>MOBILE: 9278693021</p> <p>EMAIL: Naazansari81@gmail.com advocatenaziaparveen@gmail.com</p>
	<p>MR. RAKESH KUMAR, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 27.09.2021 "VALID FOR ONE YEAR"</p>	<p>31, BASEMENT, ISHWAR NAGAR EAST, NEW DELHI-110025</p>	<p>MOBILE: 9811549455</p> <p>EMAIL: rakeshkugarg@rediffmail.com</p>
	<p>MR. DINCUR BAJAJ, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 07.10.2021 "VALID FOR ONE YEAR"</p>	<p>32/55, PUNJABI BAGH, NEW DELHI-110026</p>	<p>MOBILE: 9891555550</p> <p>EMAIL: vrlawassociates@gmail.com</p>
<p>STATE OF ODISHA</p>	<p>1. MR. SOUMYAJIT PANI</p> <p>2. MR. SHASHANK BAJPAYEE</p> <p>3. MR. ARUNAV PATNAIK</p>		

	<p>"EMPANNELLED ADVOCATES"</p> <p>"LETTER DATED 20.05.2020"</p>		
<p>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)</p> <p>(LETTER RECD. ON 09.08.2016)</p>	<p>MR. SANJEEV SAGAR</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL: 22377840,22375422, 47543981 EMAIL: sanjivsagar@gmail.com; sagarandsagar@live.com WEBSITE: sagarslawoffice.com</p>
<p>STATE COUNCIL OF EDU- CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}</p>	<p>MR. HARISH PANDEY</p>	<p>CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI</p>	<p>PH.9891297497</p>
<p>SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016</p>			
<p>STATE BANK OF PATIALA</p> <p>(LETTER RECD. ON 11.07.2016)</p> <p>(LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI-</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p>

	<p>----- - MR. ANIL KUMAR SANGAL</p> <p>----- - MR. SANJIV KAKRA</p>	<p>110049</p> <p>----- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p> <p>----- OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>rajiv@rpklaw.com</p> <p>-----</p> <p>PH.: 011-24335694/ 24335440/ 64308635/ 41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE (LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011- 23318396,23318401 EMAIL: jitendrag10@yahoo.co o</p>
<p>STANDARD CHARTERED BANK (LETTER DTD. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p>

LETTER DT. 16.01.2018	<p>-----</p> <p>MR. SANJEEV SAGAR (COUNSEL)</p>	<p>-----</p> <p>CHAMBER NO. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI <u>ALSO AT:</u> SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>ateev_mathur@sngpartners.in</p> <p>-----</p> <p>TEL. CHAM. :011-65781948 MOB: 9811016162 9810021846</p> <p>TEL. OFFICE : 4753981, 22377840, 22375422</p> <p>EMAIL : sanjivsagar@gmail.com sanjiv@sagarslawoffice.com sagarandsagar@live.com</p>
STANDARD CHARTERED INVESTMENTS AND LOANS (INDIA) LTD. (LETTER DT. 24.07.2018)	<p><u>NOMINATED COUNSEL:</u></p> <p>1. MR. SANJAY GUPTA, ADV 2. MR. ATEEV MATHUR, ADV</p>	<p>SNG & PARTNERS CHAMBER No. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI <u>2ND ADDRESS:</u> R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049</p>	<p>MOB: 9811152920 9811800816 TEL: 011-46175500</p> <p>EMAIL ID : Sanjay_gupta@sngpartners.in Ateev_mathur@sngpartners.in</p>
SIEMENS FINANCIAL SERVICES PRIVATE LIMITED (SFSPL)	M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]	OFFICE: 14, TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR, ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL : jontyrajeev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE NOMINATED/STANDING COUNSEL		MOBILE: 9810239071 EMAIL : officerakeshmalhotra@gmail.com

	"LETTER DATED 11.02.2022"		
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY, 2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128, LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com
STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI, PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR. SANTOSH KUMAR, ADVOCATE	OFFICE: B 34, LOWER GROUND FLOOR, NIZAMUDDHIN EAST, NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.: 011-26929793, 26929795 FAX: 011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295
	2. MS. SHWETA SHARMA,	R-285, THIRD FLOOR,	MOBILE NO. 9971797977

	<p>ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>GREATER KAILASH PART 1, NEW DELHI-110048</p>	<p>EMAIL: shweta.sharma115@gmail.com , shweta@lawofficesofdps.com</p>
	<p>3. SHRI ANKUR SOOD, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>A-19(L.G.F.) , PAMPOSH ENCLAVE, GREATER KAILASH-1 NEW DELHI-110048</p>	<p>MOBILE NO. 9810088832 EMAIL- ankur.sood@soodandco.com</p>
<p>TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)</p>	<p>MR. JASHPAL SINGH, ADVOCATE</p> <p>-----</p> <p>MR. ANKIT AGRAWAL</p>	<p>CHAMBER No.30 , BLOCK-I DELHI HIGH COURT</p> <p>RES. CUM OFF.: H.No.10(G.F.) , STREET No.14, MADAN PARK, (OPP. MCD SCHOOL) , EAST PUNJABI BAGH, N.DELHI-110026</p> <p>-----</p> <p>CHAMBER NO.30, OLD CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>MOB.: 9810465678</p>
<p>TATA CAPITAL FINANCIAL SERVICES LIMITED</p>	<p>MR. SIDHARTH SHARMA</p>	<p>10,TH FLOOR, TOWER 1, JEEWAN BHARATI BUILDING, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>PH: +91 9999290050 E-MAIL: sidharth@sidharthsharma.in</p>
<p>TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)</p>	<p>MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE</p>	<p>CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001</p> <p>ALSO AT:- B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003</p>	<p>MOB:9810239044</p>
<p>TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)</p>	<p>MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE</p>	<p>CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001</p> <p>ALSO AT:- B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003</p>	<p>MOB:9810239044</p>

<p>TOURISM FINANCE CORPORATION OF INDIA LTD.</p>	<p>M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS</p>	<p>15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org</p>
<p>TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]</p>	<p>MR. M.A.VENKATA SUBRAMANIAN,ADV</p>	<p>CHAMBER NO.113,R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX,NEW DELHI-1 ALSO AT: B-304,APEX APARTMENTS,GHS-3, SECTOR-45,GURGAON-122003</p>	<p>MOB:9810239044</p>
<p>UCO BANK (LETTER DT. 06.02.2017)</p>	<p>MR. SARFARAZ KHAN ADVOCATE STANDING COUNSEL</p> <p>FOR THE FINANCIAL YEAR 2022-23 VIDE LETTER DATED 07.09.2022</p> <hr/> <p>MR. I.S. CHAUHAN,ADVOCATE "STANDING COUNSEL" REG NO. D/341/1988</p> <p>"IN FINANCIAL YEAR 2021-22" "LETTER DATED:02 SEP,2021"</p>	<p>214, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT,SHERSHAH ROAD, NEW DELHI- 110003</p> <p>OFFICE: B-21/1, FIRST FLOOR, LANE NO.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p> <hr/> <p>169/A, FIRST FLOOR,JEEWAN NAGAR, OPP MAHARANI BAGH, NEW DELHI-110014</p>	<p>Ph.: 011- 23384153</p> <p>Ph.: 011-29945916, Mob: +91- 9899140169 E-Mail : sarfarazadv@yahoo.co.in</p> <hr/> <p>MOBILE: 9811008367 9810367656</p> <p>EMAIL: ischauhanadv01@gmail.com</p>
<p>UNION PUBLIC SERVICE COMMISSION</p>	<p>1] JYOTI SINGH</p> <p>-----</p> <p>2] MR. RAJINDER NISCHAL</p>	<p>1]287, LAWYERS CHAMBERS PATIALA HOUSE NEW DELHI</p> <p>-----</p> <p>2]CHAMBER NO.198, PATIALA HOUSE COURTS</p>	<p>-----</p> <p>PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE:</p>

		RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	2541 3975 AND 511 7435 PHONE 541 7165
	----- 3] MR. NARESH KAUSHIK "NODAL COUNSEL" [UPTO 30.06.2025] (LETTER DTD. 27.07.2022) ----- 4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015) ----- 5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)	----- 3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001 ----- C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054 ----- C-47, NIZAMUDDIN EAST, NEW DELHI - 13	----- PH 23711667 (O) , 23070071 (CHAMBER) MOBILE : 9811031792 E-mail: nareshkaushik9@gmail.co m -----
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED COUNSEL" "LETTER DATED 07.04.2021"	1] CHAMBER NO. 212A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI - 110003	MOB. NO. 9811151216 EMAIL: rupalmohinder@gmail.com
	2.MR. KRIPA SHANKAR PRASAD ADDITIONAL STANDING COUNSEL	CHAMBER NO. 6, C.K. DAFTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI <u>ALSO AT</u> 58-B, POCKET-IV, MAYUR VIHAR, PHASE-I,	MOBILE: 9213208328 8800263603 TEL NO. 011-22713223 EMAIL: kripa.p.in@gmail.com Kripa p in@yahoo.co.in

	"LETTER DATED 07.04.2021"	NEW DELHI-110091	
UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email: sanjivsagar@gmail.com ; sagarandsagar@live.com sanjeev@sagarslawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9313104735
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL' (LETTER DATED 08.06.2020)	3/1, FIRST FLOOR, STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH MR. AMIT GUARAV SINGH	40-D, K BLOCK, SAKET, NEW DELHI B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535 MOB:- 9818189391

	<p>----- MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL) -----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>----- 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54 -----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>----- MOBILE: 09868206476 -----</p> <p>MOBILE:09818189391</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIDC) (LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.] -----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORTATION LTD. (OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL:amit.shukla@lexwe b.in</p>
<p>UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSIDC) (LETTER DT.31.03.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL:amit.shukla@lexwe b.in</p>

UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)	1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)		
UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW	SHRI SHADAB KHAN PANEL ADVOCATE LETTER DATED 15.06.2021	B-10, GREEN PARK EXTENSION, NEW DELHI-16	PHONE:011 46082590 MOB: 9540625322, 9999944851
TRANSPORT CORPORATION HEADQUARTER, LUCKNOW	MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE LETTER DATED 09.12.2021	ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003	MOBILE: 9953929705
UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018	SANJAY RPK LAW	CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110049	TEL:011-23388443,23383541,46529111
U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'	PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018(U.P. JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE	B-3, FIRST FLOOR, JUNGPURA EXTENTION,	

	LETTER DATED 10.08.2022	NEW DELHI-110014	
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA, ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY ('YEIDA')	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE "LETTER DATED 22.07.2021" "FOR TWO YEARS"	ADDRESS 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com

F. No. J-11017/3/2022-Judicial
Government of India
Ministry Of Law And Justice
Department Of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st February, 2022

ORDER

In supersession of this Department's all earlier orders regarding engagement of Advocates in various categories of panel counsel for the High Court of Delhi, the Central Administrative Tribunal (Principal Bench), the Armed Forces Tribunal (Principal Bench), the National Green Tribunal (Principal Bench) all at New Delhi and various District & Subordinate Courts in the state of Delhi, the President is pleased to engage following Advocates for conducting Central Government litigation (except the taxation matters) before the aforesaid courts/tribunals, as shown in the lists 'A' to 'K' below, for a period of three years from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF DELHI

CENTRAL GOVERNMENT STANDING COUNSEL

Sl. No.	Name Of Advocate (S/Shri)	Contact Details	Enrollment No.
1.	B. S. SHUKLA	Aggarwal Law Associates, 34, Babar Lane, 1 st Floor, Bengali Market, New Delhi-110091. Mob: 9910483635 Tel: 011-233554330	--
2.	MONIKA ARORA	B-100, 1 st Floor, Shivalik, Malviya Nagar, New Delhi-110017. Mob: 9810246300	--
3.	RAKESH GARG	254, First Floor, Opp. Navinta, Near Dev Samaj School, Sukhdev Vihar, New Delhi-25 Mob: 9810635888	--
4.	RAJESH GOGNA	8, Todar Mal Lane, Bengali Market, New Delhi-110001. Mob: 991122225 Tel: 23718929	--
5.	ANIL SONI	C/O Eg. Communications, 5, Todermal Lane, Bengali Market, New Delhi-110001. Mob: 9312224805 Tel: 011-27429287	--
6.	AJAY DIGPAUL	Lawyers Chamber No. 138-139, Patiala House Court, New Delhi-110001. Mob: 9811157265 Tel: 011-23382949	--

7.	RIPU DAMAN SINGH BHARDWAJ	B-45, Retreat Apartments, 20, I, P, Extension, Patparganj, Delhi-110093. Mob: 9818030700 Tel: 011-23942811	--
8.	ANURAG AHLUWALIA	A-46, LGF, Defence Colony, New Delhi. Mob: 9811418995 Tel: 011-43515752	--
9.	KIRTIMAN SINGH	4/23 B, Jungpura B, LGF, New Delhi-110014. Mob: 9811700872 Tel: 011-24370872	--
10.	Ms. SHIVA LAXMI	C-70, Nizamudin East, New Delhi. Mob: 9818054806 Email: Singh.Shivalakshmi@Gmail.Com	--
11.	MANISH MOHAN	28, Lawyers Chamber, Supreme Court Of India, New Delhi-110001 Mob: 9999910115 6Tel: 011-43050877	--
12.	RAVI PRAKASH	56, New Deluxe Apartments, Sector-9, Rohini, Delhi-110085. Mob: 9810529222	--
13.	VIKRAM JAITLY	A-403, Defence Colony, New Delhi-110024. Mob: 9811157321 Tel: 011-24336724, 24330587	--
14.	AMIT MAHAJAN	A-27, Defence Colony, New Delhi-110024 Mob: 9811191920 Tel: 011-41555704, 41555705	--
15.	GAURANG KANTH	A-9, Nizamuddin East, New Delhi-13. Mob: 9810810005. Tel: 011-24359593/94/97 Email: Gaurang@Kanthcorp.Com	--
16.	ASHEESH JAIN	7, Lawyers Chambers, Delhi High Court, Sher Shah Road, New Delhi-110503 Mob:9811125100 Tel: 011-42546565 Email: Asheesh@Ajlc.In	D/1113/2003
17.	APOORV KURUP	A2/141, Lower Ground Floor, Safdarjung Enclave, New Delhi-110029 Mob: 8800332253 Tel. 011-41733001 Email: Apoorv@Akurup.Com	D/554/2005
18.	VINOD DIWAKAR	Building No. 3, Birbal Road, 2 nd Floor, Jangpura Extension, New Delhi-110014. Mob: 09810773017 Phone: 011-43541043 Email: Office@Vinoddiwakar.Com	D/1376/2002

19.	SMT. AMRITA PRAKASH	75-76, Upper First Floor, Guru Angad Nagar Extension, Laxminagar, Delhi-110092 Mob: 9818667963 Tel: 011-49879792 Email: Amritaprakash79@Gmail.Com	D/105/2005
20.	HARISH VAIDYANATHAN SHANKAR	N-84, Panchsheel Park, New Delhi-110017 Mob: 9810788606 Tel: 011-26490066 Email: Hvslawoffice@Gmail.Com	D/486/1999
21.	Ms. SUMAN CHAUHAN	E-201, Basement Amar Colony, Lagpat Nagar-4 Mob: 9811331063	D-924-R1997
22.	SANDEEP MAHAPATRA	F-112 City Apartment, Vasundhra Enclave, Delhi-110096, Ph. 9811472444 Email: Sdeepmahapatra1advocate@Gmail.Com	D-412E/2000
23.	MANISHA AGGARWAL NARAIN	W-99, Greater Kailash-I, New Delhi-110048. MOB: 9818427971	D/570/2006
24.	BALENDU SEKHAR	LB-17, 5- Guari Sadan, Haili Road, New Delhi- 110001. MOB: 9999666769	D/208/02
25.	MUKUL SINGH	W-139, Ground Floor, Greater Kailash -1, New Delhi- 110048. MOB: +919971359512, +91838387795	D/1368/2004
26.	PRATIMA N. LAKRA	Ch. No.288 , LCB-II Delhi High Court , Delhi-03 Ph. 9968324260 Advocatepratima@Gmail.Com	D/2015/2001
27.	SUBHASH TANWAR	99, VPO MANDI NEW Delhi 110047	D/3136/1999
28.	VINEET DHANDA	502A, Tower-S, DLF Aralias, Golf Courseroad, Sector-42, Gurugram-1 22009 Mob: 981 1013810, 8600700355 Email: Veerswaraj@Yahoo.In	MAH/1762-C/2003
29.	ARUNIMA DEWEDI	Chamber No- 358, Lawyers Chamber, Block-1, Delhi High Court. MOB: 9810916537	D/101/A-98R
30.	ARNAV KUMAR	501, Nilgiri Apartment, 9 Barakhamba Road , New Delhi 9873657406 Arnav@Dglaw.Co.In	D/708/11
31.	Ms. NIDHI RAMAN	Off. Chamber No. 120, Block I, Delhi High Court, New Delhi-110003 Mob: 9891088658 Email: Niddhiraman@Gmail.Com	D-589/2012

List 'B'

HIGH COURT OF DELHI

Sl No	Name Of Advocate (S/Shri)	Contact Details	Enrl.No.
SENIOR PANEL COUNSEL			
1.	Ms. Bharti Raju	216, New Lawyer's Chambers, Bhagwan Dass Road, New Delhi-1 Mob: 9868895906	--
			--
3.	Vivek Goyal	E-317, Greater Kailash-I, Delhi-110048 Mob: 9810373320 Tel: 011-41630745	--
4.	Abhay Prakash Sahay	C-6/149, Saraswati Kunj Apartment, I. P. Extension, Delhi-110092 Mob: 9810437458, 9213430885	--
5.	Dev Prakash Bharadwaj	A-64, LGF, Nizamuddin East, New Delhi-110013. Mob: 9810118825 Tel: 011-41613434	--
6.	JIVESH KUMAR TIWARI	E -201, L.G.F, Amar Colony. Lajpat Nagar - II, New Delhi - 24 9811612855 Jivesh1872@Gmail.Com	D-415/2001
7.	ASHOK KASHYAP	Ch. No. 184, Block - II, Delhi High Court, Delhi - 03 9810349031 Ashokkashyap12@Gmail.Com	D/207/1977
8.	AKASH VAJPAI	Ch. No. 502, Delhi High Court, Delhi - 03 9711904919 Akashvajpai23@Gmail.Com	D/1889/2013
9.	ARCHANA GAUR	Ch. No. 257, Block I Delhi High Court Delhi - 03 Mob: 9810082538 Archanagour@Gmail.Com	D/210/2005
10.	RAJ KUMAR	Ch. No. 774, Saket, New Delhi. MOB: 9810007606	D/1024/2001
11.	SUSHILA NARANG	M 1, 3 rd Floor , Greater Kailash -1 , New Delhi - 110048 Ph. 9810369180 Sushilnarang@Gmail.Com	D/1422/2001
12.	VIKRANT N. GOYAL	5 , Prem Nagar Market Tyagraj Nagar New Delhi-03 Ph. 9953228888 Vngoyal@Gmail.Com	D/3789/2010
13.	MANISH KUMAR	Ch. No. 504 , Block-III Delhi High Court , Delhi-03 Attorney.Manish@Gmail.Com 9873950114	D/4504/2010

14.	AAKASH VARMA	B2 -403 , 4 th Floor , Satyam Apartment Vasundhara Enclave , Delhi-96 Mb- 9999331729 Aakashvarma027@Gmail.Com	D/1875/2015
15.	SHYAM SUNDAR RAI	H. No. 11 Third Floor, Church Road, Jangpura New Delhi - 110014 Ssrailegal@Gmail.Com 9953655584 & 9911550964	D-184/2013
16.	RAJESH KUMAR	Ch. No. 516A, 2 nd Floor, Western Wing, Tis Hazari Courts, Delhi Ph. 9891235156 Rajesh.Laws@Yahoo.com	D- 789/01
17.	GAURAV BHARDWAJ	B-16 Panchsheel Enclave Delhi – 110017 Ph. 9810437799 Email: Gauravbhardwaj@Yahoo.Com	D-1714/2007
18.	JITESH VIKRAM SRIVASTAVA	CH- 547, Patiala House Courts, New Delhi - 110001 9868241083 Jiteshlawyer@Gmail.Com	D/279D/1989
19.	VISHWA BHUSAN ARYA	Ch – 551, New Delhi Courts, PHC New Delhi – 110001 8920561855.9810129754 Bhusanarya@Hotmail.Com	D-346/1982
20.	AJAY KUMAR PANDEY	Flat No. 53 , Kautilya Apartment , Sector 14 Pkt B , Dwarka New Delhi 110078 Pandeylegal@Gmail.Com 9312982075	D/673/1995
21.	VIKAS KUMAR SHARMA	A-403, PNB Apartment, Plot No.11, Sector- 4, Dwarka, New Delhi-110078 Vikasksharma2006@Gmail.Com 9891267026	D/1594-A/2001
22.	BAKSHI VINEETA	Flat No.294, DDA Flat, Pocket-1, Sector-9, Dwarka, ND-75 Vinitabakshi2005@Gmail.Com 9540406264	D/2204/2004
23.	J P SHARMA	Chamber No.71, Lawyers Block, Saket Court Jpsharma.Adv@Gmail.Com	D/420/1982
24.	MUKESH GAUTAM	Chamber No.444, Lawyers Block, Saket Court Advocate3929@Gmail.Com	D/40/2002
25.	JITENDRA KUMAR TRIPATHI	A-455, Street No. 4B West Karawal Nagar Delhi-90 Advocate.Jktripathi@Gmail.Com	D-822-B/92
26.	VIVEK SHARMA	A-2 Surajmalvihar Delhi-110092 Viveksharma359@Yahoo.Com	D-501-A/83
27.	NARENDER KALRA	Chamber No. 34, Tehsil Building Tis Hazari Court, D-54 Kalra.Narandra@Gmail.Com	D/97/1988

28.	KUNAL RAWAT	272, Pocket-1, Sector -9, Dwarka Delhi-110077 Kunalrawat@Live.Com MOB: 9312012009	D/1792/09
29.	RAJIV NARAIN	516-A, FF, Western Wing, Tis Hazari Courts, Delhi – 110054 Rajiv1narain@Gmail.Com 9810318803	D-578/92
30.	SAROJ BIDAWAT	85-A, Model Basti, East Park Road Karol Bagh, New Delhi-05 9810340866	D/258/1986
31.	RANVIR SINGH	E-218, Karkardooma Courts, Delhi Lawyerranvir@Gmail.Com 9818071061	D-241A/1990
32.	ALOK SINHA	549 Patiala House Court Delhi Advocatealoksinha@Gmail.Com 9811969215	D/2229/1999
33.	HARISH KUMAR GARG	564, District Courts, Saket, New Delhi – 110017 9810150029	D/714/1992
34.	VED PRAKSH TRIPATHI	A-81 FF South Exten. Part 2 nd N D 110049 9999104749 Faithlegalvedlegal@Gmail.Com	D/422A/2003
35.	HEMANT KUMAR YADAV	H-2, GF Panchsheel Vihar Malviya Nagar New Delhi 110017 9718268042 Advhemant.Yadav@Gmail.Com	D2345/2009
36.	PIYUSH GAUR	172-B, Ghondli Village, Krishna Nagar, Delhi-110051 9971897555 Piyushsrpc@Gmail.Com	D-3585/2009
37.	SANTOSH KUMAR PANDEY	Flat No. B 3 FF, P.N. 400 K.No. 322 Neb Sarai Village, New Delhi – 68 8076125240 Advnantoshram@Gmail.Com	D/85A/2004
38.	BABITA SAINI	48 C DDA Flats Gulabi Bagh New Delhi 110007 9213428347 Advocate.Babitasaini@Gmail.Com	D967/1997(R)
39.	RIDHIMA GAUR	Ch. No. 903, Block – 3 Delhi High Court, Delhi – 03 9289769643 Riddhima.Gaur@Gmail.Com	D/4833/2015
40.	ANIRUDDHA CHOUDHARY	E-862, GF, CHITTRANJAN PARK, NEW DELHI-19 9350188355	D-550/2007
41.	ANSHUL GUPTA	3450, CHAWRI BAZAR, DELHI 9810294088	D-433/2011
42.	RAHUL SOOD	EF-4,R INDERPURI, NEW DELHI-110012 9818715666	D-1727/2008
43.	SAURABH DUGGAL	H.NO 439, BHERA ENCLAVE, PASCHIM VIHAR, DELHI-87 9311555667	D-1346/2009
44.	SAMIT KHOSLA	D-13/3, MODEL TOWN-II, NEW DELHI-09. Mob: 9899030380	D-2086/2009

45.	ASHISH BATRA	A-4/196, PASCHIM VIHAR, NEW DELHI-63 9891223874	D-2124/2009
46.	HONEY JAIN	B-3, IST FLOOR, DDA STAFF QUARTERS, OLD RAJENDER NAGAR, DELHI-60 9873039121	D-1832/2009
47.	ADITYA MALHOTRA	K-19, LGF, JANGPURA EXTENSION, NEW DELHI-14 9953460388	D-552/2007
48.	DHRUVA BHAGAT	M1/A, LGF, JANGPURA EXTENSION, DELHI-14 9910599996	D-1746/2008
49.	VARUN MEHLAWAT	B-4/286A, KESHAV PURAM, DELHI-53 9873486348	D-1763/2008
50.	MOHIT ARORA	6, HAILEY LANE, NEAR BARAKHAMBA ROAD, NEW DELHI 9811636491	D-937/2008
51.	ANKUR GUPTA	F-181, UPPER GROUND FLOOR, MANGAL BAZAR, NEAR VARDHMAN SCHOOL, LAXMI NAGAR, DELHI-92 9899706368	D-2232/2008
52.	RAM KUMAR	Chamber No.251, Lawyers Block, Saket Court Ramkumaradvocate@Gmail.Com 9818457380	D/714/2003
53.	MOHIT SHARMA	B-80, IInd Floor, B.K.Dutta Colonylodhi Colony(Road,),New Delhi-3 8377008300	D-612/2006
54.	KRISHAN KUMAR	157, Lawyer's Chamber Block-I, Delhi High Court, New Delhi 9810068578 Kumarkrishan1972@Gmail.Com	D/997/2003
55.	DEEPAK VOHRA	E-45, LGF, Lagpat Nagar Part-1 New Delhi-24 9810538000 Advodeepak@Gmail.Com	D/1141/2001
56.	PRADEEP RANJAN JHA	9953133627 Jhapradeep2010@Hotmail.Com	D/1181/2007
57.	VIPIN NAIR	39 R.K. Garg Block Supreme Court Nairvipin73@Gmail.Com 9891061111	D/-/1983
58.	RAKESH DUDEJA	Chamber 398, Delhi High Court, New Delhi 9810147798 Dudejaadv@Yahoo.Co.In	D/67/97 (R)
59.	ANIL KUMAR	9643331212 Advaniikr@Gmail.Com	D/748-A/89
60.	ADARSH KUMAR TIWARY	8512853939	D/2352/2014
61.	GAGAN KUMAR	810, DLF Prime Towers, F-79 & 80, Okhla Ph-1 New Delhi-110020 Gagan@Krishnomics.In 9810182194	D/3152/2010
62.	SH. RAGHVENDRA SHUKLA	D-55, First Floor, Vikas Puri, New Delhi 9911450900 Raghvendrashukla1965@Gmail.Com	D/487-B/1987

63.	SH. KRISHNA KUMAR SHARMA	Off- H-742, Gali No-7, Ramphal Chowk, Sec-7, Dwarka, New Delhi, 110077 9899234777 Krishna.Attorney1503@Gmail.Com	D/828-A/2001
64.	SH. RAMJEE PANDEY	404, New Lawyer's Chamber, Supreme Court 9911269778 Ramjeepandey72@Gmail.Com	D/1633-D/2002
65.	SH. RAVI KANT PANDEY	Ch.635, Lawyer's Chamber Dwarka Court, New Delhi 110075 9711899678 Rklawyer.P@Gmail.Com	D/943/2010
66.	SH. DINESH RATTAN BHARDWAJ	308, C.K.Daftari Block, Supreme Court 9868589954 Dineshbhardwaj1@Gmail.Com	MAH/3145/2002
67.	ANJU BHUSHAN GUPTA	17, Central Lane, Ground Floor, Bengali Market, Connaught Place, New Delhi-110001 Ph: 011-43714018	D/194/2007
68.	RAJESH KUMAR SHANDILYA	137, Ashirwad Appartment, Plot No. 74, I.P Extn. Patparganj, Delhi-110092 9312993437	D/1796/2014
69.	ARUN SINGH	C-284, Defence Colony New Delhi - 110024 9810019483	D/1964/2001
70.	SANJAY KUMAR	77, 1st Floor, Indira Gandhi Market, Dr. Ambedkar Nagar, New Delhi-110062 (India). 9212731564, 9315291004	D/615/2004
71.	SIDHARTH SINHA	Flat No. 116 (Third Floor), Dwarka Dda Sfs Flats, Sector 22, Dwarka, Delhi - 110077 Mobile No.: 9717952311 Email Id: Sid1sinha@Gmail.Com	D/1042/2015
72.	RAM PAL SINGH TOMAR	B 80, Mavasthali Appartment, Vashundra Enclave Delhi 9313090002	D/3413/99
73.	PAWAN NARANG	C2, Lgf, Lajpat Nagar-III, New Delhi - 110024, Mob: 9810078924	D/578/1990
74.	AJIT KUMAR KALIA	14-A, Old Market, Timarpur, Delhi-110054. Mob : 9811184628	D/340/1980
75.	ARTI BANSAL	Lawyers Chamber No. 80 & 88, Patiala House Courts New Delhi-110001. Mob: 9999442349	D/1526/95
76.	ATUL BATRA	B-5/4, Rajouri Garden, New Delhi-110027, Mob : 9313661982	D/926/1990
77.	CHIRANJIV KUMAR	55, A, Dda Flats, Mata Sundri Road, New Delhi-110002, Mob: 9810657124	D/1347/2000
78.	DEEPAK KAUSHIK	Chamber No. 77-78, Western Wing, Tis Hazari Courts, Delhi-110054, Mob: 9818030800	D/2941-A/1999
79.	GIGI.C. GEORGE	Chamber No.336, Lawyers Block, Saket District Courts, Saket, New Delhi-110017, Mob:9810625315	D/154/99
80.	KAMAL KANT JHA	26/29, Ground Floor, Old Rajendra Nagar, New Delhi-60, Mob: 9811403833	D/121/96/1996
81.	KISHAN NAUTIYAL	6d Pocket -F, G. T. B, Enclave, Delhi- 110093, MOB: 9810188642	D/309/1996

82.	LB. RAI	B-803, Pawitra Co-Op G/H Socy, Plot No. 12, Vasundhara Enclave Delhi. Mob: 9810614546	D/277/92
83.	DIVJEET SINGH VOHRA	31, Lawyers Chambers, Dhc, New Delhi-3, Mob: 9873252244	D/1808/2007
84.	RAJAN KHOSLA	B-1/1706-A, Vasant Kunj, New Delhi-110070, Mob: 9868122962	D/607/1987
85.	SANJEEV UNIYAL	156, Patiala House Courts, New Delhi-1 Phone No:92122-31313 E-Mail: Sanjeevuniyal@Yahoo.Com	D/1900/08
86.	RAJESH MISHRA	2591, Hudson Lane, Delhi-110009, Mob: 9811648449	D/1527/2002
87.	RAJESH SHARMA	Gh-14/15, Paschim Vihar, New Delhi-110087, Mob: 9810109461	D/667/95
88.	RUCHIR MISHRA	L-137, Lgf, Lajpat Nagar, New Delhi - 110024, Mob: 011-46574879	UP6154/02
89.	S.N. PARASHAR	267, Patiala House Courts, New Delhi-110001, Mob: 9811185863	D/458/2000
90.	SANJIB KUMAR MOHANTY	Lgf-6/33-33a, Vikram Vihar Lajpat Nagar -iv New Delhi-110024, MOB: 9818236472	--
91.	SUBHRA PARASAR	A-22/4, South Ext.-I, New Delhi-49, MOB: 9891220689	D/1096/2000
92.	VIKAS GUPTA	K.P 162, 1 st Floor, Pitampura, Delhi, MOB: 9650025115	D/763/2005
93.	VIRENDER P. SINGH CHARAK	B-4/162, Safdarjung Enclave, New Delhi, MOB: 9891695077	D/181/1990
94.	SUMIT NAGPAL	5/25b Lower Ground Floor, Jangpura B, New Delhi -110014, MOB: 9911995000	D/1173/2009
95.	AJAY KUMAR KHATANA	A-1/234-A, Keshav Puram Delhi-35, MOB : 9811197157	D/328/1996
96.	NAVEEN MATTA	Ch. No. 218, Patiala House Court, New Delhi-110001, MOB- 9810018927	D/662/1986
97.	JAIVEER SINGH CHAUHAN	429, Gf, Dr. Mukherjee Nagar, Delhi-110009, MOB: 9810187005	--
98.	MANOJ KOHLI	E-16, 1st Floor, Satyawati Colony, Ashok Vihar-iii, Delhi. MOB: 9810115238	D/501/91
99.	LEENA TUTEJA	265, Lawyer's Chamber Block I, Delhi High Court, New Delhi-110003. MOB: 9810049061	D/504/2006
100.	J.P.N. SHAHI	51, Maya Apartment, F Block, Vikas Puri New Delhi-110018. MOB: 9810022726	D/171A/1996
101.	THAKUR PRASAD SINGH	457, Block I, Delhi High Court, New Delhi-110003. MOB: 9971529687	D/2262/2013
102.	NEERAJ	160, Patiala House Courts, New Delhi-1. MOB: 9811075937	D/118/1994
103.	MANSI GUPTA	205, Maitri Apartments, Rohini, Delhi-110085. MOB: 9999015454	D/1514/02
104.	PANKAJ BHARDWAJ	Chamber No.106, Block-iii, Delhi High Court, Sher Shah Marg, New Delhi-110003. MOB: 011-23388239	D/262/2012
105.	VARDHMAN KAUSHIK	First Floor, Bungalow No. 2, Nizamuddin East, New Delhi - 110013. MOB: 9899697730	--
106.	PRASHANTA VERMA	I-8, Lajpat Nagar-III, New Delhi MOB: 9818076828	D/66-B/1993

107.	RAJ KUMAR YADAV	Chamber No.489 Lawyers Chamber-Block-ii Delhi High Court New Delhi. MOB: 9818836222	--
108.	RAJENDRA SAHU	165,Supreme Enclave Mayur Vihar Phase-1, Delhi-110091. MOB: 9910008632	D/2801/2010
109.	RAJESH SINGH CHAUHAN	Pp-3, First Floor Laxmi Nagar Delhi-110092. MOB: 9811861120	D/122/2013
110.	RISHABH SAHU	165 Supreme Enclave Mayur Vihar Phase-1, New Delhi-110091. MOB:9910055066	D/1898/2006
111.	SANJEEV K.BALIYAN	287, Lawyers Chamber, Block -ii , Delhi High Court New Delhi-110003. MOB: 9818340105	D6/17/2002
112.	SATYA RANJAN SWAIN	B-53, 3rd Lajpat Nagar-I, New Delhi-110024. MOB: 8860189238	D/3142/2012
113.	SIDDHARTH KHATANA	Chamber No.11, Patiala House Courts, New Delhi-110001. MOB: 9811132326	--
114.	SUDHIR SANGAL	2a, Ram Kishore Road, (Bela Road), Civil Lines, Delhi-110054. MOB: 9873413899	--
115.	SUSHIL KUMAR PANDEY	471, Lawyers Chamber, Delhi High Court Sher Shah Road New Delhi-110503. MOB: 9873099031	D/456/2004
116.	NAGINDER BIR SINGH BENIPAL	Ec-54, Maya Enclave, Sfe Flats, New Delhi -110064. MOB: 9999329299	D/1625/2009
117.	SARFRAZ AHMAD	397, Lawyer's Chamber, Block2, Delhi High Court, New Delhi-110003. MOB: 9818546786	--
118.	ABHA MALHOTRA	B-107, Lgf, Defence Colony, New Delhi. MOB: 9810777876	D/959/1994
119.	SARIKA SINGH	2/6b, Jangpura A New Delhi-110014 MOB :9971556985	D/655/2005
120.	MANOJ KUMAR TYAGI	A-37, Anand Vihar, Uttam Nagar, N. Delhi-59. MOB: 9811108413	D/739/2001
121.	SHOUMENDU MUKHERJI	E-126, Gk-ii, New Delhi-110048. MOB: 9910733947	D/841/2014
122.	ANKIT RAJ	69, Old Lawyers Chambers, Supreme Court Of India, New Delhi. MOB: 9968368407	D/3177/2012
123.	SHREY SEHRAWAT	B10, 7036, Vasant Kunj, New Delhi-110070. MOB: 8375039186	D/2624-A/2012
124.	AMIT TIWARI	Ch. No. 407, Chamber Block No. iiii, Delhi High Court, New Delhi . MOB: 8527271621	D/2149/2011
125.	ANITA BURMAN	C-8, Jangpura Extn., New Delhi-110014. MOB: 9810214134	D/346/1983
126.	HIMANSHU PATHAK	Chamber No.163, Patiala House Courts, New Delhi-110001. MOB: 9315992305	D/4179-A/2010
127.	VIVEKANAND MISHRA	A-43, Lane-2, Pratap Nagar, Mayur Vihar Delhi-91, MOB: 9811429926	UP/6337/2007
128.	ABHISHEK SAKET	604, Niligiri Apartments, Barakhamba Road, New Delhi-110001. MOB: 9810134597	D/135/1996-R
129.	PIYUSH BERIWAL	103, I-Kausalaya Park, Hauz khas New Delhi. MOB: 9910396352	D/19012015
130.	RAJ PAL SINGH	G-50, LGF Laj Pat Nagar-iii, New Delhi. MOB: 9910597841	D/1789/2007

131.	AMIT GUPTA	Kd-68-A, Ashok Vihar, Ph-I, New Delhi-52. MOB: 9711326509	D/525/2013
132.	CHETAN SHARMA	25, Defence Enclave, Preet Vihar, Vikas Marg, Delhi. MOB: 9871559999	D/2947/2010
133.	SAMIR SAGAR VASISHTA	D-398, Basement, Defence Colony New Delhi-110024. MOB: 9810262681	D/960/2001
134.	VIVEK SHARMA	H-6/12, Malviya Nagar, New Delhi MOB: 9810418275	D/1895/1999
135.	KUSHDEEP GAUR	Flat No. B-1, Plot No. 7, Sector 7, Brahma Apartment, New Delhi 110075. MOB:9873214509	D/2660/2010
136.	KAVINDRA KUMAR GILL	G-443, Govindpuram Colony, Ghaziabad-201013. MOB: 9911755161	D/2306/2011
137.	S. N. VERMA	18-C, Sector-7, Pocket-1, Dwarka, New Delhi-110075. MOB :9313708816	D 2485/2009
138.	MS. BARKHA BABBAR	B-32, Soami Nagar, New Delhi-17. MOB: 9810223927	D/681/1988
139.	BIJAN KUMAR SINGH	Ch.No.714, Lawyers Block, Saket Court, New Delhi. MOB: 9810736922	D/279/1994
140.	JASWINDER SINGH	C-3/18, Safdarjung Development Area, New Delhi-16. MOB: 9811232066	D/646/2000
141.	NITIN KHANNA	Ch. No. 406, Ww, Tishazari Courts, Delhi-54. MOB: 7838580654	D/732/2008
142.	RAHUL SINGH	Flat No.Ff-1, Plot No.78, Sector-6, Vaishali, Ghaziabad. MOB: 9717549549	D/149/2001
143.	ARCHANA SHARMA	Ch No. 464, Delhi High Court MOB: 9650630011	UP/4758/2004
144.	SANKET GUPTA	767, Lawyers Chamber, Saket Court, New Delhi . . MOB: 98995-56253	D-3638/2012
145.	PRIYANK KHATTAR	164, Lawyer's Chamber Delhi High Court , New Delhi-110003, MOB: 9811927928	D/545/05
146.	ANUSHKAA ARORA BHARDWAJ	484, Lawyers Chamber-II, Delhi High Court, New Delhi, MOB: 9871999212	
147.	ANIRUDH SHARMA	353, Patiala House Court Complex, New Delhi , 9999080715	D/1595/2013
148.	ANURADHA MISHRA	C-554, Lgf, Defence Colony, New Delhi. MOB: 9971391034	MP/2872/2009
149.	VAIBHAV GAGGAR	E-14/13, First Floor Vasant Vihar- New Delhi- 110057. MOB: 9958808548	--
150.	ARJUN MAHAJAN	B-47, Defence Colony, New Delhi -24. MOB: 9810047321	--
151.	MANOJ SHARMA	N-8-B, LGF, Jangpura Extn., New Delhi, MOB: 9810071241	M-1018/1995
152.	BEEENASHAW NANDA SONI	Ch. No. 238, Delhi High Court, New Delhi. MOB: 9810046611	D/529/1993
153.	RISHI KAPOOR	E-11, LGF, Jangpura Extension, New Delhi ; 110014 , MOB: 9810335545	--
154.	K.C. DUBEY	106A, Lawyers Chamber, Block -III, Delhi High Court New Delhi . MOB: 9810445502	D/16331/1995
155.	KANAV DEV SHARMA	G-35, Kings Mall, Plot No 1, B-1 , Twins District Centre Sec 10, Rohini New Delhi-110085. MOB: 9899038185	D/3896/2014
156.	SRIVATS KAUSHAL	303, F-2, Golf City, Plot -11, Sector -75. Noida. MOB: 9999318728	D/708/2013
157.	GARIMA SACHDEVA	Mob: 9910540343	D/682/2014

158.	KARAN KAKKAR	M26, Basement, Greater Kailash-1, New Delhi-110048. Mob: 9910707373	D/1102/2015
159.	SHUBHAM MAHAJAN	B 68, BASEMENT LAJPAT NAGAR I , NEW DELHI, 110024 , MOB: 9711679754	D/1478/2010
160.	SUMAN K. DOVAL	#7189, B-10, Vasant Kunj, New Delhi-110070. MOB: 9810156903, E: Sumankdoval@Gmail.Com	D-640/1991
161.	MS. DEEPTI KATHPALIA	C/47-B, Kalkaji, New Delhi. MOB: 9818780225	D-635/04
162.	SHASHANK SEKHAR	94- A.K Sen Chamber Block, Supreme Court Compound, Supreme Court Of India, Tilak Marg, New Delhi-110001, MOB: +919999641089	D-1889-2014
163.	AKSHAY AMRITANSHU	C-41, LGF Jungpura Extension New Delhi-110014. Mob: 9931282222	D/1004/2014
164.	AYUSH KAUSHIK	F-35, East Kailash, New Delhi- 110065. Mob: 9711503033	--
165.	ANIL KUMAR SAXENA	A-26, Jangpura Extension, New Delhi-110014, Mob: 9810653633	D/863/1998
166.	ANUJ GUPTA	B-95, Ramprasth Colony, Ghaziabad UP-201011. Mob: 9999936866	D/1556/2001
167.	ANJANA GOSAIN	442-Lawyers Chamber, Delhi High Court, New Delhi -110003.	D/239/1978
168.	RAGHWENDRA TIWARI	10A, Pocket - A, Pocket A, Mayur Vihar ,Phase -2 , Delhi -110091. Mob: 9582499135	D/4326/2010
169.	GAURAV SHARMA	Chamber No- 111, Chambers Block 3, Delhi High Court . Mob: 9990116727	D/2750/2008
170.	ANSHUMAN	383- DDA Flats, Sec-9,Pocket-2 , Dwarka, New Delhi- 110077. MOB:9818571429	D/1458/2011
171.	GHANSHYAM MISHRA	B-131, B GS, Block- Tis Hazari Court-Delhi- 110054. MOB: 9899794006	D1292/1995
172.	RAHUL SHARMA	163, Lawyers Chambers, Delhi High Court, New Delhi- 110003. MOB: +919811555971	D/1436/2001
173.	PRAMOD KUMAR	19, Lawyers Chamber, Old Block, Supreme Court, New Delhi. MOB: +919810154103	D/3131-A/99
174.	NEERAJ KUMAR SHAMRA	T-1, 303 Supreme Court Towers, Sec-99, Noida-201301. MOB: +919711690700	D/81/2000
175.	ABHISHEK YADAV	716- Naurang House, KG Marg, New Delhi-110001. MOB: +919811319032, Email: Advocate.Abhishek37@Gmail.Com	D/1733/2009
176.	GURUDUTT SHARMA	544, Lawyer's Chamber, Dwarka Court, New Delhi-110075.	■
177.	KAPIL KUMAR TYAGI	Mob: 9868281911	D/1651/2001
178.	TRILOK SINGH	H.No.9/362, Mandoli Extn., Delhi-110093. MOB: 9810497887	D-117 /94
179.	RAJEEV TIWARI	Chamber No. E-706, Karkardooma Courts, Delhi-110032.	■
180.	MUKESH KUMAR	M: 9350171367	D-1184/2009
181.	JATINDER KAUR	Flat No.73, Plot No.102, Jai Apartment I.P. Extension Patparganj, Delhi-110092. MOB: 9891902880	D-3213/1999

182.	VISHAL CHOUDHARY	Ch.No.444, Lawyers Block, Saket Courts, New Delhi-110017. MOB: 98108-03929	D-40/2002
183.	PRIYANKA DAS	24, Firoz Gandhi Road, Flat No. 4, Lajpat Nagar-III, New Delhi-110024 Phone No: (M)+919910169784 Email: Priyanka19india@Gmail.Com	D/1121/2013
184.	SHAILESH MADIYAL	CHAMBER NO. 208, C.K. DAPHTARY CHAMBERS, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI - 110001.	KAR/1523/02
185.	SHADAAB ANWAR	Shadaabanwar@Gmail.Com Mob:+919891041222 +919999110551	D/181/2006
186.	SANDEEP VISHNU	Office-Cum-Residence: 4/59, F.F., Vidya Bhawan, Roop Nagar, Delhi-110007. Chamber: 248, G.F., Western Wing, Tis Hazari Courts, Delhi-110054. Mob: (+91) 9810394594 (+91) 9818038564 E-Mail: Sandeepvishnu200 1@Yahoo.Com	D/2954/2009
187.	SANDEEP TYAGI	Chamber No. - 360 District Court, Collectorate, Raj Nagar, Ghaziabad, Uttar Pradesh 201002	D/367-B/2001
188.	RANJAN TYAGI	H. No. 272, Burari Village, Delhi-84. MOB: 9213787272	D/2170/2007
189.	DURGA DUTTA	811, 8 th Floor, Vijaya Building, 17 Barakhamba Road, Cannaught Place, New Delhi- 110001 Mob: 9811723914 Email: Dddutt1@Gmail.Com	D/138/2011
190.	SONAL KUMAR SINGH	Building No. 16 Block G Saket New Delhi 110017, Mob. 9968555776	D//121/2006
191.	NITINJYA CHAUDHARY	4844/24, Ansari Road, Daryaganj, New Delhi- 110002 Mob: 23275740,700 Email: Vpc.Scr@Gmail.Com	-
192.	KAMESHWAR GUMBER	AE-64 (Top Floor), Lex Laureate Road, Shalimar Bagh Mob: 9811930361 /8146008858 Email: Adcv.K.Gumber@Gmail.Com	D/1420/2008
193.	MOHAN SHYAM	8, DDA Commercial Complex, C2C, Pocket- 2, Janakpuri, New Delhi- 110058 Mob: 9911110931 Email: Mohan.S@Mlcpartners.In	D/3903-C/2010
194.	PIYUSH GUPTA	Chamber No. 377, Block II, High Court Of Delhi, New Delhi 9818020868, 9899333790 Guptapiyush@Live.Com	D/1684/2008
195.	ALOK SINGH	533 NEW LAWYERS CHAMBER, New Delhi 9910884802 Aloksingh77@Redillimail.Com	D/1496/2002

196.	VIJAY CHANDRA JOSHI	Chamber No. 163, Patiala House Court. MOB: 9873677817	D/870/2001
197.	AJAY JAIN	114, R.K. Jain Block, Supreme Court, 110001 Ajayjainsc114@Gmail.Com 9811044192	D/689/1995
198.	ARNAV KUMAR	501, Nilgiri Apartments, 9 Barakhamba Road, New Delhi: 110001	D/708/11
199.	CHRITARTH PALLI	D-411, FF, Defence Colony, New Delhi-24 9888277971 Email: Chritarth04palli@Gmail.Com	D/1827/2015
200.	KARAN LAHIRI	C-45, First Floor, Nizamuddin East, New Delhi – 110013. Tel: + 91 98 182 89607 Email: Karanlahiri@Gmail.Com;	D/1644/09
201.	ARJUN SINGH BHATI	A-430, Defence Colony, New Delhi-110034 Mob.: 9811678761	D/1921/2011
202.	ARNAV KUMAR	501, Nilgiri Apartments, 9, Barakhamba Road, New Delhi-110001 Mob.: 9873657406	D/708/2011
203.	NITESH RANA	B- 45, Greater Kailash- I , New Delhi – 110048 Mob: 9811692022 Email: Niteshrana18@Gmai.Com	D/305/03
204.	REEMA KHORANA	E-89 Basement, Masjid Moth, Greater Kailash- III, New Delhi – 110048 Mob: 9811135752 Email: Reemakhorana@Rediffmail.Com	D/510/1996
205.	ATUL GULERIA	J-11, LGF, Lajpat Nagar-III, New Delhi- 110024 Mob.: 9899183282 E-Mail: Mails@Atulguleria.Com	D-2090/2006
206.	DR. RANJIT SINGH	416, New Lawyers Chamber, Supreme Court Of India, New Delhi Mob: 9968142031	B/7659/99
207.	MAHENDER KUMAR	Ch. No. G- 308, KKD Court Complex, Delhi – 110032 Mob: 9899393940, 9355393940 Email: Abclegal308@Gmail.Com	D/152/1999-R

208.	TALISH RAY	336, Kaveri Apartment, D-6 , Vasant Kunj, New Delhi- 110070. 9871861621	KAR 3164/03
209.	VINISH PHOGAT	B-4/243, Safdarjung Enclave, New Delhi- 110029 Mob.: 9716042883	D-1501/2013
210.	RAJEEV KUMAR	H.No.A-304, GF, Defence Colony, New Delhi-110024 Mob.: 989900329	D/597/IIA/1996
211.	ANUJA SAXENA	Mob: 9350105034 Email: Anuja.Saxena@Yahoo.Com	D/717/1993
212.	NIRAJ KUMAR	A-121, Upper Ground Floor, Majlis Park, Adarsh Nagar, Delhi-110033 Mob.: 9810020341	D/342/2001
213.	VIVEK SOOD	172, Golf Links, New Delhi – 110 003 Mob.: 9911571961	D/626/1992
214.	SHEKAR VYAS	228, Munirka Vihar, New Delhi-110067 Tel: 9810568146.	D/1087/1995
215.	AVNISH SINGH	5-B, Neelkanth Apartment, I.P. Extension, Delhi-1110 092. Mob.: 08826437138 Email: avnishs05@gmail.com	D/5-E/2006
216.	ANIL KKUMAR SINGH	P-P 32, Maurya Enclave, Pitampura, Delhi - 110034. MOB: 9212778289	D/365/C2001
217.	GOPAL CHAND MISHRA	E-1855, Second Floor, Kalkaji , South Delhi , Delhi – 110019 Mob: 9540230480, 8327773973 Email: Gcmishra1959bgr@Yahoo.Co.In	O-306/1983
218.	NIRVIKAR VERMA	Flat No.103, RZF 1/382, Street No.2, Mahavir Enclave-1, New Delhi-110045. Mob.: 8799786887	D/2206/2009
219.	RITU RENIWAL	Consultation Room. IV, C.K. Daphtry Block, Supreme Court Of India, New Delhi. Mob.: 7678369121	R/532/2013

220.	TANVIR AHMED ANSARI	H.No.350, Sector-14, Sonapat-131001 Mob.: 9812283654.	D/2487/2008
221.	MS. UMA PRASUNA BACHU	Qr. No 566, Pushp Vihar, M.B Road, New Delhi- 110017 Mob: 9899867209, 8826713693 Email: Advocateumaprasuna@Gmail.Com	D/2637-C/2012
222.	SHUBHAM PRASAD	196, Gulmohar Enclave, New Delhi-110049 Mob.: 9999894016.	D/1665/2019
223.	JATIN SINGH	Ch. No. 92, Patiala Courts, New Delhi- 110001 Mob: 9810102233 Email: Jatinppp@Gmail.Com	D-2777/A/2011
224.	ANKUR YADAV	303, C. K. Daphtary Block, Supreme Court Of India, New Delhi – 110 001 Mob.: 8130360002	UP/8107/2010
225.	ATUL KRISHNA	Ch. No. 516-A, 2 nd Floor, Western Wing, Tis Hazari Court, New Delhi- 110034 Mob: 8010414123, 7982551523 Email: Advocateatulkrishna@Gmail.Com	D/879-A/2011
226.	IMRAN AZEEM	Ch. No. 694, Patiala House Courts, New Delhi – 110001 Mob: 9312340686, 9667450690	D/391-A/1989
227.	MOHD. FUZAIL KHAN	114, Lawyers Chamber.R.K Puram Jain Block Supereme Court , New Delhi- Mob: 9818331923 Email: Mohdfuzailkhan@Yahoo.Com	UP/11435/2003
228.	MANISH KUMAR	S-138, LGF, Greater Kailash Part-1, New Delhi-110048 Mob.: 8287004046	D/747/2013
229.	ANJU GUPTA	DU-33, Pitampura, Delhi- 110034 Mob:9211113560, 9811582955 Email: Cherub_Goel@Yahoo.Co.In	D/668/1991
230.	CHANDRASHEKHAR SINGH	Q-22-B, Near Railway Crossing, Janpura Extn., New Delhi – 110 014. Mob.: 9899995273	D/3252/2009
231.	JAI PRAKASH	H.No.40, GF, Hanuman Lane, Connaught Place, New Delhi – 110 001 Mob.: 9990679784	D/2440/2012

232.	PRAKASH SINGH NEGI	Ch No. 287, Block 11, Lawyers Chamber, Delhi High Courts- 110003 Mob: 9871140409 Email: Pnegi89@Gmail.Com	D/2261/2011
233.	SANDEEP MUDGAL	Ch. No. 563, Western Wing, Tiz Hazari Court, Delhi- 110034 Mob: 9958500668 Email: Sandeepmdgl@Yahoo.Co.In	D/816/2005
234.	SUSHIL RAAJA	Lawyers Chamber 145, Delhi High Court, New Delhi - 110003 MOB: 9212717171	D/969/2015
235.	UMESH KUMAR BURNWAL	H.No.C-45, Panchsheel Vihar, Malviya Nagar, New Delhi – 110 017 Mob.: 9315635350	D/1632/2011
236.	N. K. AGGARWAL	1. Chamber No: 106, Lawyers Chamber Block- III, Delhi High Court, New Delhi 2. Chamber No: 308-A, Lawyers Chamber Block, District Courts, Dwarka, Sector 10, New Delhi-75 Phone No: +91-9818342898 E-Mail: Advnkagggarwal@Gmail.Com	D-1349/2004
237.	OM PRAKASH	6, Golf Apartment , Raman Maharishi Marg, New Delhi – 110003 Mob: 9818199103 Email: Oplawassociates@Gmail.Com	D/3372/99
238.	KIRAT SINGH NAGRA	DSK Legal, ESC House (1 st & 2 nd Floor), 155, Okhla Phase – III, New Delhi- 110020 Mob: 99100093444 Email: Kirat.Nagra@Dsklegal.Com , Kiratnagra@Gmail.Com	D/1149/2003
239.	RAJNEESH KUMAR GAIND	E-189, Ground Floor, Greater kailash Part- II, New Delhi-110048 Mob: 9810262633 Email: rajneesh_gaind@rediffmail.com	D/341/1987
240.	Ms. NIDHI BANGA	E-6, SF, Jungpura Extension, New Delhi – 110014 Landline: 011-43008724 Mobile: 9999221769 Email: nblawfirm@yahoo.com	D/1713/2009
241.	ROHIT PURI	E-575-A, Greater Kailash-II, New Delhi- 110048 Mob: 9810646822 Tel: 011-41437337-8 Email: rohitpuri@lexpro.co.in	D/579/2004
242.	SACHIN BHANOT	C-142, 2 nd Floor, Suncity, Sector-54, Gurugram, Mob: 9650507915 Email: sachinbhanot566@gmail.com	D/2533/2015

GOVERNMENT PLEADER			
243.	AMIT ACHARYA	Consultation Room , LCB-I Delhi High Court , Delhi-03 9873024619 / 7011299627 Amitacharya1083@Gmail.Com	D/344/2018
244.	RESHESH MANI TRIPATHI	U-245 , Shakarpur , Delhi-92 9310350656 Manirishesh@Gmail.Com	D/1310-V/2002
245.	TEJASWINI VERMA	C-64,SF, Malviya Nagar , New Delhi-17 Tejaswaniverma@Hotmail.Com 9810199649	D/4589/2018
246.	SAMIKSHA	WZ-272, Inderpuri , New Delhi Adv.Samiksha@Gmail.Com 9968944861	D/3553/2020
247.	AYUSH ANAND	C-244, DLF Capital Greens , New Moti Nagar, New Delhi 9958854192	D/4613/2016
248.	MUGDHA PANDE	Jorbagh, New Delhi, New Delhi-110003 9967978105	D/5714/2017
249.	MAHAMAYA CHATTERJEE	AM-904, Amrapali Village Apartment, Nyay Khand Indrapuram UP – 201014 9953697445 Mahamayachaterjee@Gmail.Com	D/2201/2017
250.	ROHAN GUPTA	4 , Cavalry Lines Mall Road , Delhi-110007 Rgupta2385@Gmail.Com 9811938833	D/3482/2013
251.	VINOD KUMAR TIWARI	Consultation Room Delhi High Court , New Delhi-03 Res. H. No. 2396 , Gali No. 12 Bihari Colony , Shahdara Delhi-110032 <u>Vinod013@Gmail.Com</u> 7042632204	UP/2840/2003
252.	YASH TANDON	CM4-1203 Supertechcapetown , Sector-74 Noida , UP 9910979764 Yashtandon@Live.Com	UP/10823/2010
253.	BHASKAR PANDEY	D 15 , Ground Floor , Eldeco Residency Green Sector Pi -1 , Greater Noida , G.B. Nagar 9953781206 Bhaskarpandey7@Gmail.Com	D/3598A/2009
254.	AISHWARYA DOBHAL	Flat No. 160 , 3 rd Floor Rose Apartments , Sector 18 B Dwarka 9557844741 Legal.Aishwarya@Gmail.Com	D/2045/2017

255.	AKSHAY	Ch. No. 502 , Block-III , Delhi High Court Delhi-110003 Ravi.Akshay1918@Gmail.Com Ph. 8448826400	D/5445/2017
256.	HILAL HAIDER	Ch. No. 101 , Block-III Delhi High Court , Delhi-03 9811592823 Hilal.Legal@Gmail.Com	D-1136/1998(R)
257.	VIDHI GUPTA	Ch. No. 173 , Block-II Delhi High Court , Delhi-110003 9910170303 Vidhigupta2000@Gmail.Com	D/2090/2009
258.	SUKHMINDER SINGH AHLUWALIA	Ch. No. 495 , Block-II Delhi High Court , Delhi- 03 Chamber495@Gmail.Com 9650160444	D/601/2004
259.	SUGANDHA JAIN	E-86 , East Of Kailash New Delhi , Delhi- 110065 Sugandhajain2704@Gmail.Com 7768044849	D/3533/2016
260.	SARVAN KUMAR	Ch. No. 459 , Block-I Delhi High Court Delhi -110003 Advocatesarvan@Gmail.Com 9810763691	D/3389/2018
261.	GOKUL SHARMA	Ch. No. 459 , Block- I Delhi High Court , Delhi-03 <u>Gokulatrya@Gmail.Com</u>	D/3296/2019
262.	PRADEEP KUMAR JHA	Ch. No. 742-D , Lawyers Chamber Block Saket District Court , Saket , New Delhi-17 9953133627 <u>Jhapradeep2010@Hotmail.Com</u>	D/1181/2007
263.	ATUL AGARWAL	551, Patiala House Court New Delhi- 110001 Atulagarwal13@Gmail.Com 8826235476	UP/18833/210
264.	LAKHMI CHAND	431, Patiala House Court Lakhmichnd@Gmail.Com 9350538109	D/1867/2004
265.	BHUVNESH VIKRAM SRIVASTAVA	N-248, Jalvayu Vihar, Sec 25, Noida, G.B. Nagar, UP Consultingvikram@Gmail.Com 9868115092 /9810335092	D-95R/1998
266.	SHOBHIT GAUR	A1-73, 3 rd Floor, Paschimvihar, New Delhi- 110063 Shobhitnanu@Gmail.Com	D/1742/2010

267.	ANISHA KAUSHIK	3/11, 2 nd Floor, Old Rajinder Nagar, New Delhi-110060 Anishakaushik05@Gmail.Com	D/2342/1999
268.	RAHUL KUMAR SHARMA	P-6/B, First Floor, Jangpura Extension, New Delhi-110014 Rahulpandit.Sci@Gmail.Com	D/2399/2018
269.	MADHURENDRA JHA	Chamber No. 320, Lawyers Chambers Block , Dwarka Court Advocate.M.Jha@Gmail.Com 9555960004	D/2045/2012
270.	NISHANT PRATEEK	G-37, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014 Nishantprateekadvocate@Gmail.Com 9999922423	D/734/2011
271.	AJAY UPADHYAY	F-2, Lado Sarai, New Delhi-110030 Ajayupadhyay@Gmail.Com 9971002798	D/1563/2002
272.	RAVINDER TIWARI	H.No. F-17/7, Jawahar Park, Devli Road, Khanpur, Delhi-110080 Rav.Associates@Gmail.Com 9810134970	D/730/2007
273.	MANU PRABHAKAR	E-2, Kalkaji Police Colony, Kalkaji, New Delhi-110019 Prabhakarmanu@Gmail.Com 9015853090	D/2785/2012
274.	PUNEESH GARG	40-A, Pocket-A, DDA SFS Flats, Sukhdev Vihar, New Delhi-110025 Gargpuneeshadv@Gmail.Com 9990400460	D/618/2004
275.	KAPIL DEV YADAV	E-604, Karkardooma Court; Delhi-110032 Advkapildevyadav@Gmail.Com 9555536530	D/3616/2015
276.	NEERAJ SHARMA	92, Lawyers Chambers, Civil Wing, D-54 Neerajsharma.Adv@Rediffmail.Com 9811936894	D/0680/2009
277.	KANISHK KHARBANDA	209, Post Office Block, Krishna Nagar, Delhi Kanishk.Kharbanda20@Gmail.Com 9999457850	D-3511/16
278.	PRIYANK	15, GF, Vasudha Enclave, Pritam Pura, Delhi-110034 Mohan.Priyank@Gmail.Com 9810649496	D/3948/2014
279.	ABHISHEK SRIVASTAVA	D-21 A RAJEEV NAGAR DELHI -110086 Lawyerabhishek.Shrivastav@Gmail.Com 9910172350	D/711/2013

280.	RAVINDER KUMAR	RZ 224/16, Tughlakabad Extension New Delhi – 110019 9718511248 Rkbhatiadv99@Gmail.Com	D-1933-2009
281.	SHAILENDRA KR. JAISWAL	J-3/264, Dda Flats Kalka Ji New Delhi - 110019 Skjaiswal.Adv@Gmail.Com 9540003835	D/1297/2000
282.	SWAMI NATH	Ch. No. 209, Lawyers Chamber Block N D 110019 9873400656 Swamiadvdelhi@Gmail.Com	D-668D/2009
283.	DEEPA MALIK	A-72 , Vasant Kunj , New Delhi – 110070 8447257069 Legallyme24@Gmail.Com	D/4397/2016
284.	PRAJESH VIKRAM SRIVASTAVA	Flat No. 192 , A- 4 Konark Apartments , Kalkaji Extension New Delhi-110019 7982787017 Prajeshadvocate@Gmail.Com	D/4380/2017
285.	KABIR KUMAR HAZARIKA	Ch. No. 642F, Lawyers Block Saket District Court N D 110017 Advkabirtrf@Gmail.Com 9810059808	D-2605/2017
286.	RAVINDRA VIKRAM SINGH	Ch 87 Patiala House Court N D 110001 9810994987 Info@Associatesandr.in	D/6582/2018
287.	LAKSHYA VERMA	H. No. E-654, Street No. 9 NFC Near Goyal Store Sector 23 Sanjoy Nagar, GZB UP 201002 8979048341 Lakshyalawyer26@Gmail.Com	D/6947/2020
288.	VANDANA	H. No. 69 Gali No. 21 Block A-1 Bangali Colony Sant Nagar Burari Delhi 110084 9654550892 Vandnasharma544@Gmail.Com	D-2077/2010
289.	NIYATI SHARMA	E-410, Lawyers Chamber, KKD Court, Delhi – 110032 8587027428 Sharma.Niyati29@Gmail.Com	D/5550/2019
290.	ABHISHEK KHANNA	H. No. 2 Block A1, Oppo Rani Public School New Delhi – 110084 9953432792 Adv.Khannaabhishek@Gmail.Com	D/1373/2014
291.	SEEMA SINGH	I – 1602 Rishabh Cloud 9 Ahinsa Khand 2 Indrapuram GZB 8588871365 Seema_Singh37@Yahoo.Com	D-3090/2009

292.	JITENDRA KUMAR TRIPATHI	CH. No. 82 RK SEN Block Supreme Court Of India N D 110001 9990952670 Jitendratripathiniu@Gmail.Com	MP/2620/2009
293.	HARSHBIR SINGH KOHLI	J-164, Rajouri Garden, New Delhi-27 9810658944	D-2134/2009
294.	AKASH GUPTA	325, Tikona Park, Jwala Nagar, Shahdara, Delhi-32 9999797603	D-3730/2018
295.	PRATEEK GUPTA	318, Dheerpur, Nirankari Colony, Near Mukherji Nagar, Delhi-09 9971775882	D-7498/2018
296.	ARMAAN GUPTA	240, Dayanand Vihar, Delhi-92 8800099949	D-2859/2016
297.	ARPIT MAHESHWARI	1801, Pavilion Heights 01, Jaypee Wishtown, Sec.128, Noida, U.P. 9560032037	D-545/2011
298.	DHANANJAY MEHLAWAT	Bm-38, Shalimar Bagh, Delhi-88 9911006159	D-1413/2011
299.	KAPIL GOYAL	7/278 Jawahar Street, Shahdara, Delhi-32 9999259904	D-1255/2014
300.	NIDHI BHUWANIA	787, Ca Apartment, Paschim Vihar, New Delhi-63 9650259099	D-1282/2014
301.	AMIT SHARMA	1/4649/17b, New Modern Shahdara, Delhi-110032 8800172207	D-4347/2015
302.	AASHISH GUMBER	B-80, Iind Floor, B.K.Dutta Colony(Iodhi Colony(Road,)),New Delhi-3 9953173298	D-2077/2011
303.	RAJ KARAN SHARMA	M-20,LGF,Lajpat Nagar-II,New Delhi-110024 9871454546	D/868/2014
304.	KESHAV SEHGAL	62,Ashok Road,New Delhi 9999989899 Keshavsehgal.Law@Gmail.Com	D/3345/2017
305.	YASH AGGARWAL	224, Iind Floor, Tower IV DLF Capital Greens, Moti Nagar, Delhi – 110015 9899883722 AdvYashAggarwal@Gmail.Com	D/1857/2020
306.	LOVI TYAGI	Mandula Tronica City, Gaziabad 8010080066	D/3138/2016
307.	SAJAN SHANKAR PRASAD	C-139, Defence Colony Delhi 110024 9999-343-357 Officeofsajanshankar@Gmail.Com	D/18241/18

308.	SH. MIMANSK Bhardwaj	Ch.No-679, Lawyer's Chamber Saket Court, New Delhi 8800177082 Mbrahulkm619@Gmail.Com	D/4189/2015
309.	SH. ANIL DEVLAL	Flat No-7, L.I.G.Flats, Hastal, New Delhi 110059 9911050900 Advocatedevlal@Gmail.Com	D/4982/2019
310.	ABHIJEET KUMAR BHATT	A 25 DDA, Kalyan Vihar, Old Gupta Colony 9123442682	D/9301/2021
311.	BHARATA KUMAR SINGH	Plot No.138, Flat S-4, Roof Top, Sector-5, Vaishali, Ghaziabad-201010 7827065676	D-1490/2017
312.	ARUN DHIMAN	Chamber No. 849, 8th Floor, Dwarka Court Complex, Sector, 10, Dwarka, New Delhi-110075. Mob. No. 9891972707, Land Line 011-46072707, Email: Info.Glxlaw@Gmail.Com	D/2355/2005
313.	SHAURYA R. RAI	C-13 Vidyut Apartments Plot -2 Sector -12 Dwarka New Delhi-110075 9013246903	D-6078/2019
314.	SANTOSH KUMAR	Chamber No. 539, Patiala House Courts, New Delhi -1 E Mail: Advskr0207@Yahoo.Co.In 9312152422	D/3187/1999
315.	DEVVRAT YADAV	Nirankari Colony , Delhi 8285815626	D/7444/2020
316.	SACHIN VATS	E 467, DDA Flat Dwarka ,New Delhi 8789963652	D/8580/21
317.	SHASHANK	Mukeshkhari Appartment ,Sultanpur, New Delhi 8002867317 Shashanranjan605@Gmail.Com	D/6416/21
318.	DEEPESH	F/B 247 ,Latpat Nagar ,Sahibabad ,New Delhi, 9811628706	D/723/2001
319.	VIVEK NAGAR	Vill- Accheja,Gautam Budh Nagar 9971873007	D/3827/2021
320.	RAJ KUMAR YADAV	319,Layers Chamber ,Patiala House Court 9899302317	D/318/2000
321.	ANIRUDH SHUKLA	3994, Ff, Ajmeri Gate, Delhi. MOB: 9868333448	D/406/B2005
322.	NISHANT KUMAR	G-303,3 rd Floor, Karkardooma Courts, Lawyers Chambers, Delhi-110032	D-4697/2016

323.	ASHUTOSH JHA	2/6-C, Lgf, Jangpura-A, New Delhi-14 MOB: 9911588191	--
324.	SARTHAK CHATURVEDI	221, New Lawyers Chamber Setalvad Block , Bhagwan Das Road Supreme Court Of India New Delhi-110001 MOB: 9810263001	--
325.	SHAGUN SHAHI	Ward No. 10 , Kindergarten School, Khanna Road, Ludhiana. MOB: 9779645915	P/4181/2019
326.	SAHAJ GARG	DDA SFS Flat No.20, Dr. Mukherjee Nagar, Delhi-110009. MOB: 9999553353	D/930/2016
327.	CHITVAN SINGHAL	E-168 lind Floor, Gk-I, New Delhi-48. MOB: 9920814714	D/1641/2016
328.	ANUKALP JAIN	R-9, South Extn., Part-2, New Delhi- 110049. MOB: 9999911484	D/1328/2016
329.	SAMEER SUMAN SINHA	B-15, Jangpura Ext., New Delhi-14, and "Kosmos" Tower, KM05, Flat No. 701, Jaypee Greens Wish Town, Sector 134, NOIDA, UP MOB: 8083815862, 7053641738	D/1628/2017
330.	KUNAL PUNJ	240, 2 nd Floor Lawyer's Chamber Block, Saket Court, New Delhi-110017. MOB: 9953236185	D/2812/2013
331.	RUCHIKA BHAN	842, Lawyer's Chamber Complex, Sector 10, Dwarka, New Delhi-110075. MOB: 9560789072	D/566/2012
332.	KARAN CHAHAR	C-253, Firt Floor, Defence Colony, New Delhi. MOB: 8800754883	D/3338/2017
333.	SANYAM JAIN	167-D, Dda Flats Mansarovar Park, Shahadra Delhi-110032. MOB: 9953926219	D/1311/2013
334.	PRIYANKA ARORA	11/203, Geeta Colony, Delhi-110031. MOB: 9266699974	D/3390/2012
335.	VIKASH KUMAR SHARMA	G-411, Karkardooma Court Complex, New Delhi. MOB: 9818028057	D/938/2011
336.	CHETANYA PURI	246A, Lawyers Chamber Block-1, Delhi High Court, New Delhi. MOB: 9810884689	D/1512/2010
337.	RUPALI KAPOOR	B-236, Yojana Vihar, New Delhi-92. MOB: 9999761604	--
338.	BHAGAT SINGH	Hr-209, Street No. 5, Pul Prahlad Pur, Delhi-44. MOB: 9599157095	D/3763/2014

339.	KUSHAGRA KUMAR	205, Vardhman Banhoff Plaza, Plot No.6, Pocket 7, Dwarka Sector-12, New Delhi-110078. MOB: 9910770710	D/4302/2017
340.	MONIKA JARYAL	16902/2, 2 nd Floor, Gulzari, Kotla Mubarakpur, New Delhi-110003. New Delhi-110024. MOB:8447946049	D/5945/2018
341.	SIDHANTH GUPTA	143, Lawyers Chamber, Delhi High Court, New Delhi-110003.MOB: 9582947762	D-1612/2015
342.	PRASHANT RAWAT	Chamber No.163, Patiala House Courts, New Delhi-110001. MOB: 9711116607	D/6072/2017
343.	KAMAL RATTAN DIGPAUL	B-5/71, Gf, Safdarjung Enclave, New Delhi. MOB: 9582543344	D/1509/2020
344.	DAMINI GARG	Chamber No. 160, Patiala House Courts, New Delhi. MOB: 8527508601	D/6905/2019
345.	MOHIT JOSHI	Chamber No.163, Patiala House Courts, New Delhi-110001.MOB: 9899889797	D/1971/2020
346.	SOUMAVA KARMAKAR	Chamber No. 138, Patiala House Courts, New Delhi.MOB: 8918210300	WB/1219/2013
347.	KAUSHAL JEET KAIT	8-B, Lodhi Estate, New Delhi-3. MOB: 9013908391	D/1985/2020
348.	KRITAGYA KUMAR KAIT	8-B, Lodhi Estate, New Delhi-3 MOB:9968955368	D/1986/2020
349.	GURJAS SINGH NARULA	163, Patiala House Court, New Delhi-1 MOB: 9997979363	D/1968/2020
350.	DEEPAK TANWER	WZ 912, Ring Road, Naraina, New Delhi 110028, MOB: 9582124124	D/2427/2015
351.	POONAM	A-4, Paschim Vihar, Delhi. MOB : 9999627154	D/4368/2014
352.	KAVITA RAWAT	L-23/B, Dilshad Garden, Delhi MOB: 8130697282	D/327/2011
353.	PRIYA MISHRA	Chamber No 280, Patiala House New Delhi-110001, MOB: 9999066607	D/6437/2017
354.	VEDANSH ANAND	Office: 1, 103 Surya Mansion, Kaushalya Park, Hauz Khas , New Delhi -110016 MOB:+918076802450, +919643051205 Email: Vedansh.Anand@Outlook.Com / Vedanshoffice@Gmail.Com	D/3478/2020
355.	KAUTILAYA BIRAT	TF-401, New Manglapuri, Gurgaon Mehruli Road, Chattarpur 110030. MOB: 7751855058	D/6227/2019
356.	RUDRA PALIWAL	B-45, Retreat Apts, Patparganj, New Delhi-110092. MOB: 7014343327	R/370/2021
357.	NEHA SHARMA	1/26 East Guru Angad Nagar, Swasth Vihar, New Delhi 110092 MOB: 9891200298	D/5863/2017

358.	HIMANSHU BIDHURI	179/SUNPAT HOUSE, Village- Tuglaqabad, New Delhi- 110044. MOB: 9718097777	D/5262/2018
359.	WAIZE ALI NOOR	17, Bhogal Lane, Jangpura, New Delhi-14. MOB: 8527837602	D/1378/2012
360.	SUDITI BATRA	S-174, Panchsheel Park, New Delhi - 110017. MOB: 9953908812	D/2536/2017
361.	AKSHAY GADEOCK	Gh-13/810, Paschim Vihar, New Delhi - 110087. MOB: 9999717724	D/3349/2018.
362.	RISHAV DUBEY	O/11/B Basement , Jungpura Extension, New Delhi- 110014,MOB: 9540525402	D/7687/2019
363.	PRERNA DHALL	Chamber No- 163, Patiala House Court MOB: 9711754121	D/9213/2019
364.	GEETANJALI TYAGI	N-29B, LGF, Jangpura Extension, New Delhi-110014, MOB: 9873527771	D-6668-2018
365.	ANKIT VERMA	Chamber No. 3 , Patiala House Court, New Delhi- 110001. MOB: 9999197883	--
366.	ANSHUL GUPTA	R-514/LGF/New Rajendra Nagar, New Delhi . MOB: 9810294088	D/433/2011
367.	VARUN JAMWAL	B-99, Shakti Apartment, Plot No. 5, Sector 9, Rohini, New Delhi - 110085. MOB: 8860878830	--
368.	SAHIB GUDEEP SINGH	Flat No -210, Second Floor, Ansal Imperial Tower, Block - C, Naraina Vihar 110028. MOB: 9999496532	D/3322/2017
369.	ANUJ TIWARI	Address: A-52, Nirman Vihar, New Delhi- 110092. MOB: 9137603370.	UP/08502/2017
370.	VARUN KR GARG	D-618, Lawyers Chambers, Karkardooma Court - 110032. MOB: 9910101042	D/2835/2015
371.	ABHISHEK GUPTA	N-29, B, LGF, Jungpura Extension, New Delhi - 110014. MOB: 9953472621	--
372.	NEERAJ KUMAR JHA	E-84A, Mansaram Park, Uttam Nagar, New Delhi- 110059. MOB: 8447470366	D/1600/2011
373.	PARUL MEHRA	8375824055, Email Id: Paruljamwallegal@Gmail.Com	--
374.	RAVINDRA VIKRAM SINGH	Chamber 87, Patiala House Court, India Gate New Delhi - 110011. 9810994967	D/6582/2018
375.	SHWETA SHARMA	738, Western Wing , Tis Hazari Court - 110054. MOB: 8882186210	D/4004/2012
376.	MAMTA TIWARI	10A, Pocket A, Mayur Vihar, Phase- 2, Delhi. 110091. MOB: 9582499136	D/23909/2009
377.	ARCHANA KUMARI	Chamber No- 911, Lawyers Chambers Complex- Rohini Court Complex. MOB: 8368259391	D/5307/2018
378.	PRIYANKA SWAMI	H-11, Lgf, Lajpat Nagar-llii, N. Delhi-24. MOB: 8800656660	D/4476/2010
379.	LALMAN YADAV	--	D/1124/2010
380.	SHAURYA R. RAI	C-13, Vidyut Apartment, Plot-2, Sector -12, Dwarka, New Delhi-110075. MOB: +919013246903, Email:Officesrai@Gmail.Com	D/6078/2019

381.	DEVESH DUBEY	133F, Pocket-1, Mayur Vihar-1, 110091 MOB: +918962274705	--
382.	AWNISH KUMAR	A-53, 1 st Floor, Gurunanakpura, Laxmi Nagar, Delhi- 110092 . MOB: +919873579804	D/1226/2013
383.	MR RAJENDER KR RAWAT	382/2, Pradhan Marg, Nirkanri Colony, Delhi- 110009, MOB: +919810053768	D/142/1999
384.	AJEET YADAV	Wz-10, First Floor, Palam, Delhi-110045 MOB: 97113-97477	D-971/2019
385.	NIKHIL RAJPUT	A-1/139-140, Sector-4, Rohini, Delhi- 110085. MOB: 95555-94947	D-2820/2018
386.	VISHAKHA	AM Legal 302 Adishwar Apartment, 34 Firoz Shah Road, New Delhi – 110 001 Vishakhak67@Gmail.Com, 7503717848	Enrolled in year 2016
387.	SUNIETA OJHA	336, Kaveri Apartment, D-6 , Vasant Kunj , New Delhi- 110070 Mob: 8800237326 Email: Sunieta.Ojha@Gmail.Com	D/175/2004
388.	GUNJAN GUPTA	Bulding No. 16 Block G Saket New Delhi- 110017	Enrolled in year 2007
389.	PRADEEP VERMA	33 1st Floor Begumpur Park, Malviya Nagar, New Delhi- 110017 Mob: 9868138380 Email: Pradeep.Verma@Outlook.In	D/2541/2020
390.	SUMIT THAKUR	Q-16 , Lower Ground Floor, Jangpura Extension, New Delhi- 110014 Mob: 9968454481 Email: Thakursumit79@Gmail.Com	D/577/2007
391.	VIKRAMADITYA SINGH	502, Silver Arch Apartment, 22, Feroz Shah Road, New Delhi- 110001 Mob: 8587010129 Email: Vikramaditya.Law@Gmail.Com	D/---/2013
392.	PRADEEP KUMAR SHARMA	144, Patiala House Court, New Delhi 9968976612	D/270-C/09
393.	AMARJEET SINGH	B-252, Ill Floor , Priyadarshini Vihar, Delhi- 110092 Mob: 9911111950 Email: Amarjeetsinghadv@Gmail.Com	D/---/2009
394.	NIMISHA MENON	D-55, Second Floor, Gulmohar Park, New Delhi- 110049 Mob: 7508496369 Email: Nimisha.Menon@Outlook.Com	D/3546/2017
395.	ANKIT ROY	22, Kailash Kunj Aparmtnet, Greater Kailash- I, New Delhi- 110048 Mob: 8130584944 Email: Ankitroy577@Gmail.Com	D/3065/2015
396.	PRATEEK DHANDA	D1- 16, Rabindra Nagar, New Delhi- 110003 Mob: 9953929705 Email: Prateekdhanda@Zoho.Com	D/---/2015

397.	GAURAV GUPTA	WZ 170H Office/ Shop No. 2 G Block Hari Nagar Jail Road. Gauravmirchia@Gmail.Com 9716506720	D/6929/2018
398.	ABHISHEK SINGH	H.No 17 , Mahadev Road, Near The Parliament , New Delhi – 110001 Mob: 9953495600 Email: Abhishekdpkrp1994@Gmail.Com	D/2018
399.	VINAYAK SHARMA	A-29 C. R. Park, New Delhi-110019 Email: Vinayaksharma.Law@Gmail.Com Contact Number: +91 9958728654	D/6321/2018
400.	HARDIK BEDI	Chamber No 212, Lawyer Chamber Blockiii, Delhi High Court, New Delhi – Mob: 9999968277 Email: Hardikbedi20@Gmail.Com	D/2937/2016
401.	SONU BHATNAGAR	Chamber No 17, Delhi High Court, New Delhi- 110503 Email: Bhatnagarsonu@Gmail.Com Mobile: 9810134678	D/ 1993
402.	MANPREET KAUR BHASIN	E-9, Lower Ground Floor, Nizamuddin West, New Delhi- 110013 Mob: 9810640033 Email: Manpreetkaurbhasin@Gmail.Com	D/1997
403.	GOPAL CHANDRA MISHRA	E-1855, Second Floor, Kalkaji , South Delhi , Delhi – 110019 Mob: 9540230480, 8327773973 Email: Gcmishra1959bgr@Yahoo.Co.In	O-306/1983
404.	FARMAN ALI	E-153, First Floor, Greater Kailash 2 Part 3, New Delhi – Mob: 946944888 Email: 11farman11@Gmail.Com	2016
405.	AAKASH MEENA	115, Moti Bagh, Delhi- 110021 Mob: 9205383599 Email: Aakashmeena79@Gmail.Com	D/4194/2018
406.	TUSHAR MALIK	Wadhwa Law Chamber, D-13, Kalkaji Extension, New Delhi- 110019 Mob: 7838420131 Email: Tusharmalik78@Gmail.Com	D/1780/2016
407.	TRILOK SINGH BISHT	174-A, Pocket- A , Mayur Vihar ,Phase- II, Delhi- 110091 Mob: 9811276553 Email: Triloksbisht@Yahoo.In	UK-597/2016
408.	POOJA TALWAR	A-89, Malviya Nagar, New Delhi – 110017 Mob: 9773848333 Email: Poojatalwar281194@Gmail.Com	--
409.	KARAN MENDIRATTA	A-89, Malviya Nagar, New Delhi – 110017 Mob:9711217721 Email: Karanmendiratta2gmail.Com	--
410.	AKASH SETHI	Email: Adv.Akashsethi@Gmail.Com Mob: 9999976909	--
411.	UMANG ADITYA SINGH	Mob: 9873258800,859532291 Email: Umangsingh07@Gmail.Com	--
412.	GAURAV SINGH	Email: Gauravsingh252@Gmail.Com Mob: 9990919394	D/5605/2018

413.	SACHIN GAUTAM	13-A GF Triloki Colony Near DDA Park Kotla Mubarak Pur, New Delhi- 110003 Email: Advocatesachin7@Gmail.Com Mob: 9873200259	D/2635/2016
414.	SANGITA MALHOTRA	G-27/31, Sector-3, New Delhi- 110085 Mob: 8826587368 Email: Talwarsangita1973@Gmai.Com	D/5881/2018
415.	NEELES SHOLANKI	H-13, 5 th Floor Vikas Apartment, West Enclave, Pitampura	D/3135/2015
416.	SHUBHAM PRASAD	196, Gulmohar Enclave, New Delhi-110049	--
417.	HARSHEEN MADAN PALLI	D-41, FF. Defence Colony, New Delhi 9833551489 Email: Harsheermadan@Gmail.Com	MAH/2736/2016
418.	DHANANJAY GROVER	194-Jor Bagh LGF New Delhi-110003	D/2673/2018
419.	SANAM SIDDIQI	A-229, Ground Floor, Defence Colony, New Delhi – 110024 Telephone: 9810035564 Email: Sanam@Peritia.In	D/1417/
420.	KULDEEP SHARMA	GH- 14/205, Paschim Vihar, New Delhi- 110087 Mob: 8826480003 Email: Kuldeepsharma1001@Icloud.Com	D/2149/2018
421.	SAMANT SINGH	504, , Tower- A, , ATS Hacindas, Ahinsa Khand- 1, Indirapuram, Gaziabad, U.P. Ch. 114, R.K Puram Supremet Court Of India- Mob: 9015393061 Email: Singhsamant3@Gmail.Com	D/2256/2017
422.	ANMOL SAXENA	Mob: 7042244466, 9910200383 Email: Anmol.Saxena@Libertylegal.In	D/3505/2018
423.	ANITA	Chamber No.X-9, Civil Wing, Tis Hazari Court, Delhi-110054 Mob.: 7838391117	D/565/2014
424.	AVSHREYA PRATAP SINGH	22, Tuglak Crescent, Tuglak Road, New Delhi-110011 Mob.: 9810001315	D/2197/2016
425.	PRACHI VERMA	Mob: 9911470764 Email: Prachi14v@Gmail.Com	D/2959/2017
426.	PRAHALAD NARAYAN SINGH	H.No.C-801, Signature View Apartments, Mukherjee Nagar, New Delhi-110009 Mob.: 9311693917	D/7215/2018
427.	VIKAS SHARMA	Chamber No.373, Lawyers Chamber, New Building Complex, Saket Court, New Delhi. Mob.; 9810418275	D/1895/1999
428.	ARCHANA SURVE (SHINDE)	Flat No.41, Dakshineswar Appt., 10, Hailey Road, New Delhi-110001 Mob.: 9921498000	D/5684/2021
429.	MANEK SINGH	X-22 , Regency Park, DLF Phase- 4, Gurugram , Haryana Mob: 9711139619 Email: S.Manek@Yahoo.Com	D/2262/2019

430.	MADHAV NARAYAN	44, Darya Ganj, New Delhi- 110002, Mb: 999031444 Email: Madhav@Narayanchamber.Com	D/375/2018
431.	THEEPA MURUGESAN	F. No. A5-51, 5 th Floor, Cluster- 4 , Block- A , Vasant Kunj, Delhi- 110070 Mob: 9818636496 Email: 570lawchambers@Gmail.Com	D/2430/2016
432.	PARANJAY CHOPRA	Chamber No. 219, Delhi High Court, New Delhi-110003 Residence: G-18, Lajpat Nagar-III, New Delhi-110024 Mob: 9818665555 Email: chopra.paranjay@gmail.com	D/845/2014